BRAVE SOUL

2543167  04/06/2013
WHISPERING SMITH LIMITED
61 GREAT DUCIE STREET, MANCHESTER, M3 1RR, U.K.
MANUFACTURER, MERCHANT, AND DISTRIBUTORS.
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE UNITED KINGDOM

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since : 01/01/2005

KOLKATA
CLOTHING, FOOTWEAR, HEADGEAR
2842120  12/11/2014
SIMANTA ROY
trading as ;Panache
5/11D, Telipara Lane, 2nd Floor, Dhakuria,Kolkata-700031,West Bengal, India
Manufacturer, Merchant & Trader.
single Firm

Address for service in India/Attorney address:
IPR HOUSE.COM
89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
Women-s western wear(Top & Bottom) Men-s western wear (Top & Bottom) Children-s western wear (Top & Bottom)
Energito
2873123  30/12/2014
ABDUS SADIQUE IBRAHIM
trading as ;Lamezo
1E, Camac Court, 25B, Camac Street, kol- 16
Manufacturer, Merchant & Trader
Individual

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
Clothing, footwear, headgear, Babies Pants, Bathing Suits, Bodices, Clothing For gymnastics, Gabardines, Gloves, Headbands, Leg Warmers, Leggings (leg warmers), Leggings (Trousers), Linen (Body Garments, Linings (Readymade), Pants, Skirts, Socks, Stocking suspenders, stockings, Suits, Underwear, Underwear (Anti-Sweat), Uniforms, Uppers (Footwear), Vests, Vests (Fishing), Waterproof Clothing, Wet Suits for water skiing, Yokes (Shirt)
2878859 09/01/2015
RAJESH BARSANIYA
trading as ;KHUSHI FASHION
HOUSE NO.4, MAYARAM PANDE CHAWL, BESANT ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI-400 054
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/03/2014
MUMBAI
LADIES WEAR INCLUDING TOP, WESTERN OUTFIT INCLUDED IN CLASS 25
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2910327    26/02/2015
JADE ESERVICES PVT. LTD
PLOT NO 103 UDYOG VIHAR PHASE-I GURGAON 122016 HARYANA
MERCHANTS & MANUFACTURERS
Proposed to be Used
DELHI
CLOTHING, READYMADE GARMENTS AND ITS ACCESORIES INCLUDING JEANS, SHIRTS, TROUSERS, SWEATERS, BELTS, JACKETS, DRESSES, SAREES, KURTIS, TRACK SUITS, HOSIERY, LEATHER GARMENTS, FOOTWEARS INCLUDING SHOES, SANDALS, SUPPERS, HEADGEAR
MYSTIC EDGE

2956181  05/05/2015

Panmal Kuhar
MR. AMRITLAL KULAR
SUDEEP KUMAR BAID

trading as ;DULICHAND BHAWARLAL

113B, MONOHAR DAS STREET, SHOP NO-284, KOLKATA-700 007, W.B., INDIA.

Manufacture(s), Merchant(s), Trader(s) & Exporter(s).

Address for service in India/Attorney address:

DAS & ASSOCIATES
56/6, THAKUR RAMKRISHNA LANE, HOWRAH 711 104, WEST BENGAL, INDIA

Used Since: 01/12/2014

KOLKATA

Readymade garments & Hosiery goods included in class-25.
Skinnie Man

2992793 23/06/2015

BOTTOMLINE RETAIL PVT. LTD.
Block No.14, 3rd Floor, Flamingo Chs Ltd, St. Alexious Road, Pali Hill, Bandra (W), Mumbai - 400050, Maharashtra

Manufacturer and Merchant

Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used

To be associated with:
2992790

MUMBAI

Readymade Garments, Wearing Apparels, Hosiery, Under Garments, Clothing, Gloves, Socks, Ties, Bows, Bands, Belts (For Wear), Leather Garments, Woolen Garments, Caps, Hats, Neckwear
3002256  07/07/2015
KAYGEE SHOETECH PVT. LTD.
trading as ;KAYGEE SHOETECH PVT. LTD.
106,DR.SUNDARI MOHAN AVENUE,UNIT NO.A-7,KOLKATA 700014
MERCHANT, MANUFACTUER AND SERVICE PROVIDER
AN INDIAN COMPANY
Address for service in India/Agents address:
A. SHUNGLU & CO.
155/ 1, BLOCK G, NEW ALIPORE, KOLKATA - 700 053.
Used Since :01/08/2014
KOLKATA
BELTS (CLOTHING), BOOTS, BOOT UPPERS, BOOTS FOR SPORTS. CLOTHING OF LEATHER, FOOTWEAR, GYMNASITC
SHOES. SANDALS, SHOES, GLOVES FALLING IN CLASS 25
3009922    16/07/2015
MRS. LALITADEVI GADIA
trading as ;HI TIDE CREATION
96-12, RADHIKA BUILDING, J. B. NAGAR, ANDHERI EAST), MUMBAI-400 059
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/1997
MUMBAI
MENS, WOMENS, CHILDREN UNDER GARMENTS, SHIRT, T-SHIRT, TROUSERS, JEANS, KURTA, JACKET, BLAZER, SUIT,
SHERWANI, SHORTS, READYMADE GARMENT INCLUDED IN CLASS 25
Trade Marks Journal No: 1940 , 10/02/2020 Class 25

3011095 17/07/2015
SAURAV SOMANI
trading as ;TULSI ENTERPRISE
8,TARA CHAND DUTTA STREET,3RD FLOOR,KOLKATA 700073,WEST BENGAL
MANUFACTURER AND TRADERS
PROPRIETOR
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2011
KOLKATA
READYMADE GARMENTS INCLUDING HOSIERY GOODS
3013190   21/07/2015
GIRISH R. RAMRAKHIANI
SUSHIL K. TEJWANI
trading as ;SHREE RADHE RADHE JEANS
BASANT BAHAR ROAD, NEAR DR. CHOTU CLINIC, OPP. HANUMAN MANDIR, ULHASNAGAR-421005
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2009

MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, CHUDIDAR, KURTA, PYJAMA, READYMADE GARMENT INCLUDED IN CLASS 25
3028945 11/08/2015

JOGARAM KHIMARAMJI PRAJAPATI.

trading as : J. K. ENTERPRISE

SAI VILLA SOCIETY, FLAT NO.201, P. P. MARG, VIRAR (WEST), DIST-PALGHAR.

MANUFACTURER AND MERCHANT

INDIAN NATIONAL

Address for service in India/Attorney address:

JOSEPH VARIKASERY

VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since : 24/07/2015

MUMBAI

SHIRT, TROUSER, JEANS, READYMADE GARMENT INCLUDED IN CLASS 25.
3041811  26/08/2015
SURESH KUMAR SINGHANIA
trading as ;GOSAI TRADER
52, BANGUR AVENUE, BL-A KOLKATA -700055, WEST BENGAL, INDIA
MANUFACTURING & TRADING
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
MANUFACTURING OF READYMADE GARMENTS
MR. SARVESH SHARMA
H NO 219/1 POCKET-D-6 ROHINI NEW DELHI 110085
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ALOK SHUKLA, ADVOCATE
B-77, FIRST FLOOR, SARVODAYA ENCLAVE, NEW DELHI-17

Proposed to be Used
DELHI
FOOTWEAR
3082159  19/10/2015
X & O CLOTHING PVT. LTD.
trading as ;X & O Clothing Pvt. Ltd.
3, Thakur compd, 1st flr, next to ABB, USV ltd. Lane, Govandi east, Mumbai - 400088
Manufacturers and Traders
Address for service in India/Attorney address:
GIRIJA DESHPANDE
Flat No 408, Runwal Seagull Housing Society, Handewadi Road, Hadapsar, Pune-28
Used Since : 13/10/2015
MUMBAI
Ready Made Garments included in class 25
3091069  03/11/2015
RAJ BHANDARE.
MEERA-GOVIND, AIRPORT ROAD, CHICALIM, GOA-403711.
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :02/04/2015
MUMBAI
READYMADE GARMENTS, T-SHIRTS, HEADGEAR AND FOOTWEAR
EUNOS
3126578  15/12/2015
RG'S FASHION PVT. LTD
trading as ;RG’s Fashion Pvt. Ltd
2 SAPGACHI 2ND LANE, KOLKATA- 700039, WEST BENGAL, INDIA
Manufacturer, Merchant & Trader
Body Incorporate
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Proposed to be Used
KOLKATA
READYMADE GARMENTS OF ALL KINDS INCLUDING HOSIERY GOODS
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATES OF INDIA.
3142057   30/12/2015

MR. VISHAL SHARDA

trading as ;THIRTEEN WEARS
X/728, CHAND MOHALLA, GALI NO-8, GANDHI NAGAR DELHI-110031
TRADER AND MANUFACTURE

Address for service in India/Attorney address:

NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Used Since :01/12/2014

DELHI

ALL TYPE OF READYMAD GARMENTS
3159900  14/01/2016
DEEPAK PRATAPRAI WADHWANI
trading as ;Laveena Creation
Rampuri Camp, Near Santoshi Mata Mandir, Amravati - 444 602
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2015

MUMBAI
Garments, Readymade garments & clothing
MOHD. SHAHID SAUD ANSARI.
RAWIYA CHAWL, AKURLI ROAD, MASJID GALLY, APNA NAGAR, KANDIVALI (EAST), MUMBAI-400101.
MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since: 08/01/2016

MUMBAI
LADIES WEAR INCLUDING LINGERIE, KURTA, PYJAMA, CHUDIDAR, MIDI, TOP, SKIRT, JEANS, READY MADE GARMENTS INCLUDED IN CLASS 25.
3183790 12/02/2016
SH. GUNJAN JUNEJA
trading as: PIONEER INTERNATIONAL
A-7/36 KRISHNA NAGAR PARK SIDE DELHI-110051
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
RANJAN & COMPANY
690-691, 2nd FLOOR, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI 110092
Used Since :02/02/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3205059  09/03/2016
KANIKA BAVEJA
FLAT NO. 101, TOWER NO. 23, ORCHID PETALS, SOHNA ROAD, SEC-49, GURGAON-122018
MANUFACTURER & TRADER
Used Since :01/03/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
J.K
3215392  21/03/2016
HARPREET SINGH
trading as; J.K. POLYMERS
VILLAGE WARYANA, LEATHER COMPLEX ROAD, JALANDHAR-13, PUNJAB INDIA
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB)
Used Since: 01/01/2004
DELHI
FOOTWEAR; SLIPPER, CHAPPALS, SHOES.
LIL’s CHAMP

3222354  30/03/2016
CHANDAN KR. DEORAH
trading as ; S.D. GARMENTS
IX/7111 DUA’S MARKET, GURUNANAK GALI, GANDHI NAGAR DELHI 110031
MERCAHANTS & MANUFACTURERS

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/01/2007

DELHI
CLOTHING, READYMADE GARMENTS, JEANS, T-SHIRT, SHIRT, TROUSERS, UNDERGARMENTS, CAPRI, SHORTS, LEATHER JACKETS, SUIT, BLAZER.
MY-MASCOT

3301057  04/07/2016

MR. AKIL KHAN

trading as ;A. K. HOSIERY

60 D, MAULANA SHAUKAT ALI STREET, KOLKATA- 700073
MANUFACTURER, MERCHANT & TRADER
SINGLE FIRM

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used

KOLKATA
VEST, BRIEF TRUNK, MINI TRUNK, BERMUDA, T-SHIRT, TROUSER, GYM VEST.
POMERO
3305475  08/07/2016
SHRI NARESH KUMAR SEWANI S/O SHRI ROOP CHAND SEWANI
4/3K/6, HAMEED NAGAR, BLOCK-D, KEDAR NAGAR, SHAHGanj, AGRA-282010
MANUFACTURER & TRADERS, EXPORTER & IMPORTER
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2010
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3323216  29/07/2016
AAMIR KAYSER
1902, MAPLE TOWER, AGARWAL ESTATE, JOGESHWARI (W), MUMBAI - 400102
Manufacturer and Exporter
INDIVIDUAL
Address for service in India/Agents address:
AMIT JAIN
307/309, KALBADEVI ROAD, MUMBAI-400002.
Used Since :01/04/2014
MUMBAI
Footwear under class 25.
Trade Marks Journal No: 1940 , 10/02/2020 Class 25

3340156 17/08/2016
RAM PRAKASH
158C, Street No-6, New Lahore, Shastri Nagar, Delhi-110031.
Manufacturer and Trader

Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi-110 018
Used Since :03/08/2016

DELHI
Readymade Garments
Mark shall be used as a device as represented and filed.
3357118    08/09/2016
SANGIETAA ANUPAM JOGGANI
trading as ;SPARKLE
20A, HAZRA ROAD, KOLKATA - 700 026, WEST BENGAL.
MANUFACTURER & MERCHANT
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGLY,PIN 712 258,WEST BENGAL,INDIA.
Used Since :10/03/2016
KOLKATA
READYMADE GARMENTS BEING IN CLASS 25.
FANDF FITNESS & FASHION
3358363  08/09/2016
FITNESS & FASHION
trading as ;FITNESS & FASHION
R49 (R BLOCK), LOWER GROUND FLOOR, ROOM NO. 309, KHIRKI EXTENSION, MALVIYA NAGAR, NEW DELHI-110017, INDIA
MANUFACTURING & TRADING
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :04/07/2016
DELHI
GARMENTS FOR KIDS, WOMENS & MENS
3380415   04/10/2016
MR. RISHABH SINGHVI
MONISH PAREKH
trading as ;M/S STITCH WITH STYLE COMPANY
ROOM NO.5, MARWADI CHAWL, DATTA PADA PHATAK, BORIVALI EAST-400066
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMPERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :24/08/2016
MUMBAI
CLOTHING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
words stitch with style.
N. C.

3395432   24/10/2016
AMIT JAIN
trading as ;M/s Nirvana Creations
Ranchi Patna Road, Panchseel Colony, Hazaribagh, Jharkhand, India
MANUFACTURER, MERCHANT & SERVICE PROVIDERS
PROPRITERSHIP

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, ( F.F ),NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Used Since :01/10/2016
KOLKATA
JEANS, TROUSERS, PANTS, SHIRTS, SHORTS, LEGGINGS, JEGGINGS, KURTIES, UNDERGARMENTS, PETTICOATS, SALWAR SUITS, TRACK SUITS, AND SOCKS ALL BEING GOODS INCLUDED IN CLASS 25
3411256  16/11/2016
RICHA MANGLA
trading as ;M/s B.R. Tradexpert
83, Industrial Development Colony, M.G Road, Gurgaon, Haryana-122001
Manufacturer and Traders
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :29/09/2016
DELHI
Clothing,footwear & headgear
3429705  09/12/2016
SUNIL R. KEJRIWAL
trading as ;KRISHNA GARMENTS
ROOM NO.7, BANGALI CHAWL, DARUWALA COMPOUND, MALAD (WEST), MUMBAI-400 064
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :28/11/2016
MUMBAI
SWIMWEAR, SPORTS WEAR INCLUDED IN CLASS 25
3435881 16/12/2016
MR. JAGDISH UDHAWDAS BAJAJ
trading as ;M/s. Weave And Woven Trade Links
Plot No. 6, Vardhaman Compound, Bhatr Gala Road, Karivali, Bhiwandi, Dist. Thane 421305
Manufacturer and Merchant
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/12/2016
MUMBAI
CLOTHING AND GARMENTS
3446590  30/12/2016

MR. ASIF NAZEER MOMIN
trading as ;MOMIN SUPPLIERS
698, RAVIVAR PETH, PUNE - 411 002. MAHARASHTRA.
DEALER

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :29/11/2016

MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, READYMADE GARMENTS
3446848  02/01/2017

PRAVEEN AGARWAL
trading as ;VERSHA TRADERS
IX/127, SHYAM BLOCK, KAILASH NAGAR, GANDHI NAGAR, DELHI-110031.
TRADER AND MANUFACTURER

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
MEN'S WEAR.
3448779 04/01/2017
HARESH MOMAYA PATEL
trading as ;QUINCE CLOTHING
1004, NEMINATH AVENUE, TAPASYA CHS. LTD., PLOT NO. 21, S.V.P. NAGAR, MHADA, ANDHERI (WEST), MUMBAI-400053.
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :09/12/2016
MUMBAI
CHILDREN WEAR INCLUDING SHIRTS, T-SHIRTS, FROCK, SKIRT, JEANS, LEGINS AND READYMADE GARMENTS INCLUDED IN CLASS 25
GUANG ZHOU MATCH GARMENTS CO. LTD
Room 101, No. 694 Yuncheng East Road, Baiyun District, Guangzhou, Guangdong, China
Manufacturers and Merchants

a Chinese corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI

Clothing and accessories for babies, adults, children, women and men, namely, caps; caps with visors; hats; beanies; coats for men, women and children, namely, coats made of cotton, heavy coats, over coats, raincoats; jackets for men, women and children, namely, outer jackets, rain proof jackets; denim pants; woven bottoms and tops; wearable garments and clothing, namely, shirts for adults, children, women and men, namely, button down shirts, collared shirts, dress shirts, crew necks, knit shirts, knit tops, long sleeve and short sleeve shirts, long and short sleeve t-shirts, tank tops, long sleeve pullovers; cardigans; crew neck sweaters; sweaters; v-neck sweaters; sweatshirts for babies, adults, children, women and men; hooded sweatshirts for babies, adults, children, women, men
3460847  18/01/2017
HARISH JAMB
trading as ;HARISH JAMB
A501 SAI MARIGOLD NR KOKANE CHOWK,RAHATANI ROAD, PIMPLE SAUDAGAR,PUNE-411027
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
clothing,footwear,headgear,Wearable accessories

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.hash tag apappearing on the mark.
UDYAM KHIANRA
trading as ;TRISHALAA MANUFACTURES AND EXPORTERS
GALA NO. 5 AND 6, 1ST FLOOR, KHURAIYA ESTATE, KALINA CST ROAD, SANTACRUZ (EAST), MUMBAI- 400099.
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :06/01/2017

MUMBAI
LADIES GARMENTS INCLUDING CHUDIDAR, PYJAMA, KURTA, CAPRI, SHORT, T-SHIRT, SHIRT, JEANS, READYMADE GARMENTS INCLUDED IN CLASS 25
RAJURAM VISHNOI
TEJA RAJARAM KUMBHAR
trading as ;GAYATRI GARMENTS
SUMATI NIWAS, GATE NO. 10, 1ST FLOOR, RAI DONGARI, NEAR NIRALA SRA, CARTER ROAD NO. 5, BORIVALI (EAST), MUMBAI- 400066.
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :28/12/2016
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMAD GarMENT INCLUDED IN CLASS 25
3467336  30/01/2017
BAYSIDE SPORTS (INDIA) PVT. LTD.
260, BAZAR GATE STREET, (PERIN NARIMAN STREET), SATYA VIJAY BUILDING, FIRST FLOOR, FORT MUMBAI 400001
MANUFACTURER AND TRADER
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT

Address for service in India/Agents address:
ANSHUL BHATT
ANSHUL BHATT & ASSOCIATES, 57, POPULAR ARCADE, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD(E), MUMBAI-400004.

Used Since: 01/10/2015

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR INCLUDING SPORTSWEAR
A & K

3470544  30/01/2017
M/S. A & K FASHION COLLECTION
Devender Kumar  
Kuldeep Kumar
A-144, Ashok Vihar Phase - IV, Bunkar Colony, New Delhi - 110052, INDIA  
Manufacturer

Address for service in India/Attorney address:

PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India

Used Since :22/04/2016

DELHI

No Exclusive Rights For Separately Letter A or K.
3472793  02/02/2017
BMS ENTERPRISES
trading as ; BMS Enterprises
Shree Sainth CHS, Bldg No. 24/B/24, Tilak Nagar, Chembur, Mumbai - 89
Textile
Used Since : 04/12/2016

MUMBAI
READYMADE GARMENTS CLOTHING FOOTWEAR HEADGEAR SUITS BLAZERS SHIRTS TROUSERS KNITS JACKETS UNDER GARMENTS TIES BELTS SHOES LEATHER SHOES AND JACKETS LEATHER TROUSERS LEATHER SUITS LEATHER BELTS TEE SHIRTS SKIRTS AND DRESSES FROCKS DENIM JACKETS DENIMS PANTS SWEATERS TUNICS BERMUDA SHORTS SHORTS CAPS CLOTHING SOCKS GLOVES SCARVES BABY BODYSUITS INFANT WEAR INFANTS SHOES AND BOOTS CHILDRENS AND INFANTS CLOTH BIBS
3473534  06/02/2017
HARISH SINGH BHALLA
trading as ;BAWA WOOLLEN MILLS
1718/B, FATEHGARH MOHALLAN, ST. NO. 3, LUDHIANA-141008, PUNJAB.
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
LUDHIANA TRADE MARK CO.
1ST FLOOR, SATLAJ TOWER, CEMETARY ROAD, FOUNTAIN CHOWK, CIVIL LINES, LUDHIANA.
Used Since :01/04/2012
DELHI
SHIRTS, T-SHIRTS & ALL KINDS OF READYMADE GARMENTS & HOSIERY GOODS INCLUDED IN CLASS 25
Trade Marks Journal No: 1940 , 10/02/2020 Class 25

3479849  13/02/2017
VIJAY S. SUKHIJA
trading as ;SHRI SIDDHIVINAYAK GARMENTS
SHRI ARIHANT CORPORATION COMPLEX, BLDG NO. J-2, 1ST FLOOR, GALA NO. 1 AND 2, THANE BHIWANDI ROAD,
KALHER PIPELINE, KOPAR VILLAGE, BHIWANDI, THANE - 421 302.
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2009

MUMBAI
JEANS, TROUSERS, SHIRT, T-SHIRT, READYMADE GARMENTS INCLUDED IN CLASS 25
The trade mark is restricted to use the mark in the state of Maharashtra..
3479851  13/02/2017
VIJESH BHAGA VAVIYA
SHOP NO. 2, SHAKTI BHAVAN, OPP. H.P.PETROL PUMP, 22RD ROAD, KHAR (WEST), MUMBAI-400052
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :31/01/2017
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENT INCLUDED IN CLASS 25
SHREENATH LIFESTYLE PRIVATE LIMITED
D-6, Parle Colony, Sahkar Road, Vile Parle East, Mumbai - 400057, Maharashtra, India
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT,, THANE (W) 400601

Proposed to be Used
MUMBAI
CLOTHING, HEADGEAR, FOOTWEAR, T-SHIRTS, SHIRTS, CAPS, SWEATERS, SHIRT.
3492314    27/02/2017
SAMKIT TEXTILE MILLS PVT.LTD
203, IIND FLOOR, MURLI TEXTILE TOWER PUR ROAD BHILWARA,
MANUFACTURE AND MERCHANT
Proposed to be Used
AHMEDABAD
READY MADE GARMENTS.
restriction of goods for sale in the state of RAJASTHAN only.
3493193  27/02/2017

PRATIK MOTILAL GADA
MOTILAL HIRJI GADA
MS. KUSUM MOTILAL GADA
MS. HEENAL PRATIK GADA

trading as: MAGIC MIRROR

GROUND FLOOR, SHOP NO.2, LE - MAGASIN, S.V. ROAD, SANTACRUZ (WEST), MUMBAI-400054
MANUFACTURER AND MERCHANT / DEALER / TRADER
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Used Since: 01/01/2008

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS INCLUDED IN CLASS 25
3538188  29/04/2017
PRATIKSHA ARVINDBHAI PATEL
PARIDHAN CREATION, G-89, PHOENIX TOWER, NEAR FLORENCE APARTMENT, V.I.P. ROAD, VESU, SURAT-395007
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS & CLOTHING
restriction of goods for sale in the state of GUJARAT only.
3546611    11/05/2017
BALAJI MOTION PICTURES LIMITED
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053, INDIA
MANUFACTURER AND MERCHANT
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Proposed to be Used
To be associated with:
3546610
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
Amaravathi

3552611  19/05/2017
MR. SHAHANWAZ ALAM, SOLE PROPRIETOR TRADING AS MS. SHAHNAZ COLLECTIONS
#C/o. Shop No 292, Vastralatha, Vijayawada-520001
Sole Proprietary Concern
Address for service in India/Attorney address:
RAJENI RAMADASS
NEW NO. 323, LINGHICHETTY STREET, 1st FLOOR GEORGE TOWN, CHENNAI-1
Used Since :18/02/2016
CHENNAI
Sarees
3556145   24/05/2017
SIDHARTH SHARMA PROPRIETOR OF MS FOREVER16
90/1 LOWER BAZAR SHIMLA, PINCODE171001 HIMANCHAL PRADESH
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3560299  30/05/2017
TRISHIT HARISH CHADHA
JUGNII CREATIONS, 109, GROUND FLOOR, PADMAVATI TEXTILE MARKET, NR. SAHARA DARWAJA, RING ROAD,
SURAT-395002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :17/10/2015
AHMEDABAD
READYMADE GARMENTS AND CLOTHTINGS
restriction of goods for sale in the state of GUJARAT only.
MIS-FIT

3570062    14/06/2017

MR. ABHINAV BHATIA
C -255 SECOND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085.

Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.

Used Since :29/01/2017
DELHI

clothing, footwear and headgear
3576741 22/06/2017
MAHESH KUMAR TRADING AS OM ENTERPRISES
F-379, J.J. COLONY, DELHI-110027
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Clothing, footwear, headgear
MARK SHOULD BE READ AND USE AS A WHOLE..
Trade Marks Journal No: 1940,  10/02/2020  Class 25

3576742  22/06/2017
AJAY AKERNIA TRADING AS BALAJI ENTERPRISES
E-1258, PADAM SINGH ROAD, KHALSA NAGAR, TANK ROAD, KAROL BAGH, NEW DELHI – 110005.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Clothing, footwear, headgear.
3577043 23/06/2017
SANJEEV GOEL
trading as ;V S FASHION
26-A, GAUSHALA COLONY, DHARAMPURA, NAJAFGARH, NEW DELHI
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
READYMADE GARMENTS AND HOSIERY, CLOTHING FASHION ACCESSORIES, INCLUDED IN CLASS 25, TIES, LADIES UNDERGARMENTS, INCLUDING BRA, PANTIES, CHILDRENS CLOTHING, CAPS, HATS, ANA BONNETS, HELMETS, BELTS (CLOTHING) SWIMWEAR INCLUDING BOOTS SHOES AND OTHER FOOTWEAR, SOCKS, APRONS, NAPKINS, GLOVES
MARK SHOULD BE READ AND USE AS A WHOLE..
LEE TOP CLASSIC

3577769   23/06/2017
SOMNATH TRADING AS LEE TOP CLASSIC
H.No. 153/1, Islamganj, Prem Nagar, 3rd Floor, Ludhiana
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Footwears; Ladies Footwears; Adult Footwears; Baby Footwears
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3581954  30/06/2017
R.S.BROTHERS RETAIL INDIA PVT. LTD.,
D.No.5-1-876, 877 & 878, Opp.Osmania Medical College, Koti, Hyderabad - 500 001
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/04/2009
CHENNAI
Readymade garments, head gear, jackets - clothing, jackets, jumper dresses, jumpers - pullovers, leg warmers, leggings - leg warmers, leggings - trousers, linen – body garments, hosiery and uniforms
3583224  03/07/2017
RAMESHWAR KUMAR
trading as : GOLDEN KNITTING INDUSTRIES
G-71 VARDHMAN FORTUNE MALL, G.T. KARNAL ROAD, DELHI 110033
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3587090    07/07/2017
SH. CHARANJIT SINGH PROPRIETOR OF M/S KHURANA GARMENTS
# 1895, DAL BAZAR, LUDHIANA-141008, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1997
DELHI
HOSIERY AND READYMAD GARMENTS.
OK 16

3588469  10/07/2017

MR. Nemichand trading as; N.C. GARMENTS
X/138/24 TAGORE GARI NO. 1, OPP. RADHEYSHYAM MANDIR, DELHI 110031 MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
FLUETON

3588471  10/07/2017

MR. RAM PRAVESH YADAV

trading as ;M/S BABA JEANS

H NO 15/1 GALLI NO 30 JAI PRAKASH NAGAR GHONDA GARHI MENDU NORTH EAST DELHI 110053

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

FIN CENTURION CO.

U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI

CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
3589398  11/07/2017
PRABHAKAR JAIN, PROPRIETOR OF SHRICA CREATION
C-389/1, Gali no. 13, New Usmanpur, Delhi-110053.
A Sole Proprietorship Concern

Address for service in India/Attorney address:
P2 LEX PERITUS
E-48, 3RD FLOOR, JHILMIL COLONY, DELHI-110095

Proposed to be Used
DEHLI
COAT, PAINT, TRAUSER, SKIRT, TOP, WESCOT, SHIRT, DRESS, CAPRI, SHORTS, KURTI, JAGING, PLAZO, LAGING, KAGRO, DAGRI & OTHER READYMADE GARMENTS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3591091   13/07/2017
MONU SAIN, TRADING AS: DEALS4YOU
MADWALON KA MOHALLA, MANOHARPUR, JAIPUR, RAJASTHA - 303104
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Proposed to be Used
AHMEDABAD
Footwear.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3687568.
3592216   15/07/2017
RENU BALA TRADING AS KARAN COLLECTION
141, FIRST FLOOR, RAJA GARDEN, NEAR KRIPALU ASHRAM, YAMUNA NAGAR, HARYANA- 135001
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Clothing for men, women and children; Work clothing, Boys’ Clothing, Girls’ clothing, Ready-to-wear clothing, Bridal wear, Casual wear, Evening wear, Exercise wear, Rain wear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woollen clothing, Denim clothing, Fur clothing, Thermal clothing, Beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Cocktail dresses, Fancy dress costume, Uniforms.
Trade Marks Journal No: 1940, 10/02/2020  Class 25

3593466  18/07/2017
MEHTAB
H. No 347, village Ruhasa, thesil –sardhana, dis-meerut-250223
proprietor
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
ALL TYPES OF LINGERIE
MUMBLE

3595085  19/07/2017

AMIT SINGLA
94, ANAND AVENUE, BACKSIDE MARKFED OFFICE, FEROZEPUR.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI

HOISIERY & READYMADE GARMENTS, CAPS, BEEBS, NAPPIES, FEEDER COVERS, FOOTWEAR, SHOES, BABY BOOTIES, BABY APPREAL SETS, HOODED TOWELS, WRAPPERS, BABY NAPKINS, DRY ROBE, BANIANS, BRASSERS, T.SHIRTS, UNDER GARMENTS, GLOVES, PANTY, FANCY WEAR, SOCKS, BABY BAGS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT"S BOWS, BELTS(CLOTHING) EXCEPT LEATHER BELTS, PROMS, PULLOVER, KNITWEAR, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS(ALL BEING GOODS INCLUDED IN CLASS 25)
3598308  24/07/2017
HEEMY DIGITAL PRINTING (P) LTD.
SURVEY# 24, OPP.SHED No.1, UMA INDUSTRIAL ESTATE, BEHIND ALTHAN POLICE STATION, BHATAR ROAD, SURAT-395007
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
LADIES CLOTHING, BEACHWEAR, KAFTANS, TUNICS AND KURTA
subject to restriction of the goods for sale in the state of GUJARAT only.
3603337  31/07/2017
BHAGWANDAS VAPARIMAL GURDASANI PROP OF SUNITA FOOT WEAR.
233, GIRIRAJ COMPLEX, SHOP NO-7, OPP NEW S.T. STAND, BHIWANDI- 421302. (THANE)
sole proprietor

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
MUMBAI
READY MADE GARMENT AND FOOTWEARS.
3603891  01/08/2017
MISS. KAMINI SHUKLA (PROP.) OF M/S. VAISHNAVI TEXTILES
C-4, HAMPTON BUSINESS PARK, CHANDIGARH ROAD, LUDHIANA-141011.
SINGLE
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :08/05/2012
DELHI
READYMADE GARMENTS- MENS, WOMENS & KIDS WEAR
US MASTER

3606468   04/08/2017

M.D TAKREEN SHARIFF

No. 181/21, 2nd Floor, 1st Cross, Byrsandra Jayanagar, 1st Block, Bangalore, Pin code-560011

Individual

Address for service in India/Attorney address:

GIMMI JOSEPH K., ADVOCATE

# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used

CHENNAI

Pants; shirts . t-shirts, jeans , denims, readymade garments
MR. ROHIT BAMBHANIYA
MANISH NAGAR, BLDG. NO. 2/3/4, D-WING, 303, FOUR BUNGLOW, ANDHERI (WEST), MUMBAI-400 058
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, MIDI, TOP, SKIRT, CAPRI, CLOTHING, READYMADE
GARMENTS
NO
area restricted to the state of MAHARASHTRA.
M.CARE

3611796   12/08/2017
MRS. PREM RANI VERMA PROPRIETOR OF MASTER CARE HOSIERY
544/125-A, Street No.2, New Shivpuri, Ludhiana (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/04/2001

DELHI
Hosiery & Readymade Garments
3612982   15/08/2017
CHUNMUN STORES PRIVATE LIMITED
B-BLOCK, BASEMENT, KAILASH APARTMENTS, LALA LAJPAT RAI ROAD, NEW DELHI-48, INDIA
BODY INCORPORATE

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Used Since :15/04/2013

DELHI
Readymade garments, Sarees, Men’s, ladies and children wears, leggings, pants, jeans, hosiery goods, knitted garments, shoes, neckties, sports wears and under garments, lehnga chunnis, shawls, stoles, dupattas, coats, formal and informal wear, joggers, trousers, plus sizes of all garments, denims, sweat shirts and accessories, all types of suits including designer suits, shervani, woolen garments, clothing for men, women and children
3612997  16/08/2017
NIKHIL LALWANI TRADING AS NIKSONS INC.
B-213, 2ND FLOOR, PHASE-1, ASHOK VIHAR, DELHI- 110052
PROPRIETOR
Address for service in India/Attorney address:
RM & ASSOCIATES
F-136B, LAXMI NAGAR, NEAR BAL BHAWAN PUBLIC SCHOOL, DELHI 110092
Used Since :04/01/2017
DELHI
FOOTWEAR FOR MEN, WOMEN AND CHILDREN, LEATHER SHOES, LEATHER SLIPPERS, HEADGEAR, BELTS, GLOVES,
READYMADE GARMENTS INCLUDED IN CLASS 25
ADINIS

3615328  18/08/2017

SANJAY GUPTA
K-649, MANGOLPURI, N-BLOCK, NORTH WEST DELHI-110083
SANJAY GUPTA

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
DELI

ALL TYPES OF GARMENTS, HEADGEAR AND FOOTWEAR FOR MALE, WOMEN AND KIDS.
KASIM KHAN TRADING AS B - BLUE 2 ENTERPRISES
NEW F- 148, GALI NO. 5, RAGHUBIR NAGAR, NEW DELHI - 110027.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, GARMENTS.
3618124    22/08/2017
BRAND BUILDUP PRIVATE LIMITED
84, Bank Colony, Near Mandoli Industrial Area, Nand Nagari Delhi - 93, India
Private Limited Company
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI
Linen Clothing, Underwear, Trousers, Jeans, Blazer, Shorts, Skirts, Dresses, Swimwear, T-shirts, Sweatshirts, Sweater, Blouses, Coats, Jackets, Socks, Palazzos, Scarves, Sportswear, Lowers, Shirts, Gym wear, Gym shoes, Belts, Uniform, Hats, Apron; Footwear for men, women and kids
MISS MDIMA

3620193   24/08/2017
MUNISH NAGPAL
B-II-1083, Chhawni Mohalla, Near Damoria pull Ludhiana
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
HOSIERY & READY MADE GARMENTS
Trade Marks Journal No: 1940, 10/02/2020 Class 25

3622247  28/08/2017
SHEENA TREHAN
E-26, Panchsheel Park, New Delhi-110017
Sole Proprietor

Address for service in India/Attorney address:
ASHISH SHARMA
Ch.No. 391, PATIALA HOUSE COURT, NEW DELHI-110001

Proposed to be Used
DELHI
FOOTWEAR
3623085  29/08/2017
RAMESHKUMAR OGADRAMJI SOLANKI
KAVERI IMPEX, 3061-62, GOLWALA MARKET, RING ROAD, SURAT – 395002
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SAREE AND READYMADE CLOTHING
restriction of goods for sale in the state of GUJARAT only.
EALING BROADWAY

3623110   29/08/2017

M/S D. C. OSWAL & SONS
1111/10, BASANT BAGH, NEAR SHIVPURI POST OFFICE, LUDHIANA-141008, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2017

DELHI
HOSIERY AND READYMADE GARMENTS.
ME & ME
3623113  29/08/2017
SH. GAUTAM GROVER PROPRIETOR OF M/S SHREEKANTH HOSIERY
# 3688, STREET NO. 11, NEW SHIVAJI NAGAR, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2017
DELHI
HOSIERY AND READYMADE GARMENTS.
UTH "CLUB

3624420  31/08/2017
SANJEEV TIWARI
trading as ;TEJAS TRADERS
Y-1/5 BUDH VIHAR, PHASE-I, DAAL MEEL ROAD, NEAR S.R. PUBLIC SCHOOL DELHI 110086
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
JAINCO TRADE MARK SERVICE
C-183, ST.NO. 4, WEST KANTI NAGAR, DELHI - 110 051.
Used Since :21/06/2016

DELHI
JEANS JACKETS DENIM TROUSERS
HITHOT

3625519  01/09/2017
ASHOK GARG PROPRIETOR OF SHRI BANKEY BIHARI FOOTWEAR
G-145, SECTOR-3, INDUSTRIAL AREA, BAWANA, DELHI-110039
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
FOOTWEAR
ZAXY
3627200  04/09/2017
ANHUI QIANHUIMEI SHOES CO., LTD.
Yin zhai village, hongxing town, yingshang county, fuyang city, anhui province, China.
a limited liability company incorporated under the laws of People's Republic of China.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
footwear;headgear for wear;hosiery;gloves [clothing];scarfs;girdles;skirts;waterproof clothing;coats;layettes [clothing]
3630266  08/09/2017
KHALIL KHAN TRADING AS M.S GARMENTS
NEW F-98, RAGHUBIR NAGAR GALLI NO.03, NEW DELHI - 110027.
Proprietorship Firm

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING , GARMENS, HEADGEAR.
NO EXCLUSIVE RIGHT OVER THE TERM "B- FABULUS" APPEARING ON LABEL..
3630268  08/09/2017
DILIP KUMAR DAS TRADING AS POOJA GARMENTS & WASHING
Proprietorship Firm

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Clothing, footwear, headgear
3631209    09/09/2017
ADITYA INFOTECH LIMITED
F-28, Okhla Industrial Area, Phase – I, New Delhi – 110 020
A company organized and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Clothing, footwear, headgear.
3635310  14/09/2017
RAJESH KUMAR JAIN
trading as ;NATIVE ENTERPRISES
IX/1241 RAM BAZAR SUBHASH ROAD, GANDHI NAGAR DELHI 110031
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/1980
DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
FIREX

3635335  14/09/2017

MD. SHAHID NEZAMI

trading as ;ERICK FASHIONS

H NO C-14 GALL NO 9, NOOR COLONY WAZIRABAD VILLAGE DELHI 110084

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

FIN CENTURION CO.

U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI

CLOTHING (READYMADE GARMENTS) FOOTWEAR, HEADGEAR.
3635339   14/09/2017
MOHD. SHAHID trading as ;MOHD. SHAHID
H NO 178, GALI NO-5, AMBEDKAR BASTI MOUJPUR DELHI 110053
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR
D.P. DENIM

3635341  14/09/2017

MR. DHARAMPAL

trading as ;D.P. GARMENT

69-70/5389, REGHARPPURA, KAROL BAGH NEW DELHI 110005

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

FIN CENTURION CO.

U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI

CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
E S DENIM

3635342  14/09/2017

MR. DHARAMPAL

trading as ;D.P. GARMENT

69-70/5389, REGHARPURA, KAROL BAGH NEW DELHI 110005
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
LEEN
3635343  14/09/2017
MR. DHARAMPAL
trading as ;D.P. GARMENT
69-70/5389, REGHARPURA, KAROL BAGH NEW DELHI 110005
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
**FLYING ZONE**

3635345  14/09/2017  
MR. SHAKIR HUSSAIN

trading as ; CHAND NAAZ GARMENTS
SHOP NO-IX/6357, NETAJI GALI, GANDHI NAGAR, DELHI-110031
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
SWEET CHILLY

3635347    14/09/2017

VANITA

trading as ;SWEET CHILLY DRESSES
X/191 IST FLOOR, 3RD FLOOR, TAGORE GALI, GANDHI NAGAR DELHI 110031

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI

CLOTHING (READYMADE GARMENTS), FOOT WEAR, HEADGEAR.
3638379 19/09/2017
SH. DINESH ARORA PROPRIETOR OF M/S ARORA ENTERPRISES
BASTI NAU, JALANDHAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2000
DELHI
SPORTS SHOES & SPORTS WEARS.
NO EXCLUSIVE RIGHT OVER THE TERM "REDIX".
ANOSHK
3639608    20/09/2017
MANISHA SINGH
E-2, Kalkaji, Main Road, Kalkaji, New Delhi- 110019
Proprietor

Address for service in India/Acents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :16/07/2012

DELHI
Clothing, Headgear, Footwear, All Kind of Clothing & Wearing Apparels Including Readymade Garments, Designer Garments, Hosiery Garments, Ladies Wears, Men's Wears, Kids Wears, Footwears, Neck Wears, Head Wears, Fashion Wears and All Other Wearing Goods Falling In Class 25.
KILLER BOY

3641171    22/09/2017
SUNNY JAIN PROPRIETOR OF ADHYAN TRADING COMPANY
9/6726B, JANTA GALI, GANDHI NAGAR, DELHI-110031
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
CLOTHING
3642250 23/09/2017
MR. SHRAY BUDHIRAJA PROPRIETOR OF M/S V.S. BUDHIRAJA HOSIERY
1284/22A 1, St No. 5, Guru Nanak Dev Nagar, Opp Closed Petrol Pump, Sunder Nagar, Basti Jodhewal, Ludhiana. (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 01/06/2012
To be associated with:
3193086
DELHI
Hosiery & Readymade Garments
3643221  25/09/2017
SATISH CHAND GOYAL
2 C 136, NEHRU NAGAR, GHAZIABAD, UP 201001
INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Ready-made garments for women, men and kids.
3647786  02/10/2017

JYOTI JAIN
A-109, YAMUNA ENCLAVE, PHASE-I, PANIPAT, HARYANA-132103
Absolute Owner

Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.

Proposed to be Used
DELHI
Clothing, Jumper Dresses, Trousers, Tops and Scarf.
Reserve the right so that no one uses the same without our permission in writing.
AMAYARA
3648618  03/10/2017
MRS. SAROJ PROPRIETOR OF M/S MAYARA FASHION
PLOT NO. 60, ANAND PURI, KALI SADAK, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/09/2017
DELHI
HOSIERY AND READYMADE GARMENTS.
SPINTEX
3648619  03/10/2017
HARJINDER KAUR
BOLINA, BOLINA, BOLINA DOABA, JALANDHAR-144101, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2010
DELHI
HOSIERY AND READYMADE GARMENTS AND FOOTWEARS.
3650015    05/10/2017
VANESA CARE PRIVATE LIMITED
116 MODEL BASTI NEW DELHI-110005
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT,1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Used Since :02/10/2006

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
SARMON

3651921    07/10/2017

SURINDER KUMAR PROP. OF SURINDER TEXTILE
PREM COLONY, MAHERBAN RAHON ROAD, NEAR POLICE STATION, LUDHIANA.
PROPRIETOR

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI
Hosiery and Readymade Garments
FABYSS

3654006  10/10/2017

VIBHOR KUMAR AGRAWAL
24/202 Malhar, Sahara State, Jankipuram, Lucknow, Pincode - 226021, Uttar Pradesh, India

PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

CLOTHING, FOOTWEAR, AND HEADGEAR INCLUDED IN CLASS 25.
3654007    10/10/2017
VIBHOR KUMAR AGRAWAL
24/202 Malhar, Sahara State, Jankipuram, Lucknow, Pincode - 226021, Uttar Pradesh, India
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, AND HEADGEAR INCLUDED IN CLASS 25.
NAVGATE

3655011 11/10/2017

ANSHU MONGA
TA-328, IInd FLOOR, MAIN OKHLA ROAD, TUGLKABAD EXTENSTION, DELHI-110019
Married and Indian National

Address for service in India/Attorney address:
DEVANSHU JAIN
95-A, BK-I, SHALIMAR BAGH, DELHI-110088.

Proposed to be Used
DELHI

ready-made clothing, jeans, shirts, tee-shirts, jackets, caps, pyjamas, tracksuits
AVISHKAR SADH
G-21,2nd floor,West Arjun Nagar,Street no.4,Delhi:110051
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI
Clothing, footwear, headgear
ARJUN BOGATI TRADING AS M/S. WHATSAPP WOMEN'S COLLECTION.
16/583-E, TANK ROAD, BAPA NAGAR, KAROL BAGH, NEW DELHI - 110 005.

Sole Proprietor:

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Used Since : 10/07/2015

DELHI
FOOTWEARS & READYMISED GARMENTS
3662051 24/10/2017
M/S. GROOM PALACE ( PROP:- HARISH KUMAR ).
Sole Proprietor

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :02/04/2014

DELHI
SHERWANI, KURTA PAJAMA, DESIGNER SUITS AND READYMADe GARMENTS.
Lejano
3663223    25/10/2017
KAJAL SHARMA
37, Phase-2, Shekhar Residency Paschimpuri, Agra – 282007, Uttar Pradesh
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
IN USE.
3666766   31/10/2017
NEENA BATRA PROP. OF UPRIGHT INTERNATIONAL
3480, 1ST FLOOR, RAJA PARK, RANI BAGH, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Clothing, footwear, headgear
LITTLE TORTOISE
3666824   31/10/2017
SH. ALOK JAIN PROPRIETOR OF M/S R. D. KNITWEARS
# 4781/1, STREET NO. 1, SUNDER NAGAR, LUDHIANA-141008, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2017
DELHI
HOSIERY AND READYMADE GARMENTS.
3668764  02/11/2017
MR. NAVAL GUPTA TRADING AS M/S SHRI RAM FASHION
KHASRA NO. 554, SANIK ENCLAVE, EXTENDED LAL DORA, VILLAGE MUNDKA, NEW DELHI-110059.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Clothing, footwear, headgear
Mark shall be used as a device as substantially represented and filed with no exclusive right over the words appearing separately.
ALBERTIANO

3672876  08/11/2017
SHRI ADITYA CHHABRA S/O SHRI SHYAM CHHABRA
65, BRIJDHAM, PHASE II, KARMYOGI, KAMLA NAGAR, AGRA
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/01/2017

DELHI

BOOTS, SHOES, SLIPPER, SANDALS, CHAPPALS, FOOTWEAR, SOLE FOR FOOTWEAR, CLOTHING, HEADGEAR
3673684 09/11/2017
MR. SHASHI KUMAR (PROP) OF M/S J.K. OIL MILLS
HOUSE NO. 58, BLOCK -G, SECTOR -4, DSIDC, BAWANA, DELHI.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :13/09/2005
DELHI
FOOTWEAR - MEN, WOMEN & KIDS
PTC CREATIONS

Address for service in India/Attorney address:

Proposed to be Used

SAREES & READYM ade GARMENTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS. RESTRICTION OF GOODS FOR SALE IN THE STATE OF GUJARAT ONLY.
3692300 01/12/2017
MR. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
READY MADE GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
STRABO

3694627  05/12/2017
M/S. EUPHORIC INNOVATIONS PVT. LTD
Door No.7/313 H, N.H. 17, Kolathara P O, Calicut – 673 665, Kerala
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
CHENNAI
Footwear; Ready made garments; and Hosiery included in class 25
3697674  08/12/2017
BALAJI GOPINATH MADDASWAR
SHASTRI MARKET, M.G. ROAD, NANDED. DIST NANDED STATE MAHARASHTRA - INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :05/01/2000
MUMBAI
CLOTHING, READYMADE WEAR AND GARMENTS
3708836  21/12/2017
JASOLIYA ASHWINBHAI R
22, TAPSIL SOCIETY, NEAR J K PETROL PUMP HIRABAG, SURAT CITY
PROPRIETORSHIP

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :23/06/2016

AHMEDABAD
CLOTHING.
3715426  29/12/2017

PERCYOUS FAROKH KASAD TRADING AS ACE DISTRIBUTORS
218, Milan Indl Estate, Off T J Road, Opp Jai Vakeel School, Cotton Green West, Mumbai - 400033
Proprietorship Firm

Proposed to be Used
MUMBAI
Clothing.
3739341  30/01/2018
MANOJ S. PAREKH
trading as ;ELSY CLOTHING CO.
JOGANI INDUSTRIAL ESTATE, 1ST FLOOR, GALA NO. 108, S. B. MARG, DADAR (WEST) MUMBAI-400028
MANUFACTURER AND TRADER
INDIVIDUAL
Proposed to be Used
MUMBAI
READYMADE GARMENTS INCLUDED IN CLASS-25
IMRAN AZIZ MANSOORI
66, GN Heights, 13th Floor, Room no:1301, Nishanpada road, Dongri, Mumbai:400 009
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Clothing.
3761070  22/02/2018
MAHESH KUMAR BABULAL
NANDIKA DESIGNER, L-1061, SURAT TEXTILE MARKET, RING ROAD, SURAT
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only.
3765648   27/02/2018
MOR MUKOOT SYNTHETICS
760, LIFT NO. 7, MILLENIUM TEXTILE MARKET – 2, RING ROAD, SURAT-395002
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :23/08/2013
AHMEDABAD
SAREES & READY MADE GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SYNTHETICS.
restriction of goods for sale in the state of GUJARAT only.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

3770000  05/03/2018
GHANSHYAMBHAI P. SATANI PROPRIETOR OF M/S. PATEL KHADI BHANDAR
2/3, M.D.TOWER, MINIBAZAR, VARACHHA ROAD, SURAT-395006. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/04/1996
AHMEDABAD
READYMADE GARMENTS, CLOTHINS INCLUDED IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Regd. No.1540091.
JAYSUKH NANJIBHAI SHAKORIYA
HERITAGE DESIGNER, 393, GROUND FLOOR, BHAGIRATH NAGAR-1, NR. MARUTI CHOWK, L.H.ROAD, SURAT - 395006

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Used Since : 14/06/2011

AHMEDABAD
SAREES, READYMADE GARMENTS & CLOTHING (LEHENGAS & KURTI)
3771006  06/03/2018
AJAY HITESHBHAI PRAJAPATI
RENCY CREATION, 131, ABHAY NAGAR SOC., NR. MARUTI CHOWK, L.H. ROAD, SURAT-395006
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :14/12/2015
AHMEDABAD
SAREES, READYMADE GARMENTS & CLOTHING (LEHENGAS & KURTI)
HOW’S IT

3772928   08/03/2018
KAUSHAL JAYANTIBHAI PATEL
DHANU GARMENTS, 21, SAI DHAM APARTMENT, SHILPA PARK SOC., MATAWADI, RANGAVDHUT CHOWK, L.H. ROAD, SURAT-395006
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHING

restriction of goods for sale in the state of GUJARAT only.
3774267  09/03/2018
MR. RISHABH SALECHA TRADING AS MAX PRINTS
G - 51, KARNAVATI COMPLEX - II, PANCHKUIVA, REVDI BAZAR, AHMEDABAD - 380002
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS
Black Threads
3782433  19/03/2018
KRUNAL DATTATRAY WADEKAR
Ganesh Bhuvan, 3rd Floor, Room No.70, Prabhadevi, Khedgalli, Dadar Mumbai -400028
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
bfab

3782438    19/03/2018
KAMAL THARWANI
301, Param Anand Building, Behind Moze College Girls Hostel, Balewadi, Pune, Maharashtra - 411045
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/09/2014
MUMBAI
Clothing, footwear, headgear.
3787872  24/03/2018  
RATANLAL VAKTARAM BHATI  
MANOUTSAV TRENDS, 2114, SHIV SHAKTI TEXTILE MARKET, RING ROAD, SURAT-395002  
PROPRIETOR  
Address for service in India/Attorney address:  
SHETH & CO., ADVOCATES  
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002  
Used Since :19/06/2012  
AHMEDABAD  
SAREES
3790537    28/03/2018
JAVED AQIB SYED
Virar West, Bolinj, Mahalaxmi Kunj, 106, Thane - 401303, Maharashtra
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/01/2018
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, TEE-SHIRTS
NEW

3793718  31/03/2018
JAGDISHBHAI HARIBHAI BHUVA AN INDIAN NATIONAL SOLE PROPRIETOR OF ANAND COTTON
KRISHNA INDUSTRIAL ZONE, RABARIKA ROAD, JETPUR – 360370, DIST - RAJKOT. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since :06/04/2015

AHMEDABAD

IN RESPECT OF SAREES INCLUDED IN CLASS – 25

restriction of goods for sale in the state of GUJARAT only.
ANIL HARJIBHAI MANIYA
AYUSHICREATIONA, 42, I SHREE KHODIYAR KRUPA SOC., B/H. SHRADDHA DIP SOC., SINGANPORE CAUSEWAY ROAD, SURAT-395004
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES AND READYMADE GARMENTS
3796709  04/04/2018
BHAUTIK TEXTILE PVT. LTD.
A-406, SHAKTI DHARA APPT., NR. ISHWAR KRUPA SOC., L.H.ROAD, SURAT - 395010
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADGE GARMENTS
3796712  04/04/2018
NITESH SURESH JAIN
VIVAA DESIGNER, F-1-2, NEW T.T. MARKET, RING ROAD, SURAT - 395002
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/11/2016
AHMEDABAD
SAREES
subject to restriction of the goods for sale in the state of GUJARAT only..
3799400   07/04/2018
DINESH KUMAR SHARMA TRADING AS SHIVAM CREATION
SHOP NO -34, PUSH ENCLAVE NAGAR, PRATAP NAGAR, SANGANER, JAIPUR, RAJ. 302033
PROPRIETOR

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD

Clothing, footwear, headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
BABULAL MISRILAL SOLANKI
SIDDHI VINAYAK SAREES, SHOP No.2119-20, SHIV SHAKTI TEXTILE MARKET, RING ROAD, SURAT-395008
PROPRIETORSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Used Since :02/05/2009

AHMEDABAD
SAREES

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
JASH CREATION

3824028    04/05/2018
RAMESHBHAI BAVCHANDBHAI DOMADIYA
JASH CREATION, 309, 3RD FLOOR, ANUPAM THE BUSINESS HUB, NEAR DHIRAJ SONS, YOGI CHOWK, SURAT-395010
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :30/09/2017
AHMEDABAD
SAREES & READYMADE GARMENTS
restriction of goods for sale in the state of GUJARAT only.
3834609  16/05/2018
PANKAJBHAI VINUBHAI PATEL (HUF)
MEERA TRENDZ, C-192-193, LOWER GROUND, KOHINOOR TEXTILE MARKET, RING ROAD, SURAT-395002
HUF
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word TRENDZ.
3835946  17/05/2018
MAHESH KUMAR TULSYAN
ANKITA PRINT, C-3290-91-92, 1ST FLOOR, LIFT NO.15, RAGHUKUL TEXTILE MARKET, RING ROAD, SURAT-395002
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since: 01/04/2013

AHMEDABAD
SAREES AND READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only.
3837030 18/05/2018

MR. DIPAK JAIKISHAN SUGNOMAL ADNANI
BUNGLOW NO. 11 SHAKTI NAGAR CO-OPERATIVE HOUSING SOCIETY LIMITED, OPP. TAJ GATEWAY HOTEL, NEAR RADHAKISHNA TEMPLE, PARLE POINT, SURAT – 395 007 (GUJARAT) INDIA
A INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Used Since :01/01/2000

AHMEDABAD
CLOTHINGS, FOOTWEAR & HEADGEAR.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
Yashoda Creation

3840419  23/05/2018
RAJESH KUMAR PRAJAPAT
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Sarees, Clothing.
3843795  26/05/2018

SHRADDHABEN PARTHBHAI MADHANI
GROUND FLOOR, 30, SATADHAR KRUPA SOCIETY, A.K. ROAD, SURAT - 395008
Proprietor

Address for service in India/Agents address:
DHRUVKUMAR D. BALADHA
DHRUVKUMAR BALADHA & CO., PARTH COMPLEX, 2ND FLOOR, OPP. BHARAT DAIRY, NR. INDIRA CIRCLE,
UNIVERCITY ROAD, RAJKOT-360002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear and other products being included in class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FAB.
3843851  26/05/2018
PARTH KESHAVBHAI MADHANI
7/A, KUBERJI PLAZA MARKET, SURAT - 395002
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DHRUVALKUMAR BALADHA & CO., PARTH COMPLEX, 2ND FLOOR, OPP. BHARAT DAIRY, NR. INDIRA CIRCLE, UNIVERCITY ROAD, RAJKOT-360002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear and other products being included in class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE." FASHION".
Rowdy

3873740  29/06/2018
ROWDYWEAR PRIVATE LIMITED
555/A, Road number.28, Jubilee Hills, Hyderabad-500033
Rowdywear Private Limited

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used

CHENNAI
Clothing, footwear, headgear

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4058097, 4058112 and 4058091.
Trade Marks Journal No: 1940, 10/02/2020  Class 25

3898502  26/07/2018
CAMEL TEKSTIL SANAYI VE TICARET ANONIM SIRKETI
2. ORGANIZE SANAYI BOLGESI 83203 NOLU CADDE 10 NOLU SOKAK No:48 SEHITKAMIL / GAZIANTEP / TURKEY
a company incorporated in the laws of Turkey
Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
Headgear, hats, caps with visors, berets, caps [headwear], skull caps.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3914983 13/08/2018
NATHURAM BHABUTARAMJI PUROHIT
ARCHANA PRINTS, 510, UPPER GROUND, ASHOKA TOWER, RING ROAD, SURAT-395002
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :29/06/2017
AHMEDABAD
SAREES.
PAWANKUMAR JAGUMAL TALANI, TRADING AS: SURAJ HOSIERY WORKS
8720/1, 1ST FLOOR, TULSI COLONY, NEAR POST OFFICE, NEW “G” WARD, KUBERNAGAR, AHMEDABAD - 382 340 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Used Since: 01/08/1978

AHMEDABAD
LINGERIE

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3923998    23/08/2018
MR.PRAKASH BARAVALIYA
30/579, Gujarat Housing Board, Umarwada, New Bombay Market, Surat-395010 (Gujarat)
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Men & Women Ethnic Wear, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Headgear

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1940, 10/02/2020  Class 25

Local धागा

3925091  24/08/2018
MERGE SYSTEMS PVT. LTD
FF/1 618/3, INFOTECH CENTER, NR STRELING ENCLAVE APARTMENT, NR GURUDWARA, BODAKDEV, GUJARAT - INDIA

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS - 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3929148  29/08/2018
SACHIN VIJAYBHAI UDAKHE (PROPRIETOR) TRADING AS SILVERSTAR
63, NEW PRIYANKA TOWNSHIP-2, DINDOLI, SURAT-394210
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES AND READY-MADE CLOTHING
restriction of goods for sale in the state of GUJARAT only.
3941505  11/09/2018
AKHIL BHATT - SALE MANTRA
HOUSE NO. 1, KRISHNA NAGAR, IMLI PHATAK, JAIPUR, RAJASTHAN, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/06/2015
AHMEDABAD
KURTA,KURTI,DRESSES,PALAZZOES,JEGGINGS,LEGGINGS,TEES AND LADIES WEAR.
3941880 11/09/2018
AAROGYAJEEVAN HEALTHCARE INDIA LIMITED
PLOT NO. 312, 3rd FLOOR, OK PLUS SQUARE MADHYAM MARG, SECTOR-7, MANSAROVAR JAIPUR, RAJASTHAN- 302020 INDIA.

Address for service in India/Agents address:
Gautam & Company
LL-47, Amber Tower, 1st Floor, Sansar Chand Road, Jaipur (RAJ).

Proposed to be Used
AHMEDABAD
FOOTWEAR.
3943593  12/09/2018
M. K. DESIGN STUDIO
B-2030, UPPER GROUND, MILLENNIUM TEXTILE MARKET, RING ROAD, SURAT-395002, GUJARAT STATE
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
TUNICS, DRESSES, READYMADE GARMENTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.
3943594  12/09/2018
SUDHAKAR CHANDRIKAPRASAD MISHRA
NEHA FASHION,149/A, MANSI RESIDENCY, NR. C.R. PATIL ROAD, DINDOLI, SURAT-394210, GUJARAT STATE
PROPRIETORSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :04/07/2018

AHMEDABAD
SAREES & READYMADE GARMENTS
3943595  12/09/2018
KISHANLAL KUNDANMAL PRAJAPATI
VINAYAK TEXTILE, L-15, LOWER GROUND, SAGAR BUILDING, ARIHANT AWAS, MOTI BEGUMWADI, RING ROAD,
SURAT-395002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :21/04/2016
AHMEDABAD
SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only..
EQUAL

3943623  12/09/2018
ARADHANA SHARMA, PROPRIETOR OF UNIQUE POWER TECHNOLOGIES
H-321 A, RIICO INDUSTRIAL AREA, SITAPURA, JAIPUR (RAJASTHAN)
proprietor and trader
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Clothing, headgear
VIT DILIPBHAI GODHANI (PROPRIETOR) TRADING AS BLACK FRIDAY
505, SHIKHAR RESIDENCY, NEAR PIPLOD JAKAT NAKA, SURAT-395007
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since : 04/06/2017

AHMEDABAD
READY-MADE CLOTHING, DRESSES, CAPS, FOOTWEAR
3945309    14/09/2018

RAMESHKUMAR SANKALCHAND JAIN
MANNAT SAREE, 103 TO 108, LOWER GROUND, NEW LUCKY MARKET, RING ROAD, SURAT-395002, GUJARAT STATE
PROPRIETORSHIP

Address for service in India/Attorney address:

SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :23/04/2014

AHMEDABAD

SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only..
3948068  18/09/2018
PANKAJ RAMESH AHUJA
PANKAJ SILK MILLS, 674-675, KOHINOOR MARKET, RING ROAD, SURAT-395002, GUJARAT STATE
PROPRIETORSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :03/10/2017

AHMEDABAD
SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only.
3952392  21/09/2018
SUSHMA KUDAL TRADING AS SK INDUSTRIES
NO.14(1), PILLAIYAR KOIL STREET, OM SAKTHI KOVIL ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
VEST, BRIEFS, TRUNKS, UNDERWARDS, BRASSIERS, CHEMISES, SLIPS, PETTI COATS, PANTIES, NIGHTIES, PYJAMAS,
TEE-SHIRTS, SHIRTS, SHORTS, JEANS, PANTS, TROUSERS, BABIES TOPS, BABIES PANTS, SPORTSWEAR,
SWEATERS, BLAZERS, UNIFORMS, LEGGINGS, NIGHTWEAR, TOPS FOR WOMEN, SAREE, TOPS FOR MEN, CAPS AND
SWIMSUITS.
3954907    25/09/2018
ROHIT MADAN
60, Padmawati Colony, Behind St. Paul School, Indore – 452 001 M.P. (INDIA)
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
MUMBAI
Readymade Garments for Ladies Kurta, Tops, Pants, Scarf, Kurties, T-Shirts, Leggings, Skirt, Jeans in class-25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Threads.
3955650  25/09/2018
REENABEN A. BHINGRADIYA (PROPRIETOR) TRADING AS ANGEL ENTERPRISE
333, GADHPUR TOWNSHIP, PASODARA, KAMREJ, SURAT-394180, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-MADE CLOTHING.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "FASHION".
PARTHBHAI CHHAGANBHAI DONDA TRADING AS FIRESTAR ENTERPRISE
F-502, White House, Mota Varachha, Surat, Gujarat, 394101.
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr., L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Proposed to be Used
AHMEDABAD
Men & Women Saree, Dress & Ethnic Wear and Readymade Garments in class-25
Trade Marks Journal No: 1940, 10/02/2020 Class 25

3956952 27/09/2018
AMIRAH FASHION
C-1202-3, RADHE KRISHANA MARKET, RING ROAD, SURAT-395002
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES, DRESSES AND READY-MADE CLOTHING
restriction of goods for sale in the state of GUJARAT only.
3956953  27/09/2018
MILIND R NAKRANI, (PROPRIETOR) TRADING AS MIRANA TEXTILES
160, KAMALBAUG, AMBAWADI SOCIETY, L.H. ROAD, VARACHHA ROAD, SURAT-395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-MADE CLOTHING.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

3958546 28/09/2018
JIGNESH PRAFULCHANDRA MEHTA
PLOT NO 92, CHANKYAPURI H.SOC, NR CHANKYAPURI, S/S, BHATAR ROAD, SURAT-395007
INDIVIDUAL

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Used Since: 01/04/2015

AHMEDABAD

READY-MADE CLOTHING, FOOTWEAR AND HEADGEAR IN CLASS 25
TO BE ASSOCIATED WITH THE APPLICATION NOS 3882723, 3882727, 3882739 and 3956141.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3882727.
3963197  03/10/2018
POONAM PLASTIC INDUSTRIES
GIDC-II, PLOT NO. C-218, JUNAGADH - 362 001 (GUJARAT)
An Indian Partnership Firm
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/06/2011
AHMEDABAD
FOOTWEAR INCLUDED IN CLASS-25
3965678  05/10/2018
SANGEETA SEN
S15 2nd floor, vaibhav Laxmi Market, Ahmedabad, Gujarat - 380001
Trading As Colors Clothing

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
AHMEDABAD
CLOTHING

subject to restriction of the goods for sale in the state of GUJARAT only.
3968288  09/10/2018
VISHAL J. BATRA, TRADING AS: S.G. APPARELS
Sole Proprietor
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :28/08/2017
AHMEDABAD
READYMADE GARMENT AND HOSIERY
3969521  10/10/2018
A.M.MOHAMED SALAHUDEEN TRADING AS ATHEEBA FASHIONS
NO.3, PUSPA NAGAR, 1ST STREET, KANGEYAM CROSS ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
VEST, BRIEFS, TRUNKS, UNDERWEARS, BRASSIERS, CHEMISES, SLIPS, PETTI COATS, PANTIES, NIGHTIES, PYJAMAS,
TEE-SHIRTS, SHIRTS, SHORTS, JEANS, PANTS, TROUSERS, BABIES TOPS, BABIES PANTS, SPORTSWEAR,
SWEATERS, BLAZERS, UNIFORMS, LEGGINGS, NIGHTWEAR, TOPS FOR WOMEN, SAREE, TOPS FOR MEN , CAPS AND
SWIMSUTS.
3972435    12/10/2018
SAHERA BANU
No. 41/1, 6th C Cross, Appanna Block, Near HMT Layout, R T Nagar, Bangalore-560032
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
subject to mark shall be used as a whole.
3973109  13/10/2018
TREAD STARWAY BUSINESS INDIA (OPC) PRIVATE LIMITED
F-45, OFFICE NO. 317 OKAY PLUS SPACE BLDG., NEAR APEX CIRCLE MALVIYA NAGAR Jaipur RJ 302017
OPC Pvt Ltd
Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092
Proposed to be Used
AHMEDABAD
Clothing, garments, Shoes and other footwear.
3974975  16/10/2018
SAGAR HARSORA
trading as; MOKSH CORPORATION
PARVAT PATIYA RUSHIVIHAR TOWNSHIP, G-904, NEAR MADHAV BAUG SOCIETY, SURAT-395010, GUJARAT
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
CLOTHING INCLUDING IN CLASS - 25.
3975106  16/10/2018
DINESHBHAI TRIBHOVANDAS THAKKAR
trading as ;TONNY CENTER POINT
15/16, BASEMENT BHAIKAKA COMPLEX, NANA BAZAR, V.V.NAGAR-388120, TA.AND DIST.ANAND, GUJARAT, INDIA
Address for service in India/Agents address:
SHAILESHBHAI CHHOTUBHAI PATEL, ADVOCATE
1, DESAI BUILDING, MAYFAIR ROAD, ANAND-PIN. 388 001, GUJARAT.
Used Since : 13/03/2006
AHMEDABAD
READYMADE GARMENT, CLOTHING INCLUDED IN CLASS - 25.
subject to restriction of the goods for sale in the state of GUJARAT only.
3981035    23/10/2018
MR. RAJNIKANT JANTIBHAI SOLIYA TRADING AS X-10 FASHION
203/1, Kavita Raw House, Sarthana jakat naka, Surat-395006
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :01/07/2017
AHMEDABAD
Men's Garments
3981144  24/10/2018
FIROZBHAI R. DEWANI PROPRIETOR OF SAGAR ENTERPRISE
231- STAR CHAMBER, HARIHAR CHOWK, PANCHNATH TEMPLE MAIN ROAD, RAJKOT GUJARAT INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Leggings [trousers], Maternity leggings, Leggings [leg warmers], Women's clothing, Clothing for women, Ladies' clothing
3987020  30/10/2018
MR. ZAHOOR QURESHI TRADING AS BEING FRIEND'S
DBZ South 33, Near OBC Bank main Market, Gandhidham, Kutch-370201, Gujarat
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :30/11/2017
AHMEDABAD
GENTS AND LADIES GARMENTS AND FOOTWEAR
subject to restriction of the goods for sale in the state of GUJARAT only.
bootier

3992183  05/11/2018
MANISH VASNANI
370/20, JHULLA MOHALLA, KHARI KUI, AJMER
manufacture of footwear
proprietor

Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA,S.G.HIGHWAY,BODAKDEV,AHMEDABAD-380059,GUJARAT(INDIA)

Proposed to be Used
AHMEDABAD

sports footwear, footwear for men and women, formal footwear, leather shoes, plastic shoes.
3995342  12/11/2018
PINNACLE SHOPPE PVT LTD
708-709, ARG GROUP, NORTH AVENUE, ROAD NO - 9A, SIKAR ROAD, JAIPUR
BODY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FASHION GARMENTS, HEADGEARS AND SHOES INCLUDING IN CLASS 25
3999017    15/11/2018
HITESH ASHOKBHAI GODHANI M/S MARUTI CREATION
A-10, SURYANAGAR SOCIETY-3, BEHIND MARUTIDHAM SOCIETY, NEW KOSAD ROAD, SURAT-394107
Individual (Proprietorship firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
4006936  24/11/2018
GAYATRI DEVI
SHOP NO-B-10, SECTOR-68, HEERA PATH, MANSAROVAR, JAIPUR, RAJASTHAN-302020
PROPRIETOR

Address for service in India/Attorney address:
NEERAJ JAIN
H.No. 9 INDRA PRASTH COLONY RAM NAGAR SODALA JAIPUR

Proposed to be Used
AHMEDABAD
CLOTHING, READY MADE GARMENTS
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4012650  30/11/2018
NICE & NEW
2-3, RAJESHWARI COMPLEX, OPP. RAM KRISHNA ASHRAM, DR. YAGNIK ROAD, RAJKOT-360001, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 01/04/2012

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS INCLUDED IN CLASS 25.
4015495  03/12/2018
PARMESHWARI LAKHARA
JHILMIL FASHION, SHOP NO. 578, UPPER FLOOR, VANKAR TEXTILE MARKET, RING ROAD, SURAT - 395002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since : 15/04/2015
AHMEDABAD
SAREES & READYMADE GARMENTS
restriction of goods for sale in the state of GUJARAT only.
4067002    24/01/2019

VIKRAM KIRANRAJ RATHOD.
701, B Wing, Lodha Venezia, G D Ambekar Marg, Ambewadi, Near Tata Power, Kalachowki, Mumbai-400 033.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
Clothing & wearing apparels of all sorts including hosiery being goods included in class 25.
JMZ DESIGNERS
4081656   08/02/2019
ZIAULHAQUE SHAIKH
FLOOR-GRD,PLOT-8,2, 7/B, PRATAP NAGAR, R A KIDWAI ROAD, WADALA, MUMBAI
CITIZEN OF INDIA
Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.
Proposed to be Used
MUMBAI
clothing, clothing of leather, clothing containing slimming substances, collars [clothing], corsets [underclothing], cuffs / wristbands [clothing], dresses, shirt fronts, shirt yokes, shirts, short-sleeve shirts, sports jerseys, tee-shirts included in class 25.
4092861 19/02/2019
DEEPAK THAKUR
886, GALI NUMBER 6, NAHRU NAGAR, MEERUT
proprietor
Address for service in India/Attorney address:
GIRDHARI LAL SHARMA
571, 5TH FLOOR, SUNNY MART, NEW AATISH MARKET, JAIPUR, RAJASTHAN-302020
Proposed to be Used
DELHI
Clothing, footwear, headgear, sports wear.
FEET FEEL RESTLESS WHEN THEY ARE RESTED

4104459  01/03/2019
EUPHORIC INNOVATIONS PVT. LTD.
Door No. VII/313 H, Kolathara PO Kozhikode 673655
Private Limited Company

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
CHENNAI

Clothing, headgear and footwear including bath sandals, boot uppers, boots, boots for sports, esparto shoes or sandals, football shoes / football boots, footmuffs (not electrically heated), footwear uppers, lace boots, heelpieces for footwear, heels, half-boots, gymnastic shoes, galoshes, non-slipping devices for footwear, sandals, ski boots, shoes, slippers, inner soles, soles for footwear, sports shoes, studs for football boots, tips for footwear, valenki, welts for footwear and wooden shoes, sneakers, apparel, namely, tops, shirts, blouses, t shirts, sweat shirts, sports jerseys, bottoms, trousers, pants, sweat pants, shorts, jackets, coats, overcoats, pullovers, jumpers, dresses, skirts, beachwear, swimsuits, underwear, lingerie, headwear, hats, caps, beanies, visors, ties, socks, belts, gloves, scarves and wristbands.

There is no exclusive right over the terminology in mark and it should be used as a tag line.
4118563  15/03/2019  
SUHANA SETHI  
C-1/1225,VASANT KUNJ,SOUTH WEST DELHI-110070  
THE TRADEMARKS ACT,1999  
Address for service in India/Agents address:  
ANAND AND ANAND,  
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.  
Proposed to be Used  
DELHI  
Clothing, footwear, headwear
AIRAVATH

4122489  19/03/2019
R.DIWAKAR TRADING AS SRI AIRAVATH TEX
JEEVA NAGAR ROAD KILERIPATTI,TIRUCHENGODE,NAMAKKAL(DT) 637209

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
DHOTIS,SHIRTING,READY MADE,SHIRTS,CLOTHING, FOOTWEAR, HEADWEAR
4123890   20/03/2019
SANTOSH trading as: KAWAD FABRICS
(Old: 12) New: 14, N.N. Garden, 5th Lane, Old Washermenpet, Chennai – 600021, Tamilnadu, India.
individual
Address for service in India/Attorney address:
S. RAMESH KUMAR M. VEERANTHIRAN
NO.72, JERMIAH ROAD, VEPERY CHENNAI-600 007.
Used Since :01/04/2013
CHENNAI
Jeans, Denim jeans, Jackets, Waterproof jackets, T-shirts, Short-sleeved or long-sleeved t-shirts, Shirts, Yoga shirts, Casual shirts, Sports shirts, Trousers, Blazers, Pants, Pantsuits, Ready-made clothing, Leather garments, Ready-to-wear clothing, Suits, Neckties, Menswear, Underwear, Knitwear, Leather belts [clothing], Socks, Sweaters, Loungewear, Ladies wear, clothing, ladies garments, Women's clothing, innersocks, inner wears, children clothing, kids clothing, undergarments, foundation garments, sleeping garments, maternity clothing, wraps, playsuits, swim wear for ladies, knitwear, silk clothing, dance clothing, Caps, Sports socks, Clothing, Hats, Belts of textile, Belts [clothing], Shoes, Deck shoes, Sports shoes, Footwear, Casual footwear, Caps, Swimming caps [bathing caps], Headbands, Headbands [clothing], Headgear, Socks, Sports socks, Clothing, Hats, Top hats, Sun hats, Mittens, Bandanas, Bandanas [neckerchiefs], Neckbands, Sweaters, V-neck sweaters, Sleep masks, Eye masks, Fingerless gloves, Handwarmers [clothing], Cover ups.
4132418  29/03/2019

MOHAMMED ZUBAIR
14, 2ND STREET, PUSHPA NAGAR, KANGEYAM CROSS ROAD, TIRUPPUR - 641604

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
AttitudeAdda

4145574  12/04/2019
DANIEL LIVINGSTON TAVITIKI
9-4-131/1/N/110, NEERAJA COLONY, TOLICHOWKI, HYDERABAD, TELANGANA - 500008
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear

The mark should be used as a whole.
MUET
4153046    20/04/2019
DIVYESH THACKER
#301, D.S Max Spectrum Appt, Chikkathoguru Road, Pragathi Nagar, Bangalore-560100, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
PROPOSED TO BE USED
Subject to restrict the area to South India only.
4154054  22/04/2019
DISTRIBUIDORA LIVERPOOL, S.A.DE C.V.
PROLONGACION VASCO DE QUIROGA NUMERO 4,800, TORRE 2, PISO 3, COLONIA SANTA FE CUAJIMALPA,
CUAJIMALPA DE MORELOS, CIUDAD DE MEXICO, MEXICO, C.P.05348
SINGLE FIRM

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
NAVASTRI
4154274  22/04/2019
IFUTURE GLOBISTIC ENTERPRISE LIMITED
#9-83/2, Ground Floor, Sri Satya Sai Residency, Gandhi Nagar, Ayyappa Nagar, Kommadi, Madhurawada, Viskhapatnam - 530048, Andhra Pradesh
Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4155496 23/04/2019
SHASHANK SHEKHAR TRADING AS S S P ENTERPRISES
3rd Floor, Ganappa Arcade, #392, 9th Main Road, Hsr Layout, Sector-7, Bangalore - 560102
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
JALEBI
4155546  23/04/2019
PANDIYARAJAN GANESAN
14 psg nagar 3rd street karunya avenue lay-out papanaickan palayam tiruppur 641607
proprietor
Proposed to be Used
CHENNAI
HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDERWEARS, BRASSIERS, CHEMISES, LEGGINGS, SLIPS, PETTI COATS, PANTIES, BERMUDAS, NIGHTIES, CASUAL WEARS, PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDSWEARS, CAPS, BABA SUITS, SPORTS WEARS, HEAD GEARS, GLOVES, TOWELS, SWIM WEARS, UNDER GARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR
RESTRICT THE AREA ONLY TO TAMIL NADU.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4155653 24/04/2019
MIXX FASHION
NO.12, KATHIR LAYOUT EXTENSION, SEMMEDU THOTTAM, TIRUPUR -641604, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET,CHENNAI - 600001

Proposed to be Used
CHENNAI
READYMADE GARMENTS, HOSIERY, MAILLOTS [HOSIERY], UNDERCLOTHING, UNDERPANTS, UNDERWEAR, VESTS, BRASSIERES, PETTICOATS AND KNITWEAR
J. RAGHRAM
M/s. AKSHARA GARMENTS, 11(4)/18, 4th STREET, RAJAJI NAGAR, COTTON MILL ROAD, PN ROAD, TIRUPPUR - 641602, TAMILNADU
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Readymade Garments, Clothing, Footwear, Headwear

*Mark considered substantially as shown in the form of representation.*
 Trade Marks Journal No: 1940 , 10/02/2020 Class 25

THE HOUSE OF RARE

4157119  25/04/2019
AKSHIKA Poddar
385, 16th Main, 2nd Cross, 3rd Block, Koramangala – 560034.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Scarves, Shawls and stoles, Readymade Garments, Under garments, Leather pants, Leather shoes, footwear, Clothing made of leather.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4158348  26/04/2019
PAUL PADINJARATHIL THOMAS
PADINJARATHIL HOUSE KARUKAPPILLY PO KOLENCHERY ERNAKULAM 682311
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
The mark should be used as a whole.
4159688 27/04/2019
GAYATHRI V
64/1, 1st Cross Kalappa Block, Ramachandrapuram, Bangalore North, Karnataka - 560021
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4162904  30/04/2019
PETER BROTHERS PVT LTD
77, Anbu Street, Ponappa Nadar Nager, Nagercoil, Kanyakumari district,T amil nadu,Pin-629004
COMPANY
Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used
CHENNAI
ALL TYPES OF CLOTHING/HOSIERY, FOOTWEAR AND HEADGEAR FOR ALL AGE GROUP INCLUDING READYMADE GARMENTS, SPORTS WEAR, INNER/UNDER WEAR/GARMENTS INCLUDING IN CLASS 25.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
DooD Hub
4165506  03/05/2019
TAMILARASU M
13/41, J J Nagar, Thennamaththottam, Rakkiyapalaym Post, Tirupur, Tamil Nadu - 641654
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
PROPOSED TO BE USED
Subject to restriction with in Tamil Nadu.
RAFEEQ NARIKKOTTUMECHERI
S/o. Beerayinkutty, Pecheri House, Moonniyoor South-676311
Individual
Used Since :13/01/2011
CHENNAI
Dresses, ready-made clothing, men's wear, lady's wear, kids wear, saris, shawls, shirts, shoes, sandals, clothing and footwear
Mark considered substantially as shown in the form of representation.
4169869    07/05/2019
ABRAR ANEEZ
UNIGLOBE CREATIONS, FLAT NO 10/1, ABU VSR CASTLE 925, POONAMALLEE HIGH ROAD, PURSAIWAKKAM, CHENNAI-600084
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Leather jackets, Leather coats, Leather shoes, Leather waistcoats, Leather clothing, Leather garments, Leather pants, Leather slippers, Leather suits, Leather dresses, Trousers of leather, Leather belts [clothing], Leather headwear,

The mark should be used as a whole.
4170801  08/05/2019
R.GNANAJTADIL
SHOP NO.4 S.S ARCADE, SARADHA COLLEGE MAIN ROAD, NEAR ALAGAPURAM BUS STOP, SALEM-636 016, TAMIL NADU, INDIA
AN INDIVIDUAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/04/2019
CHENNAI
CLOTHING, READYMADE GARMENTS, SHIRTS, TEE-SHIRTS, LADIES KURTIS, SHIRTS, SHORTSLEEVE SHIRTS, GHAGRA CHOLI, SALWAR KURTA, LEGGINS, LEHANGA, TROUSERS, PANTS, PYJAMAS, SARIS, KIDS WEAR, SUITS, SWEATERS, UNDERWEAR, UNIFORMS, VESTS, MALE, FEMALE AND KIDS INNER WEAR
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
SHAKTHI SHIVANI
23/10A, SOUNDARAJAN STREET, T.NAGAR, CHENNAI-600017
Individual - Trading as Ms. RASHIV COSTUME DESIGNER

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing.

The mark should be used as a whole.
JAYA HE GVK NEW MUSEUM

4173308  10/05/2019
GVK AIRPORT DEVELOPERS LIMITED.
Paigah House, 156-159, S. P. Road, Secunderabad Andhra Pradesh, Telangana 500003.
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
TOPSUN
4173768   11/05/2019
M/S TOPSUN
BUILDING NO. 09/133, KANNIMALA P.O, THUMARAMPARA, ERUMELY, KOTTAYAM, KERALA STATE, PIN-686509, INDIA
Partnership Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :28/11/2018
CHENNAI
READYMADE GARMENTS; CLOTHING; FOOTWEAR; HEADGEAR BEING INCLUDED IN CLASS 25
4174801   13/05/2019
LU WENHAI
No. 4, Lane 4, Yinling Road, Lianhua, Committee, Pingshan, Hui-dong County, Guangdong, China
A Company Organized & existing under the laws of China

Address for service in India/Attorney address:
P VIJAYA SUDHA
1901/4, 10TH CROSS WEST STREET, GNANAM NAGAR, MARIAMMAN KOIL POST, THANJAVUR, 613501

Proposed to be Used
CHENNAI
shoes, soles for footwear, heels, footwear, footwear uppers, slippers, sandals, ankle boots, inner soles, fittings of metal for footwear

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4179115  17/05/2019
JOTHIKA K
26, KEERIPALLAM THOTTAM, NAGARPALAYAM, GOBICHETTIPALAYAM-638452.
Proprietor (Trading as jothika fashion knit )
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.
Proposed to be Used
CHENNAI
Knitted & woven garments & accessories readymade garments for men, women and children, underwear, nightwear, headbands, bandanas, sweatbands; apparel, namely, pants, shorts, shirts, t-shirts, pullovers, jerseys, sweat shirts, sweat pants, skirts, sweaters, jackets, coats, socks, gloves, hosiery, vests, hoods, clothing for athletic, denim wear, jeans, lingerie, pants, thermal clothing and jackets. And all kinds of clothing, footwear, headgear
FLAMES
4179153  16/05/2019
BHARANIDARAN
No 21 SM Flats Ragavan Colony Aandavar Nagar Vadapalani Chennai - 600026
Trading
proprietor
Proposed to be Used
CHENNAI
Leggins, Jackets and Coats, Trousers and Shorts, casuals, skirts and dresses, womens wear, mens wear
4180588 20/05/2019

A-VIAN AGENCIES
21/2b, Ramanathapuram, P.Puliampatty, Erode - 638459.
PARTNERSHIP FIRM

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used

CHENNAI

Knitted & woven garments & accessories readymade garments for men, women and children, underwear, nightwear, headbands, bandanas, sweatbands; apparel, namely, pants, shorts, shirts, t-shirts, pullovers, jerseys, sweat shirts, sweat pants, skirts, sweaters, jackets, coats, socks, gloves, hosiery, vests, hoods, clothing for athletic, denim wear, jeans, lingerie, pants, thermal clothing and jackets. And all kinds of clothing, footwear, headgear
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4180860 20/05/2019
GVK AIRPORT DEVELOPERS LIMITED.
Paigah House, 156-159, S. P. Road, Secunderabad Andhra Pradesh, Telangana 500003.
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai 400 057.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
M/S R R SPORTSWEAR PVT LTD
D No 8-153(Prev No 6-465/1), Surampalli Village, Gannavaram Mandal, Krishna District – 521212, Vijayawada, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
NUTCH

4182044   21/05/2019

PUNITH KUMAAR SUDA
trading as ;PUNITH KUMAAR SUDA
NO.5, PLOT NO.3053, Z BLOCK, 4TH STREET, 13TH MAIN ROAD,ANNANAGAR,CHENNAI-600040
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
CLOTHING, KNITWEAR, HOSIERY AND READY-MADE GARMENTS FOR MEN AND WOMEN INCLUDING SHIRTS, T
SHIRTS, TROUSERS, SUITS SPORTSWEAR, JEANS HOSIERY GOODS.
4183740  22/05/2019
RANGE RETAIL INDUSTRIES PRIVATE LIMITED
# 3527, 4th Cross, 4th Main, Girinagara 4th Phase VHBCS Layout, BSK 3rd Stage, Bangalore, Karnataka, India- 560085.
Manufacturers and Traders
Private Limited
Address for service in India/Attorney address:
ENTRADA LEGAL
NO 12 SECOND MAIN RAOD, KOTTUR GARDENS, KOTTURPURAM, CHENNAI 600085
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
4183757  22/05/2019
RANGE RETAIL INDUSTRIES PRIVATE LIMITED
# 3527, 4th Cross, 4th Main, Girinagara 4th Phase VHBCS Layout, BSK 3rd Stage, Bangalore, Karnataka, India- 560085.
clothing, e-coomerce, trading, advertisement
Private Limited
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
Mark considered substantially as shown in the form of representation.
4183778    22/05/2019
RANGE RETAIL INDUSTRIES PRIVATE LIMITED
# 3527, 4th Cross, 4th Main, Girinagara 4th Phase VHBCS Layout, BSK 3rd Stage, Bangalore, Karnataka, India- 560085.
Manufacturers and Traders
Private Limited
Address for service in India/Attorney address:
ENTRADA LEGAL
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, KOTTURPURAM, CHENNAI 600085
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
4185075  23/05/2019
JAMALUDDIN.C (INDIAN NATIONAL, PROPRIETOR), TRADING AS LEAF CLOTHING COMPANY
#-47, Ground Floor, Kuvempu Nagar, Chikkabanavara, Near Railway Station, Hesaraghatta Main Road, Bengaluru - 560090, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing
4186750  24/05/2019
MR.C. RAJA RAJESHWARAN, TRADING AS M/S. NU STYLZ.
20, Mullai Nagar, Rakkiyapalayam Village, Thirumurugan Poondi, Avinashi-641654, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Readymade Garments for Gents Wear, Ladies Wear, Kids Wear, Innerwear's, Knitted (Clothing) and Woven Garments.

The mark as a label should be used in whole as a composite mark and there is no exclusive right over the descriptive words in the logo.
4186902    25/05/2019
PAWAN UPADHAYA, SOLE PROPRIETOR OF MERCHANT OF DESIGNS
SHIVARAMPALLI, 6 2 194/6/D, NEAR PILLAR NO 274,KRISHNA NAGAR K.V.RANGAREDDY 500052
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
ELLEORA

4187418  25/05/2019
ELLEORA STUDIO LLP
# 651, Concorde Napa Villey, Tharalukanakapura, Main Road, Uttarahalli, Hobali, Bangalore Bellary KA -560052
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :29/03/2019
CHENNAI
Clothing.
4194485  01/06/2019
M/S. HOGER SHOES PRIVATE LIMITED
Door No. 280, Chelembra P.O, Kakkancheri, Pin 673634, Malappuram District, kerala, India.
Private Limited
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :20/06/2012
CHENNAI
Footwear
4199918    07/06/2019
V RAMESH
KARIYAN CHETTI VALASU, SANTHAPADI POST, ARAVAKURICHI TALUK, KARUR DISTRICT 639202
INDIVIDUAL
Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Proposed to be Used
CHENNAI
ALL KIND OF READYMADE GARMENTS, ARTICLES OF CLOTHING AND FOOT WEAR FOR MEN, WOMEN & CHILDREN
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU AND KERALA STATES
ONLY..
4221017    29/06/2019
SHAKIL AHMED
trading as ;S.R. GARMENTS
HOUSE NO. C-204/2, GALI NO. 2, SALEEM MASJID, NEAR KALYAN CINEMA, CHAUHAN BANGER, DELHI- 110053.
MANUFACTURER AND MERCHANT
Single Firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDED IN CLASS 25
4223719   03/07/2019
MR. SURINDER AWASTHI
trading as ;M/S AWASTHI IMPEX
30/4, PUNJAB BAGH EXTENSION, NEW DELHI-110026, INDIA.
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4231410   10/07/2019
EARTH BEST MARKETING LLP
SPARTA 1/804, PRESTIGE ACROPOLIS, 20 HOSUR MAIN ROAD, KORAMANGALA, BENGALURU-560029
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
CHENNAI
MANUFACTURING OF FINISHED TEXTILE LININGS FOR GARMENTS AND CLOTHING APPARELS.
EERA

4242414   22/07/2019
ACME CLOTHING LLP
NR NEW COTTON MILL NO 2, KHOKHRA ROAD, AMRAIWADI, AHMEDABAD GJ 380008 INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
MAULIK BHAVSAR & ASSOCIATES
702, SATYAM TOWER, OPP. BHAGYODAY CO. OPERATIVE BANK, VIKASGRUH ROAD, PALDI, AHMEDABAD 380007.
GUJARAT

Used Since : 26/09/2018

AHMEDABAD
CLOTHING and READY-MADE CLOTHING
4252938  01/08/2019
KVIER CLOTHING
Suriya, 2nd Floor, 1/1, C Street, 1st Main Road, Mysore Road, New Guddahalli, Bengaluru (Urban), Karnataka, Pin - 560 026, India.
MANUFACTURER AND MERCHANT
Partnership Firm

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :01/04/2016

CHENNAI
Readymade Garments & Hosiery goods included in Class - 25.
AKSHATANI FASHION
4255346  03/08/2019
PRADEEP SINGH BORA
TA-145/3, Street No.3 Tughlakabad Extension, Delhi-110019, India
GARMENTS MANUFACTURING AND TRADING
Proprietor
Used Since :06/06/2019
DELHI
Garments
MR. SANJAY KUMAR RAM ADHAR SAHANI (PROPRIETOR)
M/s. SAHANI CREATION Whose Address is at- 73, Mahadev Industrial Estate V-3, Celluloz Mill Compound, CTM Ramol Road, Ahmedabad Pin Code-382449 Gujarat,
Proprietorship Firm
Address for service in India/Agents address:
KIRIT F. DANTANI
ALL INDIA TRADE SERVICE COMPANY, 252/3014, SUNDARVAN APPARTMENT, SOLA ROAD, NARANPURA, AHMEDABAD13
Used Since :20/06/2007
AHMEDABAD
Readymade Garment
4267699  18/08/2019
OJASYA ENTERPRISES
C-166, Ground Floor, Vikas Vihar, Kakrola, South West Delhi, Delhi-110078
Trading
Partnership
Proposed to be Used
DELHI
Clothing, Footwear, Headgear
4269402   20/08/2019
SAMSUL HAQUE MIDDAY
Vill - Panchpara, P.o - Radhadasi, P.S-Sankrail, Dist-Howrah,West Bengal - 711317
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4269666  20/08/2019
ISHWAR SINGH TRADING AS SHIVANI FOOTWEAR INDIA.
PLOT NO.-73, POCKET-2, SECTOR-21, ROHINI, DELHI-110085.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOTWEAR.
4270875  21/08/2019
HIREN P. LATHIYA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. SATRANI FASHION.
3029, NEW SARDAR TRADERS MARKET, BESIDE SARDAR MARKET, SAHARA DARWAJA, SURAT. GUJARAT - INDIA.

New

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF SAREES AND READYMADE GARMENTS (KIDS WEAR, GENTS WEAR AND LADIES WEAR) INCLUDED IN CLASS - 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHERA

4271022  21/08/2019

SHERA HOSIERY PVT. LTD.
14/A Bechu Chatterjee Street, Kolkata - 700009, West Bengal, India.
An Indian company

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Used Since :01/04/1971

KOLKATA
Clothing, Readymade Garments and Hosiery goods including Vest, Undergarments, Banyan, Panties, Trousers, socks, footwear and headwear

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.nos. 576478, 1262149 and 3876080
Trade Marks Journal No: 1940, 10/02/2020  Class 25

4271297  22/08/2019
MRS. ARCHANA RAVINDRA AMBURE PROPRIETOR OF M/S RHYTHM ENTERPRISES
Anuprabha Niwas, Near D Pharmacy Collage, Umbare Kota, Osmanabad -413501
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Proposed to be Used
MUMBAI
Footwear, Goods rendered in the state of Maharashtra Only
US CHOICE JEANS

4274271    24/08/2019
MOHD. SAYEED PROP OF M/S S.S.BROTHERS ENTERPRISES
J 220/45, VISHNU GARDEN, DELHI-18
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1940 , 10/02/2020 Class 25

4275965     27/08/2019
JYOTI
FLAT NO. 205, GOVINDAM APARTMENTS, NEAR MUNESHWARA TEMPLE, SPICE GARDEN, MARATHALLI, BENGALURU-560037.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :02/04/2019

CHENNAI
ETHNIC WEAR FOR WOMEN
4278347 29/08/2019
MR. SARATHAK GAUTAM PROPRIETOR OF M/S NEW FASHION PRO
G-1, B-8, AEROCON APPARTMENT, SHALIMAR GARDEN, SAHIBABAD-201005.

PROPRIETORSHIP

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
TOPS, KURTIS, SWEATERS, WINTER WEAR, WOOLEN WEAR, LEGGINGS, JEGGINGS, JACKETS, MIDI, TRADITIONAL
WEAR, UNDER GARMENTS, T-SHIRTS, DRESS, SPORTS WEAR, JUMPERS, CAPS, JEANS, CAPRIS, TRACK PANTS,
SHIRTS, PANTS, WEDDING GOWNS, GHAGRA CHOLI, SWIMMING WEARS, BABA SUITS, BLAZERS AND COAT PAINT.
4281063   31/08/2019
NEHA CHAVAN
Sadanand, Opposite Nagar Panchayat Office, G G Mane Marg, Shahapur, District – Thane Maharashtra – 421601
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/03/2019
MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
-
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
YOGESH PURI GOSWAMI S/O. CHAMANPURI GOSWAMI PROPRIETOR OF M/S. VEDIKA ENTERPRISES
1, NAYLA ROAD, JAIISINGHPURA KHOR, JAIPUR-302027, RAJASTHAN
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Readymade Garments, Apparels & Clothing in Class 25.
ANSHU PHGWAL PROPRIETOR OF SHIVIK JS INTERNATIONAL
D-208, 2ND FLOOR, TOWER D, MOTI RESIDENCY, RAJNAGAR EXTENSION, NEAR, GHAZIABAD, UTTAR PRADESH-201017 NH-58,

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4283800  04/09/2019
HANDLOOM LUNGI AGENCY PVT. LTD.
16, Pageya Putty Street, Kolkata - 700007, West Bengal.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Used Since :04/01/1988
KOLKATA
Clothing for Men (Lungi).
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1215667 and Application No.3529226
4283820    04/09/2019

S S SALES
M/18, GIDC SAYAN TEX PARK, ICHHAPORE, SURAT - 394510
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS, HEADGEAR & FOOTWEAR
LLOYD FLETCHER
154/2 zor waddo, anjuna, behind lotus inn, Goa
an individual
Address for service in India/Attorney address:
KANIK JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :10/03/2015
MUMBAI
Clothing for men, women and children
4283929  04/09/2019
SHREE BALAJI PROCESS
B7/52, ROHINI SEC-17,NEW DELHI-110086
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DEVKUMAR ADVOCATE
B-100,101, MOHAN GARDEN, UTTAM NAGAR, NEW DELHI-110059
Proposed to be Used
DELHI
ALL TYPES OF READYMADE GARMENTS FOR MEN, WOMEN, CHILDREN AND KIDS WEAR INCLUDING JEANS, DENIM JEANS PANTS, NON DENIM JEANS PANTS, SHIRTS, JACKETS, T-SHIRTS, CASUAL WEAR, PANTS, TROUSERS, HEADGEAR, ALL TYPES OF HOSIERY ITEMS, SPORT WEAR, GLOVES, SWIM WEAR, SOCKS, STOCKING, BELTS AND TIES BEING GOODS INCLUDED IN CLASS 25.
Mark should be read as a whole.
4284759  05/09/2019
SUBHASH PRAKASH PUNEKAR PROPRIETOR OF M/S PUNEKAR COTTON
Golibar Chowk, Kosarkar Mohalla, Nagpur - 440018 (Maharashtra)
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
Clothing, garments, readymade garments
4284833  05/09/2019
MR. MANISH KUKREJA PROPRIETOR OF M/S COLOUR 13
Chowk Bagga Lalari, Purana Bazar, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Proposed to be Used
DELHI
Hosiery & Clothing Articles
4285279   05/09/2019
PUJA KOTECHA TRADING AS A LA MODE.
50, GUJRAT VIHAR, EAST DELHI, NEAR DDA PARK, DELHI-110092.
PROPRIETOR
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :06/08/2019
DELHI
TIES, SILK TIES, TIES [CLOTHING], ASCOTS (TIES), BOW TIES.
DANISH
C6/22, GALL NO.6, KABIR NAGAR, GHOKALPUR
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

**Proposed to be Used**

DELHI
READYMADE GARMENTS FOR MENS, WOMEN AND CHILDREN IN CLASS-25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4286170  06/09/2019
NISHAT SHEHBAAZ SHAIKH
1804 RUBY B, DOSTI PLANET NORTH, SHILL JUNCTION, MUMBRA THANE - 400612
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4286355 06/09/2019
M/S HIVA TRENDZ
No. 17, Punidtham Society Mota Varchha Surat-394101
Partnership Firm
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Dresses; Business dress; Formal dress; Dress trousers; Dress suits; Business attire; Finished textile linings for garments; Clothing for men, women and children; Shirts; Kurta (shirt); Tee shirts; Shirts for adults; Shirts for children; Pants; Pants for adults; Skirts; Suits; Ceremonial dresses for women; Leggings [leg warmers]; Leggings [trousers]; Sarees; Body suits for children; Articles of clothing, footwear and headgear for babies and toddlers; Salwar Kurta (Readymade garments for women); Ghagra Choli (Readymade Garments); Articles of clothing, footwear and headgear; Thermal clothing; Clothing; Dressing gowns; Wedding dresses; Maternity dresses; Ready-made clothes linings; Clothing, footwear and headgear; Ready-to-wear clothing; Body suits for adults; Ladies' suits; Pants for children

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HEMISHA RAJUBHAI KANANI PROP OF: HR KANANI ENTERPRISE
90, FF, RAJMANDIR SOCIETY, YOGI CHOWK, SURAT: 395006
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009
Used Since: 05/09/2019
AHMEDABAD
LADIES DRESS, KURTI
4286411  06/09/2019
BASHEER KUNEEMMAL TRADING AS KMB FASHION
KAYAKKODI, CHANGARAMKULAM, KAYAKKODI, KOZHIKODE - 673 508, KERALA STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4286592  07/09/2019
ANIL MANGLA PROPRIETOR OF M/S MANGLA PLASTIC INDUSTRIES
1733, MIE, Part-B, Bahadurgarh, Haryana-124507
Proprietorship
Address for service in India/Apgents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.
Used Since :01/05/2019
DELHI
Footwears and readymade garments
4287046   07/09/2019
RAJSHREE DESIGN STUDIO
House No. 514, C-1,KHASRA NO. 671/1,GHITORNI,South West Delhi-110030
Partnership Firm
Address for service in India/Attorney address:
RATNESH KUMAR & CO.
475/6, GURU RAMDAS NAGAR, LAXMI NAGAR, DELHI-110092.

Proposed to be Used
DELHI
Clothing, footwear, headgear
4287292   07/09/2019
RAJA MAMTA KISHORBHAI
B-502,Jolly Enclave,Opp.Vikram Nagar Society,L.H.Road,Surat
INDIVIDUAL
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
AARIKA DESIGNER STUDIO
U-5, Jolly Complex, Opp. Rangila Park, Ghod Dod Road, Surat - 395007, Gujarat, India
Proprietorship firm (Proprietor - Bharat Jain)

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used

AHMEDABAD
Clothing, footwear, headgear, sarees, gowns, kurtis, indo western and croptops as covered under Class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MONIKA CREATION
V-11 FLAT NO 302, VINAY NAGAR, OPP PLEASANT PARK, MIRA-BHAYNDAR ROAD-MIRAROAD (EAST) 401107
WHOLESALE BUSINESS OF MEN'S AND BOYS ETHNIC WEAR AND LAB APPROAN AND NIGHT WEAR
Proprietorship
Used Since: 01/04/2009

MUMBAI
KURTA SUIT, ETHNIC WEAR, APRON, BARMUDA, CAPRI, PAYJAMA, NIGHT WEAR, SHORTS, PEHRAN,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4287781  09/09/2019
MARUTI DNYANOBA HANDE
S/O DNYANOBA AURAD B,BALUR K ,KAMALNAGAR,BIDAR - 585417
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamimal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4287931  09/09/2019
GURURAJ CK
Hosur road, Near Yallamma temple, neralur, Bangalore, Karnataka -562107
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4288399  09/09/2019
MEGHNA BHALLA PROPRIETOR M/S M.R.D.DESIGNER HUB
NEAR RAM PARK,53,BASANT,AVENUE,AMRITSAR,PUNJAB
SOLE PROPRIETOR
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/01/2018
DELHI
READYMADE GARMENTS,HOSIERY GOODS,SPORTS-WEARS ,SHOES
4289061 10/09/2019
MANIYA BHAHESH HARJIBHAI
NYAMAH SALES, 42, 1 SHREE KHODIYAR KRUPA SOC., B/H. SHRADDHA DIP SOC., SINGANPORE CAUSEWAY ROAD,
SURAT-395004
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS & CLOTHING
4289118    10/09/2019
GROWEL IMPEX PVT. LTD.
E - 16 GREATER KAILASH II NEW DELHI DL 110048
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012

Proposed to be Used
DELHI
Clothing, Readymade Garments as per class 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4289399   10/09/2019

MOHD RASHEED
60 A, CHUDI WALI GALI, CHHOTI BAZAR, FATEHAPUR, UTTAR PRADESH- 212601
READYMADE STORE
INDIVIDUAL

Proposed to be Used
DELHI
readymade garments, hosiery, footwear, headgear, frocks, western outfits, belts, ties, blazers, jeans, jackets, jump suits, tops, trousers, sweaters, skirts blouses, socks and stockings, uniforms, caps, bags and included in class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE WEAVE CONCEPT

4289517  10/09/2019
BEAUTY CONCEPTS PRIVATE LIMITED
403, Vardaan Market, 25A, Camac Street, Kolkata 700016, West Bengal
A Private Limited Company
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
KOLKATA
CLOTHING
4289744 11/09/2019
MR. DEEPAK SHANKER SHARMA
1418A, GROUND FLOOR, RANI BAGH, SHAKUR BASTI, PITAMPURA, DELHI-110034
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
READYMADE GARMENTS, FOOTWEAR.
4290409    11/09/2019
CHEF WORKS BRANDING LIMITED
Morgan & Morgan Building, PO Box 958, Road Town, Tortola, British Virgin Islands
A company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Clothing; footwear, including clogs; headgear including chef hats, head wraps, berets, toques, beanies, neckerchiefs, baseball caps; workwear, including pants, shirts, jackets, coats, shirts, polo shirts, vests, ties, bow ties, waiters' uniforms, casino uniforms, hospitality uniforms, medical professions uniforms, aesthetician uniforms and overalls; work wear shoes; aprons; ties and belts for wear.
GOVIND SHARAN
44, PRIYA ENCLAVE, JAIN NARSIYA ROAD, SANGANER, JAIPUR, RAJASTHAN, 302029
Individual
Address for service in India/Attorney address:
ARPIT GUPTA
P. No. 40-Prem Nagar, Agra Road,Jaipur, Rajasthan
Used Since :01/07/2017

AHMEDABAD
Suits and Ready-made clothing
BENGVO

4290770    12/09/2019

PRINCE

trading as ;BENGVO

681/21, 4TH FLOOR, FAIZ ROAD, KAROL BAGH, DELHI, CENTRAL DELHI, DELHI-110005, INDIA.

MANUFACTURER AND MERCHANT

Used Since : 01/08/2019

DELHI

GARMENTS & FOOTWEAR
4291175   12/09/2019
M/S DABORD FASHION LLP
101, BALAJI HEIGHTS, C. G. ROAD AHMEDABAD,
BODY INCORPORATE
Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE
LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Readymade Garments including in class 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE same.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4291513  12/09/2019
AASHISH KATYAL Trading as LOOKS SMART JEANS
IX/6412, MUKHERJEE GALI, GANDHI NAGAR, DELHI-110031
Sole Proprietorship Firm
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Proposed to be Used
DELHI
READYM ade GARMENTS, JEANS & PANTS
Trade Marks Journal No: 1940, 10/02/2020

Proprietorship Firm

Address for service in India/Attorney address:

4291556 12/09/2019
NATASHA GUPTA TRADING AS AROHA INFOTECH
UPPER GROUND FLOOR, PROPERTY NO.112, A-2 BLOCK, SECTOR-11, ROHINI, NORTH WEST DELHI, DELHI-110085

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI
Clothing for men, women and children, Clothing, footwear and headgear, Ready-made clothing, Ready-to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, shirts and skirts, Pantsuits, School uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, Coats, Lab coats, Jackets, Tracksuits, T-shirts, Golf pants, Undergarments, Babies' undergarments, Womens' undergarments, Underwear, Men's underwear, Boy shorts [underwear], Trouser, Dress trousers, Track suits, Track pants, Shorts [clothing], Short trousers, Sweat-absorbent undergarments, Anti-sweat underclothing, Uniforms, Footwear, Ladies' footwear, Infants' footwear, Mojadi (Footwear), Sneakers [footwear], Leisure footwear, Footwear [excluding orthopedic footwear], Uppers (Footwear -), Fishing footwear, Footwear soles, Beach footwear, Athletics footwear, Sports footwear, Baby footwear, Climbing footwear, Waterproof footwear, Formal footwear, Casual footwear, Trainers [footwear], Rubbers [footwear], Wooden shoes [footwear], Heelpieces for footwear, Footwear for snowboarding, Footwear for dancing, Flip flops [footwear], Inner socks for footwear
4291667  12/09/2019
SANJIV KUMAR GANDHI
114, ward no-10 kainthan, dasuya- 144205, punjab
an individual

Address for service in India/Attorney address:
KANIKAA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Readymade garments
4291909  12/09/2019
VIVEKASUDAR M
W/O MURUGAN M, 7/723 THENI MAIN ROAD CHECKANURANI THIRUMANGALAM TALUKA KOKKULAM,
CHECANURANI THIRUMANGALAM MADURAI TAMILNADU- 625514
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4292347    13/09/2019
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :14/06/2019

KOLKATA
School uniforms; Sports uniforms; Clothing; Dresses; Ready-Made Clothing; Shorts; Shirts; Short-sleeved shirts; Long-sleeved shirts; Skirts; Coats; Pants; T-shirts; Socks; Jackets (Clothing); Jerseys [Clothing]; Knitwear [Clothing]; Blazers; Boas [Necklets]; Neckties; Belts (Clothing); Sportswear; Overcoats; Sports Jerseys; Sports Singlets; Sports caps; Waterproof Clothing; Footwear; Boots for Sports; Sports shoes; Boots.
4292454  13/09/2019

CHUMBAK DESIGN PRIVATE LIMITED
No. 520, CMH ROAD, INDIRA NAGAR 1ST STAGE, BANGALORE -560038
Private Limited Company Incorporated under The Companies Act 1956

Address for service in India/Agents address:
ALKA SHINDE
FLAT NO.801, BLOCK 17, SUNCITY APARTMENTS, SARJAPUR, ORR JUNCTION IBBLUR, BANGALORE-560102.

Proposed to be Used
CHENNAI
READYMADE GARMENTS, HOSIERY GOODS, CLOTHING, KNITWEAR, SCARVES, CAPS, SHIRTS, SHORTS, JACKETS AND JUMPERS, PYJAMAS, PANTS AND TROUSERS, TEE-SHIRTS, FOOTWEAR AND HEAD GEARS.
4292985  13/09/2019
RAJESH DEVISINGBhai SOLANKI, TRADING AS:- YASHRAJ CREATORS
2ND FLOOR, MAHALAXMI COMPLEX, JAWAHAR ROAD, SURENDRANAGAR – 363 001 (GUJARAT) INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :04/12/2006
AHMEDABAD
NIGHTIES, NIGHTWEAR, NIGHTCAPS, NIGHTGOWNS, NIGHTSHIRTS, NIGHTDRESSES, NIGHT GOWNS AND READYMADE GARMENTS.
4293143  14/09/2019
VIJAYPAL DHAYAL TRADING AS RED ROSE INDUSTRIES
59, PAWAN PURI EAST, LANE NO 5, NADI KA PHATAK, BENAD ROAD JAIPUR RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD

FOOTWEAR INCLUDED IN CLASS 25.
4293693  14/09/2019
FIT & FIX
Udarampoyil, Mattara Building, Room No- XI/226, Ground Road, Pullangode, Kalikavu, Malappuram, Kerala - 676525
Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
ESLE

4293870  15/09/2019

STELATOES SHOES AND ACCESSORIES PVT. LTD.
A-42, GATE NO. 1, PHASE 2 INDUSTRIAL AREA, MAYAPURI, NEW DELHI-110064

Address for service in India/Attorney address:
ANIMESH RASTOGI
Animesh Rastogi Advocate 2/24 LGF, Jangpura A New Delhi-110014

Proposed to be Used
DELHI
Clothing, footwear and headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1940, 10/02/2020

4293921  15/09/2019
MAYUR VINOD BHAI ROLA
507 - RAGHUEER TEXTILE MALL, AAI MATA ROAD, PARVAT PATIYA, SURAT-395010, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMADE GARMENTS), WOMEN'S WEAR, MEN'S WEAR, CHILDREN'S WEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
ONE8 Select

4294074  16/09/2019
CORNERSTONE SPORT LLP
157 A Colaba Road, Mumbai - 400005 Maharashtra India
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used
MUMBAI
Clothing; readymade garments; hosiery; wearing apparel; shirts, t-shirts, pants, tops, jeans, jackets, sweaters; sweatshirts, leather jackets, neckties, coats, shorts, sweatpants, pants, socks and underwear; Footwear; shoes, boots, slippers, sandals; Headgear, hats, caps, belts, gloves, bows, neckwear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4294101  16/09/2019
MRS.VALLI.C., TRADING AS M/S.SHREE VALLI FASHION HOUSE.
Door No:D3, Shree Sai Kiruba Apartment, Ellaithottam Road, Peelamedu, Coimbatore-641004, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :10/06/2019

CHENNAI
Readymade Garments for Gents wear, Ladies wear, Kids wear, Inner wear’s, Knitted (Clothing) and Woven Garments.
4294362    16/09/2019
RANGILA VANIJYA (P) LTD.
trading as ;RANGILA VANIJYA (P) LTD.
9, P. K. TAGORE STREET, KOLKATA - 700006, WEST BENGAL, INDIA.
MANUFACTURER & TRADERS.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/08/2019
KOLKATA
READYMADE GARMENTS BEING INCLUDED IN CLASS-25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4294559    16/09/2019
SHRI SUNIL KUMR GOYAL PROP. M/S AYAN EXPORTS
E-23, UPSIDC, SITE-C, SIKANDRA, AGRA
proprietorship firm

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAII, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2016

DELHI
BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPAL, SPORT SHOES, SNEAKERS AND FOOTWER
SUNDARAVENKATESH.L, PROPRIETOR OF M/S. SAROMAX
NO.137 A, JAI NAGAR, THIRUVERUMBUR, TRICHY-620013, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
UNDERWEAR, BABIES' UNDERCLOTHING, CHILDREN'S UNDERWEAR, LADIES' UNDERWEAR, MEN'S UNDERWEAR, SLIPS [UNDERCLOTHING], OUTERWEAR, CASUAL WEAR, FORMAL WEAR FOR MEN, READY-TO-WEAR CLOTHING, READY-MADE CLOTHING READY-MADE LININGS [PARTS OF CLOTHING], BLOUSES, LONG-SLEEVE BLOUSES, SHORT-SLEEVE BLOUSES, SKIRTS, PETTICOATS, SHORT PETTICOATS, FOOTWEAR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4295030   16/09/2019
SMT. SUMAN CHOU DHARY PROPRIETOR OF M/S ABHISHEK II ABHISHEK
GANESH BUILDING, BASTI NAU, JALANDHAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :24/10/2005
DELHI
FIGHT SHORTS FOR MIXED MARTIAL ARTS OR GRAPPLING, BOXING SHOES, BOXING SHORTS AND SPORTS WEAR.
4295068   16/09/2019
AARTI BHATIA
SCO 9, 3RD FLOOR, PPR MALL, MAIN BLOCK, MITHAPUR ROAD, JALANDHAR-144004
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
SHIRT
4295271   16/09/2019
RUBY PEARL NATHAN Sole Proprietor of MAGELLAN ESSENTIALS
402, MARUTI HILL VIEW, MALABAR HILL ROAD, MULUND COLONY, MUMBAI-400082
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4296794   18/09/2019
RAVINDRA KUMAR TYAGI
D-305, World Bank, Barra, Kanpur Nagar, Uttar Pradesh-208027
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Clothing, footwear
ADIZZ

4296875  18/09/2019
ARVIND ACHALCHAND LUNKAD
8, 1st Floor, Royal Chambers, Opp. New Education High School, Gheekanta Crossing, Relief Road, Ahmedabad
Sole Proprietor

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A, 304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since :01/04/2010

AHMEDABAD
Clothing, Footwear, Headwear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4296905  18/09/2019
SHUBHAM SURESH GASE
MAHARSHI DWAR APARTMENT, FLAT NO. 202, RAUTWADI, AKOLA, MAHARASHTRA - 444005
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear, Clothing, footwear and headgear, Articles of clothing, footwear and headgear for babies and toddlers
Trade Marks Journal No: 1940, 10/02/2020 Class 25

MAUNIK MANSUKHBHAI SAKARIYA
144, SHUBHAM ROW HOUSE, KHOlvAD GAM, KAMREJ, SURAT.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

Clothing, Wearing Apparels and Readymade Garments.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. AKHILKUMAR JITENDRAKUMAR SONI TRADING AS M/S. ARBUDA SALES
A/109, Ground Floor, Pramukh Arcade-2, Nr. Terracotta hotel, C/h. Infocity, Reliance Cross Road, Kudasan, Gandhinagar, Gujarat.

Proprietor

Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)

Proposed to be Used
AHMEDABAD

Men's, Women's & Kids Readymade Garment included in class 25.
4297282    18/09/2019
SAHIL GARG PROPRIETOR OF INDIAN FOOTWEAR
J-2923, 1ST & 2ND FLOOR, DSIIDC, NARELA DLEHI-110040
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
FOOTWEAR INCLUDED IN CLASS 25
AGON SPORTS
4297346  18/09/2019
MANOJ KHULLAR TRADING AS NEW LEGEND ENTERPRISES
3239, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-07 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2014
DELHI
Hosiery & Ready-made Clothing including Sports Wear.
AGON

4297349   18/09/2019

MANOJ KHULLAR TRADING AS NEW LEGEND ENTERPRISES
3239, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-07 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2014

DELHI
Hosiery & Ready-made Clothing including Sports Wear.
4297355 18/09/2019
STYLE-X ENTERPRISES
12, STREET NO. 1, ATAM VIHAR, GEHLEWAL, RAHON ROAD, LUDHIANA-141007 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :02/04/2015
DELHI
Hosiery & Ready-made Clothing.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4298354  19/09/2019
MOHAMMED RAHIL
No 210/211, 3rd floor, 7th cross Teachers colony, BSK 2nd Stage, Bengaluru - 560070
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Ready-made clothing.
4298504  19/09/2019
AHAJAMIYA MAHEMUDMIYA KURESHE PROPRITOR OF M/S. LIZA FASHION
BELOW SAHAYOG HOSPITAL, HAJIPURA, HIMATNAGAR – 383001, SABARKANHTHA, GUJARAT. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/08/2019

AHMEDABAD
READYMADE GARMENT
VINODBHAI BALU PATEL
BHARTIYA SHOPPING CENTER, PLOT NO. 723/5. OPP. HOTEL PRAKASH, SOMNATH, DABHEL, NANI DAMAN 396210

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS
4298657 20/09/2019

BAJARANG LAL JAKHAR
12, MADHAB GHOSH ROAD, SALKIA, HOWRAH
Indian individual as Sole Proprietor

Address for service in India/Attorney address:
SVLA IPR
Tinkari Bhavan, 31, Kedar Bhattacharjee 3rd Bye Lane, Howrah - 711104

Proposed to be Used
KOLKATA
READY MADE LADIES GARMENTS, LADIES WEARING APPAREL;
4298908  20/09/2019
S.RAVICHANDRAN
RAVIRAM’S, NO:28-B SAHADEVAPURAM EXTENSION, KOMARASAMY PATTY, SALEM-636007, TAMILNADU, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Readymade Garments, Casualwear, T-shirts, Denims [clothing], Shirts, Pants, Trousers, Jeans, Dhoties, Clothing, Hosiery, Tops, Bottoms [clothing], Body suits, Sweaters, Sports clothing, Swimming suits, Nightwear, Socks, Lingerie, Belts [clothing], Pocket kerchiefs
SHANTI EDUCATIONAL TRUST
27, MODEL TOWN-8, MARLA, GURGAON- 122001, HARYANA

Address for service in India/Attorney address:
GAURAV BHAWSAR
407 e block greenvelly indore madhya pradesh

Used Since :01/04/2009

DELHI
footwear, articles of clothing, t-shirts, hats, caps, gloves, ties, belts, shoes, boots, headscarves, shawls, jackets, coats, headbands, wristbands; stockings; leggings; neckties, pants, pullovers, shirts, socks, sweaters, uniforms and school uniforms
MR. MAHADEV PATEL trading as OM GARMENTS
9/8, SHASTRI NAGAR, NEAR SHASTRI NAGAR BUS DEPO, LINKING ROAD, SANTACRuz (WEST), MUMBAI-400 054

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARI S FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRTS, T-SHIRT, JEANS, PANT, TRACK PANT, TROUSERS, CLOTHING, READYMADE GARMENT
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4299641 20/09/2019
CHIRAGBHAI JIVRAJBHAI LIMBASIYA
1st FLOOR, 227, RACHAN SOC, NR KAPODRA, SURAT-395006, GUJARAT
Individual

Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006

Proposed to be Used

AHMEDABAD
Dresses; Business dress; Formal dress; Dress trousers; Dress suits; Business attire; Finished textile linings for garments; Clothing for men, women and children; Shirts; Kurta (shirt);Tee shirts; Shirts for adults; Shirts for children; Pants; Pants for adults; Skirts; Suits; Ceremonial dresses for women; Leggings [leg warmers]; Leggings [trousers]; Sarees; Body suits for children; Articles of clothing, footwear and headgear for babies and toddlers; Salwar Kurta (Readymade garments for women); Ghagra Choli (Readymade Garments); Articles of clothing, footwear and headgear; Thermal clothing; Clothing; Dressing gowns; Wedding dresses; Maternity dresses; Ready-made clothes linings; Clothing, footwear and headgear; Ready-to-wear clothing; Body suits for adults; Ladies' suits; Pants for children
4299848    21/09/2019
HONNE GOWDA
8-2, HELAGALLI, HELIGEHALLI, RAMANAGAR, HELAGAHALLI, KARNATAKA 562117
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4299969  21/09/2019
VISHAL KARSHANBHAI KACHARIYA
VK TRENDZ, B – 303, D R WORLD, AAI MATA ROAD, PARVAT PATIA, SURAT - 395010
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/08/2017

AHMEDABAD
SAREES & READYMADE GARMENTS
4300304   22/09/2019
ASHRAF UNNISA
16-9-409/P/6, WAHED NAGAR, BEHIND RACE COURSE ROAD, OLD MALAKPET, HYDERABAD, TELANGANA - 500036.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing for men, women and children, footwear, hadgear included in class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MUMBAI
READY MADE GARMENTS
4300851  23/09/2019
MR. MAHAVIR PUKHRAJI RANA TRADING AS JAY PURWAJ GARMENT CO.
TAGORE NAGAR, GROUP NO. 1, CHAWL NO. 245, ROOM NO. 3318, BEHIND MODI HOSPITAL, VIKHROLI (EAST), MUMBAI-400 083
PROPRIETORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :30/09/2016
MUMBAI
T-SHIRT, READYMADE GARMENTS
4301213  23/09/2019
SANWARIYA SAREES
B- 3041 TO 44, 1ST FLOOR, Millennium TEXTILE MARKET, RING ROAD, SURAT- 395002, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :08/02/2013
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYMAD GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMAD GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING]
4301238  23/09/2019
GDPN APPARELS
HOUSE NO. C/MCF-77, GALI NO.3, NEAR KALI MANDIR, EAST CHAWLA COLONY, BALLABGARH, FARIDABAD, HARYANA-121004
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since: 01/08/2014
DELHI
READYMADE GARMENTS.
SADHRI
4301475  23/09/2019
LAVINA AMIT KAPOOR W/O. SH. AMIT KAPOOR
A-435, MALVIYA NAGAR, JAIPUR- 302017 RAJ.
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
READY-MADE GARMENTS, FOOTWEAR.
Proposed to be Used
DELHI
Clothing, footwear, headgear
Trade Marks Journal No: 1940 ,  10/02/2020           Class 25

4302051    24/09/2019
SHAHID H SHAIKH TRADING AS X-ON UNIFORMS
B.P.T. PLOT NO. 90/91, TANK BUNDER ROAD, ASHAPURA LANE,OPP. REAY ROAD, RLY STATION (W), MUMBAI 400010.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Used Since :30/11/2015

MUMBAI
UNIFORMS
MOHAMMED FAISAL SHAH
#18, DOOR NO G4 UNITED ELITE, CHURCH ROAD, BASAVANAGUDI, BANGALORE- 560004
INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHRUTIKA RAHULKUMAR KALSARIYA, PROPRIETOR OF, RK FASHION
32-RAMAN NAGAR SOC,B/H-AKHAND ANAND COLLAGE ,VEDROAD ,SURAT -GUJARAT

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Propered to be Used

AHMEDABAD

LADIES UNDERGARMENTS, SHIRTS, PANTS, GENTS WEARS, KIDS WEARS, LADIES WEARS OF READYMADE GARMENTS, HOSIERY, CLOTHING
CORONET
4303075   25/09/2019
SHRI DHEERAJ MAURYA PROP. M/S COWBOY ENTERPRISES
24/214-C, KAZI PARA, AGRA
proprietorship firm
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2015
DELHI
BOOTS, SHOES, SLIPPARS, SANDALS, CHAPPAL, FOOTWEAR, CLOTHING, HEADWEAR, SOLE FOR FOOTWEAR.
LCUK
LONDON CONNECTION UNITED KINGDOM

4303110  25/09/2019
MR. LOVE GANDHI
9/3441, GALI NO.-3, DHARMPURA, GIAN MOHALLA, GANDHI NAGAR, DELHI-110031
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
THIS IS CONDITION OF REGISTRATION THAT BOTH SHALL BE USED TOGETHER.
ASHISH RAJUBHAI DARJI
11 - A, BALKRISHNA SOCIETY, MODHERA ROAD, MAHESANA - 384001, GUJARAT, INDIA
SOLE PROPRIETOR

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Sherwani, Blazer Suit, Tuxedo Suit, Jodhpuri Suit, Indo Western For Mens, Waistcoat, Designer Shawls and Wedding Turban Included In Class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
INTERNATIONAL TRADE LINKS PRIVATE LIMITED
13, CROOKED LANE, AJIT SEN BHAWAN, 5TH FLOOR, ROOM NO 502, KOLKATA- 700069
DIRECTOR
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
READYMADE GARMENTS.
BRANDX 18

4303874  25/09/2019

REHAN
1042, ST.NO. 5, KABIR NAGAR, SHAHDARA, DELHI-94
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
MORPHI-1 KIDS WEAR

4304998  26/09/2019
MRS. MANJU DEVI M/S GAYATRI FASHION
IX-5951, IST FLOOR TILAK GALI (OPP. M.C. PRIMARY SCHOOL.) LAL BATI CHOWK GANDHI NAGAR, DELHI-110031

Individual
Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Used Since :12/12/2018

DELHI
Clothing (Readymade Garments), Footwear, Headgear Included In Class-25
4305368  27/09/2019
DRG ROYAL VENTURES
NO: 16 (1)/26, KAMARAJ ROAD CROSS STREET, THENNAMPALAYAM, TIRUPPUR-641604
PATNERSHIP FIRM

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
RANGAPURE'S BHARTIYA PARIDHAN

4306423  27/09/2019
ASHOKSA LAXMANSA RANGAPURE
468, GURUWAR PETH, RAJA TOWER, FLAT NO 101, FIRST FLOOR, PUNE 411042
Individual
Address for service in India/Attorney address:
PRIYANKI SAH
18092, Building 18, Kohinoor City, Phase 2, Kirol Rd, Off LBS Marg, Kurla West, Mumbai 400070.

Proposed to be Used
MUMBAI
Clothing for men, women and children
Trade Marks Journal No: 1940, 10/02/2020  Class 25

F4FIT
4308237  30/09/2019
NITIN PATIDAR TRADE AS:-SAMPOORNA VITARAN
66-RAJAT JAYANTI COMPLEX, SCHEME NO.54,VIJAYNAGAR, INDORE-452001

No.
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Garments & Footwear Clothing, footwear, headgear all including in class 25
ONE EYED JACK

A-15, BASEMENT, MARKET LANE, BLOCK E HAUZ KHAS, NEW DELHI-110016

Proposed to be Used

DELHI

Hosiery & Readymade Garments; Footwears; Headgears
4310597 03/10/2019
MUKEH M SUKHVANI [PROPRIETOR OF LAXMI CREATION]
2054 IInd Floor, Tirupati Market, Ring Road, Surat 395002
Individual Proprietor

Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001
Used Since :01/06/2019

AHMEDABAD
Ladieswear, Kurti, Sarees & Ready made Garments
4310748 03/10/2019
E.MAHESH
No.5/83, North Thottam, Chinnakanur Post, Kannur, Avinashi Taluk, Tirupur - 641 655
INDIVIDUAL
Address for service in India/Attorney address:
P.MEENAKSHI SUNDARAM
"GOKUL RESIDENCE" # 3/20, GROUND FLOOR, ELLAIAMMAN KOIL STREET, FLAT NO,1-A, WEST MAMBALAM, CHENNAI-600 033.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Tops For men, Caps And Swimsuits.
RAJ SAREE HOUSE

4312892   04/10/2019
ARABINDA DAS
135 KASHYAP PARA ROAD SHANTIPUR NADIA WEST BENGAL 741404
An Individual

Address for service in India/Attorney address:
UMA SHANKAR JHA
Office No. 321, Vardhman Bahnhof plaza, plot No. 10, pocket 7, sector 12, Dwarka, New Delhi 110078

Proposed to be Used

KOLKATA
Sarees, Clothing, Babies' clothing, Clothing layettes, Belts [clothing], Menswear, Girls' clothing, Under garments, Sports garments, Leather garments, Garments for protecting clothing, Jackets being sports clothing, Footwear for women, Coats for women, Footwear for men and women, Ladies' suits, Ladies' clothing, Sarees
DIKSHITA KHANDELWAL
124, Mozi Colony, Malviya Nagar, Jaipur Rajasthan 302017 INDIA
Propreitor

Address for service in India/Attorney address:
NIPUN KHANNA
47 SMS Colony Shipra Path Mansarovar Jaipur 302020

Used Since : 10/02/2019

AHMEDABAD
CLOTHING, READYMADE GARMENT AND HOSIERY FOR FEMALES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1940, 10/02/2020  Class 25

4317927   11/10/2019
AFTAB ALAM LAIS MOHAMMED KHAN
203 C. NO 76 MATOSHRI APT C-BLOCK ROAD ULHASNAGAR 421002
MANUFACTURER
PARTNERSHIP

Proposed to be Used

MUMBAI

Stitching costume made designer apparel of Mens, Womens & Kids Wear.
4318169  11/10/2019
YOGESH KUMAR S/O SUBHASH CHANDRA PROPRIETOR OF M/S KSB ENTERPRISES
WZ-112 Nimri Village Shastri Nagar Near by Shastri Nagar Metro Station Delhi 110052
Manufacturer
Proprietorship firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI
CLOTHING AND READYMADE GARMENTS, INCLUDING BUT NOT LIMITED CLOTHING FOR WOMENS
AIRFLEX

4329338   23/10/2019

GAURAV ARORA S/O LATE SH. NAVAL KISHORE
131, Geeta Apartments, Geeta Colony, Delhi-110031.

Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.

Proposed to be Used

DELHI

Readymade garments, clothes, suits and sarees
4358233  26/11/2019
MOHD ATAULLAH
C.455B NEW ASHOK NAGAR VASUNDHARA ENCLAVE EAST DELHI, DELHI- 110096.
MANUFACTURER AND MERCHANT
PROPRIETOR
Proposed to be Used
DELHI
CLOTHING ACCESSOIRES & SUITING AND SHIRTING
4359920   27/11/2019
ASHOK KUMAR
C/O PRAKASH CHANDRA JAIN FLAT NO A 502 PARK STREET RUBY PARK NEAR WISDOM WORLD SCHOOL KALEWADI PHATA PUNE CITY PUNE MAHARASHTRA 411057
PROPRIETOR

Proposed to be Used

MUMBAI

ALL TYPE T SHIRT, SHIRT, SHORTS, JACKET, JEANS, SWEATER for men ladies n child.
ID CARE
4368133  05/12/2019
KAMAL KISHORE LOHIA
LOHIAHANUMANT HOSIERY#2898/1A, BACKSIDE OF PNB BANK,NEAR KING PALACE, SUNDER NAGAR,LUDHIANA,
PUNJAB-141007
MANUFACTURER
ON TSHIRT
Proposed to be Used
DELHI
T-SHIRT
MRS. PARUL GOYAL TRADING AS : ANVI INDIA CORPORATION
5, ARYAN BUNGALOW, KOBA VILLAGE ROAD, KOBA, GANDHINAGAR, GUJARAT-382007
SERVICE PROVIDER
PROPRIETORSHIP FIRM

Proposed to be Used

AHMEDABAD

WOMEN APPARELS, READYMADE GARMENTS, FOOT WARE AND HEADGEAR.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4372354  09/12/2019
SHAKEEL MOHAMMAD
15/111A Soron Katra, Shahganj, Agra, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
SHANTANU BANSAL
9/1 H.I.G. Flats Hari Parwat Agra

Used Since: 20/02/2009

DELHI

Gents Footwear
4377104  13/12/2019
MANJUNATHA R M
#106, 188/1, BNG Complex, Bagalagunte, Bengaluru
Sole Proprietor

Address for service in India/Attorney address:
CONSCIENTIA LAW ASSOCIATES,
39A, NORTH PARADE ROAD, CHAKRAPANI COLONY, ST THOMAS MOUNT, CHENNAI - 600 016
Used Since :12/12/2017

CHENNAI
Ready-Made Garments for men, women, and children.
Shwetsanjh
4377508   14/12/2019

SHWETA TYAGI
1062, tower 10, ATS Green Village, Noida- 201305
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Clothing, footwear, headwear
KAMAL KUMAR
A-176, Shivalik, Malviya Nagar, New Delhi-110017
Individual

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Used Since :01/12/2019

To be associated with:
1345806

DELHI
Manufacturer of Waist Belt, Garments, Scarf and Footwear
RADNIK

4379871 17/12/2019
RADNIK AUTO EXPORTS
412, Osian Building, 12 Nehru Place, New Delhi-110019
MANUFACTURER AND MERCHANT
Partnership Firm

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI
MANUFACTURING OF ACTIVE GEAR PRODUCTS, BAGS, SPORTSWEAR, APPARELS, UNIFORMS, ACCESSORIES
4381072  18/12/2019  
FSP DESIGN PRIVATE LIMITED  
FLAT NO. 603, 6TH FLOOR PALM GROVE CHS, 45A, EAST AVENUE ROAD, SANTACRUZ (WEST) MUMBAI CITY  
MAHARASHTRA INDIA 400054  

Address for service in India/Agents address:  
VIMADALAL & CO  
36 HAMAM HOUSE, AMBALAL DOSHI MARG, FORT, BOMBAY 400023.  

Proposed to be Used  
MUMBAI  
MANUFACTURER OF READYMADE GARMENTS; CLOTHING, FOOTWEAR, HEADGEAR.
4382051  18/12/2019
GEE IMPEX
GROUND FLOOR & THIRD FLOOR, PLOT NO. 711, ROAD NO .7, SACHIN, SURAT - 394230
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
4382210  18/12/2019
ROSHAN LAL
1ST FLOOR,SHOP NO. 32,MAHARAJA AGARSAIN TOWEL MARKET, GOHANA ROAD, PANIPAT
PROPRIETORSHIP
Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since : 01/04/2016
DELHI
shirts, shoes, shower caps, slippers, socks, sports jerseys, suits, underwear, underpants, tee-shirts, top hats, bathing suits, coats, pyjamas, trousers, clothing, tee-shirts.
ISVARAH APPARELS PRIVATE LIMITED
1st Floor, Punjabi Dept Stores, Gandhi Market, King's Circle, Mumbai, Maharashtra- 400022
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/04/2009

To be associated with:
1614850

MUMBAI
Clothing, salwar kurta, tunics, palazzo
4384658  20/12/2019
ARPIT CHOITHRAMANI S/O. SH. PRAKASH CHOITHRAMANI M/S. ARMOORI
728, ASHOK CHOWK, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Shirts in class 25.
J. MANTHARACHALAM TRADING AS BROS APPAREL
NO.2/42-A, VEERAPANDI MAIN ROAD, BHARAT PETROLEUM BUNK BACK SIDE, VEERAPANDI POST, TIRUPUR - 641 605,
TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises,
Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
4385031  21/12/2019
DELUXE KNITTING MILL
SF.NO.50, DELUXE AVENUE, KASIPALAYAM ROAD, OPP.NALLUR ESWARANKOIL, KANGAYAM ROAD, TIRUPUR - 641 606, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4386194 23/12/2019
AYUSHI JAIN D/O RAKESH JAIN
PLOT NO C-57, FLAT NO 205, AKSHAT TRISHLA APARTMENT, MAHAVIR MARG, NEAR TONGYA HOSPITAL, C-SCHEME, JAIPUR
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FASHION GARMENTS FOR MEN, WOMEN AND KIDS INCLUDING IN CLASS 25
4386195  23/12/2019
VIVA TEXTILE
FLAT NO 612, SDC DESTINATION, GANDHI PATH WEST, VAISHALI NAGAR, JAIPUR, 302021
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FASHION GARMENTS FOR MEN, WOMEN AND KIDS INCLUDING IN CLASS 25
4387247 23/12/2019
SHENZHEN JIEJIA SPORT PRODUCT CO., LTD.
No.202, Building 5, Fluent Ind., park, HuaXing Rd, Langkou Community, Dalang Sub-district, LongHua District, ShenZhen CHINA
Body Incorporate

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Smocks; Waterproof clothing; Clothing; Bathing caps; Swimsuits; Raincoats; Boots; Cyclists’ clothing; Headwear; Galoshes; Gaiter straps; Shoes; Rainshoes; Insoles; Socks; Gloves [clothing].
4387348  23/12/2019
TIRTH SHAH TRADING AS - KUVARAICA WESTERN HOUSE
231,KARNAVATI PLATINUM-8,B/H MG MARKET,GHEEKANTA,AHMEDABAD
PROPRIETOR
Address for service in India/Agents address:
JINANG DINESHKUMAR SHAH
325-326, Goldsouk Complex, Opp. Pariseema, Nr. Ison Arcade, C.G. Road, Ahmedabad, Gujarat-380009.
Used Since :01/04/2018
AHMEDABAD
Manufacturer of Women Wear including Kurti, Leggings, Dress, Western Wear, Traditional Wear, Casual Wear, Party Wear
SANJAYBHAI VITTHALBHAI BALAR
339, SECOND FLOOR, GAYTRI NAGAR SOCIETY, L.H.ROAD, SURAT-395006.
PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

Clothing, Wearing Apparels and Readymade Garments.
4387878  24/12/2019  
DURGA DEVI  
trading as ;NEELKANTH  
SUMLE BUSINESS PARK - 5, D - 47 - G, AMDUPURA, ASARVA, AHMEDABAD - 380016  
Used Since :01/04/2019  
AHMEDABAD  
GARMENTS AND OTHER WEARING APPAREAL
WAHIKA FAB

4388093   24/12/2019
SANJAY CHOU DHARY S/O. SH. JAGDISH NARAYAN CHOU DHARY
TRADING AS M/s. WAHIKA FEB AT- 65, SHIKARPURA TIBA VALI KID HANI, SANGANER, JAIPUR-RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS AND FOOTWEAR.
4388555  24/12/2019
SMT. GUDDI DEVI PROP. OF M/S TOUCHWOOD ENTERPRISES
TOTA NAGAR, SEWLA JAT, GWALIOR ROAD, AGRA
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :20/06/2019
DELHI
BOOTS, SHOES SLIPPERS, SANDALS, CHAPPAL, SOLE FOR FOOTWEAR, READYMADE GARMENTS, HOSIERY GOODS, HEADWEAR
GEDRICK

4388655  24/12/2019
MR. SANJAY NARESH RAMRAKHYANI
Indian Resident

Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane

Proposed to be Used
MUMBAI
Clothing Includes Readymade Garments
JAGJEET SINGH MAKKAR
701, Millennium – 2 Market, Ring Road, Surat – 395002.
sole Proprietor of JAGJEET SILK MILLS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since : 04/04/2008

AHMEDABAD
Readymade Garments; Readymade Suit, Saree, Dresses, Dupatta (Stole) and Lehanga – Chunni; Kurta (men's wear) and Salwar Kurta (Readymade Garments for women); Leggings; Clothing; as included in Class – 25.
4389237  25/12/2019
BRANDWALA HOUSE PRIVATE LIMITED
C/O IMRAN ABBAS MANASIYA SHOP No.-15/A, KMC COMPOUND OSHIWARA NR. MADINA HOTEL, JOGESHWARI WEST
MUMBAI Mumbai City MH 400102 IN
Clothes, shoes and wearing apparel.
Body incorporate

Proposed to be Used
MUMBAI
CLOTHING, READYMADO GARMENTS, FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25.
4389461    26/12/2019
FARIDA GUPTA RETAIL PRIVATE LIMITED
trading as :FARIDA GUPTA RETAIL PRIVATE LIMITED
AT F.NO. 9532, SECTOR C, PKT-9, VASANT KUNJ, NEW DELHI-110070, INDIA
MANUFACTURER & MERCHANT
Used Since :20/09/2019
To be associated with:
4333518
DELI
CLOTHING; NIGHT SUITS, KURTAS (SHORT KURTA, LONG KURTA) KURTIS, SHIRTS, TOPS, KIMONOS, PANTS (FARSI PANTS, HANDLOOM PANTS), PALAZZOS, DUPATTAS, SHORT JACKETS, LONG JACKETS, KAFTANS.
4389469   26/12/2019
RASHMI MANISH TALREJA
3202, Ramona Runwal, Lbs Marg, Mulund, Mumbai City, Maharashtra - 400080
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
AHMEDABAD
CLOTHES, DENIMS (CLOTHING), READYMADE GARMENTS INCLUDED IN CLASS NO. 25
4389641 26/12/2019
VANDANA KUMARI
trading as; VAAS RETAIL ENTERPRISES
K-11, 1213, SANGAM VIHAR, DELHI-110062, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
FOOTWEAR, CLOTHING AND HEADGEAR (ALL INCLUDED IN CLASS 25)
ALDO CONTI
4389708 26/12/2019
27 MICRAS INTERNACIONAL, S.A. DE C.V.
SIERRA NEVADA # 119, CIUDAD DE MEXICO-11000
INCORPORATION
Address for service in India/Attorney address:
INTELLECT JURIS
604, VICTORIA-C, GRAND OMAXE, SECTOR 93 B, NOIDA-201301
Proposed to be Used
DELHI
CLOTHING, SHOES, HAT ITEMS
4389712  26/12/2019
SANDEEP MISHRA, SUNIL LAMA
trading as ;RAINGLOWS
87A, JEEVAN NAGAR SUNLIGHT COLONY, NEAR MANOKAMNA MANDIR, JEEVAN NAGAR DELHI-110014, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
MEN, WOMEN & CHILDREN'S READYMADE GARMENTS, T-SHIRTS LADIES TOPS & SLEX, JEANS.
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1,NECK SCARVES [MUFFLERS]; 2,OUTERCLOTHING; 3,SMOCKS; 4, CAPS BEING HEADWEAR; 5, THEATRICAL COSTUMES; 6,GLOVES [CLOTHING]; 7,LEG WARMERS; 8, CLOTHING; 9,GIRDLES; 10,WATERPROOF CLOTHING; 11, SHOES; 12,MOTORISTS’ CLOTHING; 13,LAYETTES [CLOTHING]; 14,SWIMSUITS; 15,HOSIERY; 16,SHOWER CAPS.

Transliteration : FENG NIAO JI PEI
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

1. NECK SCARVES [MUFLERS]; 2. OUTERCLOTHING; 3. SMOCKS; 4. CAPS BEING HEADWEAR; 5. THEATRICAL COSTUMES; 6. GLOVES [CLOTHING]; 7. LEG WARMERS; 8. CLOTHING; 9. GIRDLES; 10. WATERPROOF CLOTHING; 11. SHOES; 12. MOTORISTS’ CLOTHING; 13. LAYETTES [CLOTHING]; 14. SWIMSUIT; 15. HOISIERY; 16. SHOWER CAPS.
4390299   26/12/2019
KOMAL GOPAL SONANI
B-403, Shaligram Appartment, Utran, Near Abhilasha Heights, Chorasi, Surat, Gujarat-394105
Owner
Owner
Proposed to be Used
AHMEDABAD
CLOTHING, DRESSES, TROUSERS, SHIRTS, BLOUSES, SWEATERS, SKIRSTS, TOPCOATS, WATERPROOF CLOTHING, OVERCOATS, WAISTCOATS, JACKETS, HANDKERCHIEFS, BELTS, TIES, GLOVES, HATS, STOCKINGS, HEAD SCARVES, UNDERWEAR, SHOES, BERETS, SWIMMING COSTUMES, BATHING WRAPS, TROUSERS AND SHORTS/BEACHWEAR/, SACHES FOR WEAR, SANDALS, SLIPPERS, DRESSING GOWNS, BATHROBES, BATHING CAPS.
SATAPUSPA SILK
4390550    27/12/2019

PRIYA SUMAN KAPSE
#30/1, 1ST CROSS, CHOWDAIAH BLOCK, H M T LAYOUT, BANGALORE NORTH, R T NAGAR, BANGALORE, KARNATAKA - 560032.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI
Sarees, Silk clothing, Silk shawls, Silk jackets, Silk neckties, Clothing for men, women and children, footwear, headgear included in class 25.
4390573  27/12/2019
KAJAL MONDAL SOLE PROPRIETOR OF SUMON TEXTILE
SHANTINAGAR 7TH BYE LANE, HOWRAH-711109
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear; Clothing for men, women and children; Articles of clothing for infants; Clothing for children; Clothing for infants; Outer clothing for children
4391096  27/12/2019
MAZHAR ULLAH KHAN PROPRIETOR OF SHAAN ENTERPRISES
T-258, STREET NO 4, GAUTAMPURI, SEELAMPUR, DELHI 110053
PROPRIETOR
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Proposed to be Used
DELHI
Clothing, footwear, headwear.
MAZHAR ULLAH KHAN PROPRIETOR OF SHAAN ENTERPRISES
T-258, STREET NO 4, GAUTAMPURI, SEELAMPUR, DELHI 110053

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

Clothing, footwear, headwear.
ROHIT KHARAGE
6/953, Sindhu-Vasant, Sutar Mala, Ichllalkranji Near Niramay Hospital, Ichllalkranji Kolhapur, Maharashtra - 416229
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
4391276  27/12/2019
RAMGOVIND CHAURASIYA TRADING AS: AKSHAY COLLECTION
SHOP NO. F-5, 1ST FLOOR, DADAR MANISH MARKET, S.B. MARG, DADAR WEST, MUMBAI-400028
A SOLE PROPRIETOR
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :18/04/2018
To be associated with:
3192856
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, HANDBAG.
BLACK & NUDE

4391543    27/12/2019

A. K. JAIN
523-524, World Trade Centre, Barakhamba Lane, New Delhi, India 110001
INTEGRAL NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELI
Clothing; Hosiery; Articles Of Clothing; Headgear; Skirts; Sweaters; Jackets; Coats; Suits; Shirts; Shorts; Pants; Pullovers; Jerseys; Sweatshirts; T-Shirts; Hats; Underwear, Bonnets; Belts (Clothing); Socks; Uniforms; Ties; Scarves; Aprons; Gloves; Linen Clothing, Clothing Of Leather; Waterproof clothing, footwear, Boots, Slippers, Ballet flats included in Class 25.
DEEPAK KUMAR  
HOUSE NO. 40, MAIN GALI, PUNDRI, KARNAL  
INDIVIDUAL  
Address for service in India/Attorney address:  
RAJAN KUMAR  
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT  
Used Since: 01/04/2017  
DELHI  
CLOTHING, FOOTWEAR AND HEADGEAR IN INCLUDING CLASS -25
4391912  28/12/2019
SURUPA FASHION PRIVATE LIMITED
H/O-KANCHANA KUMARI,W/O - CHANDAN, KUMAR SINGH, CIRCLE NO - 54, JAI MAHAVIR, COLONY, SANDALPUR PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
R K JAMUAR
278A, LEGEND PLAZA, ASHIANA DIGHA ROAD, NEAR PASSPORT OFFICE, RAJA BAZAR, PATNA - 14

Proposed to be Used
KOLKATA
READYMAD GE GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS, JACKETS, UNDER GARMENTS, TIES, BELTS, SHOES, LEATHER SHOES, LEATHER JACKETS, LEATHER TROUSERS, LEATHER SUITS, LEATHER BELTS
4391914  28/12/2019
FABHOLIC PRIVATE LIMITED
Plot No: G-1, 458(G) Road No.12 V.K.I Area, Jaipur - 302013, Rajasthan
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, AND HEADGEAR
Proposed to be Used

MUMBAI

Clothing
4392196  28/12/2019
SANJAY KOHLI S/O SH. MADAN LAL KOHLI
H.NO- 1C/4 B.P, BATA HARDWARE ROAD, FARIDABAD, HARYANA- 121 001
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, Ii ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
SHOES, BOOT, SANDALS, CHAPPALS, SLIPPERS AND FOOTWEAR .
4392328  28/12/2019
NOMITA JUNEJA
417, 2nd floor, Delhi 110051
An Individual
Address for service in India/Attorney address:
UMA SHANKAR JHA
Office No. 321, Vardhman Bahnhof plaza, plot No. 10, pocket 7, sector 12, Dwarka, New Delhi 110078

Proposed to be Used
DELHI
Clothing, footwear, headgear. Unstich suits and dress material, Suits dresses lehnga
MRS. SHASHI TIWARI
M/s ACME BOOT COMPANY, Shiv Temple, Post S.P. Ashram, Gwalior-474012(M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
FOOTWARE
4392505  29/12/2019
PREETI SINGH (TRADING AS : THE PARWARISH)  
FLAT NO-309, HAZEL 1, JASMINE GROVE, MEHROLI, NH-24, GHAZIABAD, UTTAR PRADESH-201002  
PROPRIETOR  
Address for service in India/Attorney address:  
NAVIN KUMAR PRASAD  
WA 35E GROUND FLOOR GANESH NAGAR-II, SHAKARPUR, DELHI-110092  
Proposed to be Used  
DELHI  
Clothing, footwear, headgear
GLAMONARI
4392752    30/12/2019
SHRIPAD KOSHE
101, OM SIDDHIVINAYAK CHS., SUBHASH ROAD, CHINCHOLIPADA, NR. KARAN BUILDING, DOMBIVLI - WEST, 421202
Address for service in India/Agents address:
RASHMI CHANDRAKANT THAKUR
B-401, JAY MARUTI DARSHAN CHS., CHHEDA ROAD, NEAR S.V. JOSHI HIGH SCHOOL, DOMBIVLI EAST, THANE-421201.
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
TEJSRI CUPPALA
#25, F Block, 2nd floor, Gemini Parsn Apartments 448A, Cathedral Garden Road, Nungambakkam, Chennai - 600034

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Clothing, footwear, headwear, shoes, inner wear, night wear
TEJŚRI CUPPALA
#25, F Block, 2nd floor, Gemini Parsn Apartments 448A, Cathedral Garden Road, Nungambakkam, Chennai - 600034
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Clothing, footwear, headwear, shoes, inner wear, night wear
4393586  30/12/2019
NARESHKUMAR GURNANI PROPRIETOR OF NARESH TRADERS
D- 242, SUMEL BUSINESS PARK- 3 (SAFAL- 3), OPP. NEW CLOTH MARKET, SARANGPUR, A'BAD- 380002. GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

READY MADE GARMENTS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T - SHIRTS, HOSIERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BARMUDAS INCLUDED IN CLASS - 25.
4393749   30/12/2019
JAIRAAJ ENTERPRISES
ROOM NO.2, DEEPMALA MANSION, NEAR HARIOM MOBILE SHOP, MAIN CARTER ROAD, BORIVALI (EAST) - 400066.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS AND HOSIERY FOR GENTS, LADIES AND CHILDREN WEAR, JEANS, TROUSERS, PANTS, SHIRTS, T-SHIRTS, JACKETS, SKIRTS, SHORTS, BARMUNDAS, TOPS, MIDDIES, KURTIS, LEGGINGS, JEGGINGS, PLAZO, HYRAMS, TRACK PANTS, PAJAMA, NIGHTIES, SPORTSWEAR, SWIMWEAR, UNDERGARMENTS, ETHNIC WEAR, INDO-WESTERN OUTFITS, FULL SUITS, BLAZERS, SHERWANI, LEHANGA-CHOLI, SAREES, KURTA-PAJAMA, CHUDIDARS, PUNJABI SUITS, SALWAR KURTA, LINGERIES, NECKTIES, SOCKS, STOCKINGS, FROCKS, BABA SUITS, KIDS WEAR, INCLUDED IN CLASS 25.
4394025  31/12/2019
P.SAMPATHKUMAR TRADING AS BARATHIDEVI GARMENTS
NO.16/1, SURYA LAYOUT, 1ST STREET, KARUNAGARAPURI, PALAYAKKADU NORTH, TIRUPUR - 641 607, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBLAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petticoats, panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
M.BAGYASAMY TRADING AS HEPCY APPARELS
NO.14/30, BALAJI NAGAR, GANDHIJI STREET, RAKKIYAPALAYAM, AVINASHI, TIRUPUR - 641 654, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Trade Marks Journal No: 1940, 10/02/2020  Class 25

JOHN PETER
NO:- 11/4 FIRST FLOOR, SINGARA GARDEN 8TH LANE, OLD WASHERMENPET, CHENNAI - 600021
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing *, Ready-made clothing, Footwear *
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4394652 31/12/2019
MD SHAQUIB
23 DENT MISSION ROAD, KHIDDIRPORE, KOLKATA, WEST BENGAL - 700023
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
Leoie

4394715  31/12/2019
MR. MUFADDAL KURLAWALA
Flat No. 402, Tasneemmanzil, Dhemsemohalla, Itwari, Nagpur 440002, Maharashtra
TRADEMARK ACT 1999

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO-11,BARIPADA,MAYURBHANJ,ODISHA,PIN-757001

Proposed to be Used
MUMBAI
Clothing, footwear, head wear
4395018  01/01/2020
PANKAJ NATVARLAL PATEL
trading as ;SITARAM ENTERPRISE
SHOP NO - 12, UTSAV CITY, NR. NIRANT CROSS ROAD, SWAMINARAYAN MANDIR, MAHADEV NAGAR, VASTRAL - 382418 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
HOSIERY AND READYMADE GARMENT
AURIKA FASHION

4395128  01/01/2020
JITESHBHAI KANJIBHAI ROKAD PROPRIETOR OF AURIKA FASHION
SR142/2A BK151 PLOT NO. - 10, VISHVA KARMA, PIPODARA, MANGROL, SURAT - 362225, GUJARAT

PROPRIETORSHIP

Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT

Proposed to be Used
To be associated with:
4395121

AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
SNOWGOLD

4395132   01/01/2020
RAJESH GOEL TRADING AS K.D. ENTERPRISES
189-191, 2ND FLOOR, LAWRENCE ROAD, INDL AERA, LAWRENCE ROAD, DELHI-110035.
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :20/11/2019

DELHI
FOOTWEAR (BOOTS, SLIPPERS, CHAPPALS, SPORTS SHOES, INFANTS' BOOTS, INFANTS' SHOES, SANDALS, LADIES' SANDALS, PEDICURE SANDALS, AND FOOTWEAR FOR CHILDREN).
4395426   01/01/2020
UPTOWN GALERIA CLOTHING PVT LTD.
A-101/1, Okhla Industrial Area, Phase 2, Near Sanjay Colony, New Delhi 110020.
A Company incorporated under the Companies Act.
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Proposed to be Used
DELHI
Clothing, footwear, headgear.
Trade Marks Journal No: 1940 , 10/02/2020           Class 25

CFG
4395560    02/01/2020
JAFAR ALI
FLAT NO. 1016/33, S/F, 33 FOOTA ROAD, SHERA KA BAGH, KABIR NAGAR, GOKALPUR, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
PPX

4395715  02/01/2020
PRAVEEN KUMAR RAI
23/Y BAISNAB PARA 2ND LANE, MAHESH SERAMPORE, MAHESH-1, HUGLI-712202
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4395717  02/01/2020
TANVEER AHMED
No.52/1,1st Floor,4th Cross,SRK Garden,Bangalore, Karnataka- 560041
Proprietor
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4395738    02/01/2020
BALDEV ARYA
C-3, Bandhu Vihar Apartments, Plot No. 11, Sector 10, Dwarka, New Delhi 110075
Individual
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092
Proposed to be Used
DELHI
Footwear as are included in class 25.
4395843  02/01/2020
KAKADIYA ASHOKUMAR LAVAJIBHAI
trading as ;GANGNATH ENTERPRISE
Plot No-275/A, Shop-2, Ghanshyam nagar,Varachha Road, Surat-395006

Proposed to be Used

AHMEDABAD

DRESS, SAREES, KURTIES
4396157   02/01/2020
RAMESH LADULAL JAIN PROPRIETOR OF M/S. MANNJULAAS
A - 225, NEW BOMBAY MARKET, UMARWADA, SURAT - 395010, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURA
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
BHUSHAN TYAGI
Delhi Meerut Road, Near Ordnance factory Gate, Muradnagar, Uttar Pradesh-201206
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

APRONS [CLOTHING], BOXER SHORTS, CLOTHING FOR GYMNASTICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, COATS, CORSETS [UNDERCLOTHING], DRESSES, DRESSING GOWNS, FURS [CLOTHING], GLOVES [CLOTHING], HOSIERY, HOODS [CLOTHING], JACKETS [CLOTHING], JERSEYS [CLOTHING], KNITWEAR [CLOTHING], LEGGINGS [LEG WARMERS] / LEG WARMERS, NECK SCARVES [MUFLERS] / MUFLERS [NECK SCARVES] / NECK SCARFS [MUFLERS], PETTICOATS, PYJAMAS / PAJAMAS (AM.), READY-MADE CLOTHING, SARIS, SHAWLS, SHIRTS, SOCKS, SWEAT-ABSORBENT STOCKINGS, TEE-SHIRTS, UNDERPANTS & UNDERWEAR / UNDERCLOTHING
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4396239 02/01/2020
ABHIN KHAtri S/O SUDHIR SINGh
S/O: SUDHIR, HOUSE 3/63, NEAR BHAWANA CLINIC, DESHRAJ COLONY, PANIPAT, HARYANA, 132103, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
clothing, footwear, headgear.
NADAAN PARINDEY
4396278  02/01/2020

SHRUTI TIWARI
T-02/CU/03, PARSVNATH PLANET, VIBHUTI KHAND, NEAR RTI BHAVAN, GOMTINAGAR, LUCKNOW-226010, UTTAR
PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
RICHA GYOAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Proposed to be Used
DELHI
READYMADE GARMENTS, FOOTWEAR, HEADGEAR, CLOTHING, KURTIS.
BAUDI
4396285  02/01/2020
MEENA TEX
325, 3rd Floor, Hariom Textile Market, Ring Road, Surat-395002 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 30/06/2017
AHMEDABAD
Sarees, Dupatta, Clothing
4396331  02/01/2020
SUNITA VASISHTHA
D-301, Brindawan Garden, Plot No. 10, Sector-12, Dwarka, New Delhi 110075
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

**Proposed to be Used**

**DELHI**

Readymade Garments, Clothing
4396376 02/01/2020
AKRAM KHAN
IX/7111, Dua's Market, Gurunanak Gali, Gandhi Nagar, Delhi-110031
Proprietorship (Firm Name: A. S. Traders)
Address for service in India/Agents address:
PRAKASH ANANT
GUPTA PRAKASHJ & CO.LLP, 307, TRIVENI COMPLEX, E-10/12 JAWAHAR PARK, LAXMI NAGAR, DELHI-110092.
Proposed to be Used
DELHI
ALL TYPE OF DENIM AND NON DENIM JEANS
4396520  03/01/2020
ROHAN VISHNOI trading as ;Threadkraft International
SHOP NO. 301, PLOT NO. 12, L.S.C. SAGAR GALAXY, BLK-B, MAYUR VIHAR, PHASE-2, DELHI- 110091
MANUFACTURER AND MERCHANT
PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
NITIKA GUPTA
1464, SECTOR 15, PART-2, GURGAON, HARYANA-122001.

Proposed to be Used
DELHI
Ready-made Clothing for Men, Women and children including Headgear and Footwear.
JOYSARA
4396613  03/01/2020
RAHULDEV MUKHERJEE, SOLE PROPRIETOR OF JOYSARA APPAREL
BISHNU BIHAR COLONY, NEAMATPUR, ASANSOL - 713359
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
clothings; ready-made clothing; tee-shirts; underwear / underclothing; uniforms; suits; shirts
4396801  03/01/2020
ARATLA AKSHAYA
H No: 4-2-118, Old Bhoiguda, Secunderabad, Hyderabad-500003, Telangana India
INDIVIDUAL

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/12/2019

CHENNAI

Readymade garments, clothing, jeans, t-shirts, dresses, jackets, footwear and headgear.
4396804   03/01/2020
FOWLS BANYAN
Flat No.401, Plot No.25, Thejo Residency, Sapthagiri Colony, V.V.Nagar, Kukatpally, Baghameer, Kukatpally, Medchal (Malkajgiri), Telangana, India.
Sole Proprietorship Firm, Proprietor Name: CHIMMINA SUNEETHA
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :30/11/2019
CHENNAI
Readymade garments, clothing, jeans, t-shirts, dresses, jackets, footwear and headgear.
4396860  03/01/2020
SURESH VYAPARILAL JAIN SOLE PROPRIETOR OF SHREE FASHION
A-1010-1011, Upper Ground floor, Radha Krishna Textile Market, Ring Road, Surat-395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2015
AHMEDABAD
Sarees, Dupatta, Clothing, Footwear, Headwear
4396866    03/01/2020

VARUNA VERMA
D-26, F-1, ROOP VIHAR COLONY, N S ROAD JAIPUR, 302019
Individual

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/04/2019

AHMEDABAD
LINGERIE, INNERWEAR, READYMADE GARMENTS, FOOTWEAR, T-SHIRTS, SHIRTS, JEANS, TROUSERS, PANTS, KURTIES, WOMEN BODYWEAR, BODICS, SLEEPWEAR, INTIMATE WEAR, SPORTSWEAR, SLEEPWEAR, YOGA WEAR, SWIMWEAR, PANTIES, SHORTS, BRIEFS, TOPS AND BOTTOMS FOR MEN, WOMEN AND CHILDREN, SHOES, SPORTS FOOTWEAR, CASUAL FOOTWEAR, FLIP-FLOPS, SANDLE, SLIPPERS, INCLUDED IN CLASS 25.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4396923 03/01/2020
RAMALINGAM JEEVARAJ SOLE PROPRIETOR OF COLORS TAG
NO.82/16,AMMAN KOIL STREET,3RD STREET,KUMARAN NAGAR,TONDIARPET,CHENNAI-600081
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing *,Articles of clothing for humans
4397004   03/01/2020
SONI
AS-1, Aradhana Apartment, 2nd Floor, Mittamanalli. Avadi, Chennai - 600055
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Ready made clothing.
HEERIYE

4397010 03/01/2020

RITU DHURIA TRADING AS R BOUTIQUE
Flat No. 508, Girija Residency, Shilpa Mohan Enclave, Chandanagar, Hyderabad, Ranga Reddy, Telangana - 500050
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
4397119  03/01/2020
RAVI SETH HUF
Gali Bankey Bihari, Batala Road, Amritsar, Punjab - 143001
Hindu Undivided Family

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready made clothing
4397193  03/01/2020
EDDY FASHION PRIVATE LIMITED.
315, FIRST FLOOR, PATPARGANJ INDUSTRIAL AREA, DELHI-110092.
BODY INCORPORATE
Address for service in India/Attorney address:
DIKSHA SAINI
B-44/G-2, DLF, BHOPRA, GHAZIABAD, U.P.-201005.
Proposed to be Used
DELHI
Clothing, footwear, headgear.
AEROTEEN

4397384  03/01/2020
AEROWALK INTERNATIONAL (INDIA) PRIVATE LIMITED
PLOT NO B 19/7 SACHIN UDHYOG NAGAR SAHAKARI MANDAL P. LT, AT VANZ SACHIN SURAT 394230 GUJARAT - INDIA
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
2418219, 2916530

AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR IN CLASS -25
AEROJUNIOR

4397385   03/01/2020
AEROWALK INTERNATIONAL (INDIA) PRIVATE LIMITED
PLOT NO B 19/7 SACHIN UDHYOG NAGAR SAHAKARI MANDAL P. LT, AT VANZ SACHIN SURAT 394230 GUJARAT - INDIA
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
2418219, 2916530

AHMEDABAD
CLOTHING , FOOTWEAR, HEADWEAR IN CLASS -25
4397420   03/01/2020
MOHD MOHSIN KHAN
E-2/287, NAND NAGARI, SHAHDARA, MANDOLI SABOLI, NORTH EAST, DELHI-110093
INDIVIDUAL
Proposed to be Used
DELHI
JEANS PANTS, DENIM CLOTHS, SHIRT AND CLOTHS
4397507  03/01/2020
SARIKA SINGH
C268-A, 2nd Floor, Pandav Nagar Delhi-110092
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
FOOTWEAR, HOSIERY, READY MADE GARMENTS, Ladies' wear, Children's clothing
PAYAL GUPTA TRADING AS M/S. AKSHAT ENTERPRISES
F-1949, DSIIDC INDUSTRIAL AREA, NARELA, NEW DELHI-110040
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/2019
DELHI
Footwear
4397569 04/01/2020
LEAYAN GLOBAL PVT. LTD.
119-121 (PART), BLOCK P & T FAZALGANJ, KALPI ROAD, KANPUR-208012, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMA NAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1997
To be associated with:
920692, 1093885
DELHI
Clothing, footwear, headwear and readymade garment
4397588   04/01/2020
VISHAK S
DWARAKA,KOTHAPURAM.WEST KALLADA.KARALI JN, KOLLAM, KERALA-690521
proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

4397607  04/01/2020
ABDUL WAHID PROPRIETOR OF KURTI BAZAR
Plot No. 270, Mehnat Nagar, 60 fit Road Hatwada Near Liyakat kirana store, Jaipur -302006
Proprietorship firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD
Kurtas, Kurtis, Plazzos, Leggings, Tops, Tunics, Skirts, Suit Sets And Dupattas not covered under any other class
INSCRIBE

4397694  04/01/2020
HARDIK HASMUKH CHHEDA
606, Kamala Ashish Tower, Mahavir Nagar, Opp. HDFC Bank, Kandivali West, Mumbai, Maharashtra - 400067
INDIVIDUAL

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear, as covered under Class 25.
4397766   04/01/2020
SHAILENDRA KUMAR PATEL S/O JAYRAM PATEL
HOUSE NUMBER 261, WARD NUMBER - 04, MAJHGAWAN, JAIBALPUR, MADHYA PRADESH - 483334, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
MUMBAI
clothing, footwear, headgear.
4397905  04/01/2020

RIDHIKA JAIN
19/115 Akash Ganga Apartments, Flowers Road, Kilpauk, Chennai – 600010, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR
Fille Ville

4398062  04/01/2020
AMIT SINGH KAMBOJ S/O RAVINDRA SINGH KAMBOJ
3-J-5, SECTOR-3, JAWAHAR NAGAR, JAIPUR, RAJASTHAN, 302004, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
clothing, footwear, headgear.
MADHUSUDAN BAHETI TRADING AS AMBIKA CLOTHING COMPANY
No. 59, SURAAVI, 1st Floor, ‘A’ Main Road, New Timber Yard Layout, Mysore Road Cross, Bangalore -560026
Proprietorship firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing, Ready-made clothing, Shirts
Trade Marks Journal No: 1940, 10/02/2020  Class 25

Weekend Street

4398126  04/01/2020
MADHUSUDAN BAHETI TRADING AS AMBIKA CLOTHING COMPANY
No. 59, SURAAVI, 1st Floor, ‘A’ Main Road, New Timber Yard Layout, Mysore Road Cross, Bangalore -560026
Proprietorship firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing, Ready-made clothing, Shirts
4398127  04/01/2020
MADHUSUDAN BAHETI TRADING AS AMBIKA CLOTHING COMPANY
No. 59, SURAAVI, 1st Floor, 'A' Main Road, New Timber Yard Layout, Mysore Road Cross, Bangalore -560026
Proprietorship firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Clothing, Ready-made clothing, Shirts
4398152  04/01/2020
NIKHIL MAMODIYA
23, Dwarika Puri, Jamnalal Bajaj Marg, C-Scheme, Jaipur - 302001, Rajasthan
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Ready Made clothing, Footwear.
BINAV

4398424  05/01/2020

VIREDRA SINGH RAJAWAT S/O HANUMAN SINGH RAJAWAT
AAMBALI KOTHI, PEEPLA BHARAT SINGH, JAISINGHPURA, JAIPUR, RAJASTHAN, 302026

PROPRIETORSHIP

Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used

AHMEDABAD

GARMENTS WHICH INCLUDING IN CLASS 25
ROLOFF DENYMZ

4398462  05/01/2020
MR. SOMESH PRAKASH DUSSEJA
402, Regency Palace, Gandhi Road, Near Nijdham Asharam, Ulhasnagar 421005, District Thane, Maharashtra, India.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Clothing; ready-made clothing.
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4398475 05/01/2020
B. VIJAYARAGHAVAN, SOLE PROPRIETOR, TRADING AS BS APPAREL
23-25, SIDCO, MUDALIPALAYAM, TIRUPUR - 641606, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; LINGERIE; HOsiERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VESTS; BRASSIERES; Petticoats; SUITS; SWEaters; JACKETs; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS; SOCKS; PANTIES; BIKINIS; SHORTS; CAMISOLEs; BRIEFS;
BOXER BRIEFS; BOXER SHORTS; TRACK PANTS
4398501  05/01/2020
M/S A & R CREATION
TA 200 A, GALLI NO - 1, TUGHALKABAD EXTN. NEW DELHI-110019, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
READYMADE GARMENTS, PANTS, COATS, BLAZERS, SHAWLS, WAIST BELT, FOOTWEAR, HEADGEAR AND CLOTHINGS
4398554   06/01/2020
CHARANPAL SINGH SATPAL SINGH BAGGA (PROPRIETOR) TRADING AS CHARANJEET CREATION
D-1446-1447, RAGHUKUL MARKET, RING ROAD, SURAT- 395002, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since: 08/10/2011
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS
4398635  06/01/2020
PARROGATE INDUSTRIES PRIVATE LIMITED
401, PRINCESS CENTRE, 6/3, NEW PALASIA, INDORE
Company registered under Companies Act
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
To be associated with:
4282412

MUMBAI
READY-MADE GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25.
ABERCROMBIE & FITCH EUROPE SAGL
Via Moree, 6850 Mendrisio, Switzerland
a company organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 12/06/2009

DELHI
Clothing; Babies’ pants [clothing]; Bathing suits; Bathing trunks; Bathrobes; Belts [clothing]; Blouses; Bottoms [clothing]; Boxer shorts; Camisoles; Chasubles; Children’s wear; Coats; Dance clothing; Denim jeans; Dresses; Ear muffs [clothing]; Fleece shorts; Fleece jackets; Fleece bottoms; Fleece tops; Furs [clothing]; Gloves [clothing]; Halter tops; Head scarves; Hooded pullovers; Hooded sweatshirts; Hoods [clothing]; Hosiery; Jackets [clothing]; Knit shirts; Ladies’ underwear; Layettes [clothing]; Leather clothing; Leather jackets; Leisurewear; Lingerie; Leg warmers; Leggings [trousers]; Long sleeve pullovers; Long-sleeved shirts; Lounge pants; Loungewear; Men’s underwear; Moisture-wicking sports shirts; Money belts; Mufflers [clothing]; Neck scarves; Neckbands; Neckties; Nightwear; Outerclothing; Pajamas; Party hats [clothing]; Parkas; Polo shirts; Printed t-shirts; Raincoats; Rainproof clothing; Ready-made clothing; Robes; Scarfs; Shawls; Shirts; Skirts; Socks; Sportswear; Sweat shirts; Sweat shorts; Sweaters; Sweatpants; Swimwear for men; Swimwear for women; Tank tops; Tee-shirts; Tops [clothing]; Trousers; Undershirts; Underwear; Windproof clothing; Footwear; Flip-flops; Footwear not for sports; Sandals; Shoes; Slippers; Headgear; Caps [headwear]; Hats; Shower caps; Wimples [clothing]; Masks for sleeping
4399216  06/01/2020
SANDEEP KUMAR TRADING AS RAJGIR FOOTWEAR
KH NO.29/19/2, SECTOR-4B, BAHADURGARH, JHAIJAR, HARYANA-124507.
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :02/01/2020

DELHI
FOOTWEAR (BOOTS, SLIPPERS, CHAPPALS, SPORTS SHOES, INFANTS’ BOOTS, INFANTS’ SHOES, SANDALS, LADIES’ SANDALS, PEDICURE SANDALS, AND FOOTWEAR FOR CHILDREN).
4399217  06/01/2020
SANDEEP KUMAR TRADING AS RAJGIR FOOTWEAR
KH NO.29/19/2, SECTOR-4B, BAHADURGARH, JHARJAR, HARYANA-124507.
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :02/01/2020
DELHI
FOOTWEAR (BOOTS, SLIPPERS, CHAPPALS, SPORTS SHOES, INFANTS' BOOTS, INFANTS' SHOES, SANDALS, LADIES' SANDALS, PEDICURE SANDALS, AND FOOTWEAR FOR CHILDREN).
4399256  06/01/2020
MANISH KUMAR
S/o Virendra Kumar, 38/48/4 K New Gopalpura, Gwalior Road, Agra, Uttar Pradesh - 282001
INDIVIDUAL
Address for service in India/Attorney address:
NISHA BHARTI
PLOT NO.6, 303B, ARROW CORPORATE TOWER, SECTOR 14 KAUSHAMBI, GHAZIABAD (U.P)-201010
Proposed to be Used
DELHI
Clothing, footwear, headgear
4399469 06/01/2020
DEEPAK ANEJA PROP. OF SOPHISTICATION GIRLS WEAR
THIRD FLOOR, T-60, WEST PATEL NAGAR, PATEL NAGAR, Central Delhi, Delhi, 110008
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Clothing, footwear, headwear
4399621   06/01/2020
SARHAN MOHAMED
H No. 329/1, Shafunnisa Manzil Kumya-Morod Khorlim, Mapusa Bardez, Mapusa North Goa, Goa-403507
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
MUMBAI
CLOTHING, HEADWEARS AND FOOTWEARS AS INCLUDED IN CLASS 25.
4399669 06/01/2020
MANSOOR AHMED
2171 SF RODGRAN, LAL KUAN, CENTRAL DELHI, DELHI-110006
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016
DELHI
BRA, PANTY, VEST, T-SHIRT, TROUSERS, PAYJAMA.
DEWINDEP PRIVATE LIMITED
B-253,G/F OKHLA INDUSTRIAL AREA - 1 NEW DELHI South Delhi DL 110020 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
Clothing, footwear, headgear
Wedcoz

4399807    06/01/2020

AMITABEN ZAVERBHAI BHIMANI
I-2, 101-Star Homes, Old Kosad Road, Amroli, Kosad, Surat-394107
INDIAN NATIONAL

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4399809    06/01/2020
SHANKAR DAS
JOYPUR (S) ANANDANAGAR LILUAH
PROPRIETOR
Address for service in India/Agents address:
ABHISHEK SHARMA
HOUSE NO.451, 1ST FLOOR, WARD-11,NEAR GULSHAN DEPO, PANIPAT-132103, HARYANA.
Used Since :02/08/2018
KOLKATA
MANUFACTURER OF ALL TYPES OF LAGGING, NAGGING, KURTIS, CARPI, BABASUIT
SKY RACE

4399900  07/01/2020
DHAN RAJ PROP OF M/S VARSHA GARMENTS
IX/6271, MUKHARJI GALI, GANDHI NAGAR, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
KOXMEN DENIM

4399901 07/01/2020
MAJID
KHIWAI, MEERUT, UTTAR PRADESH-250344
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
Trade Marks Journal No: 1940, 10/02/2020   Class 25

4399904  07/01/2020
SAHIL KHATRI
D-139, TAGORE GARDEN EXT. DELHI-27
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4399980  06/01/2020
DEVASHISH CHAUHAN
P-85, P-BLOCK, PANDAV NAGAR, MAYUR VIHAR PHASE1, EAST DELHI, DELHI-110091
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COMPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing
4400258 07/01/2020
LEVASTO
BEERANKUTTY HAIYARAKATH HOUSE KAPPIR, KERALA - 679579 PARTNERSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
CLOTHING
AJAY VITTHAL BHALERAO
At Post Pokhari, Dimbe (BK) Taluka Ambegaon, District Pune–410509, Maharashtra, India
Individual

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE–411015.

Proposed to be Used
MUMBAI
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY, SAREES, CAPS, SOCKS, JACKETS, T-SHIRTS, SHIRTS, TROUSERS, SUITS, BLAZERS, NECK TIES, BELTS (CLOTHING), WIND CHEATERS, SCARVES, STOLES, READYMADE GARMENTS BEING GOODS INCLUDED IN CLASS 25
AMIT KUMAR
9063 ARYA SAMAJ MANDIR, RAM BAGH, PRATAP NAGAR NEAR METRO PILLER NO. 94, SADAR BAZAR, NORTH DELHI, DELHI-110007
OWNER

Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.

Proposed to be Used
DELHI
FOOTWEAR, CLOTHING
4400331  07/01/2020

RAVI MOHAN GOEL

trading as ;F- STATION

HOUSE NO. 4724, GALI MOHAR SINGH JAT, MAIN ROAD, PAHARI DHIRAJ, SADAR BAZAR, DELHI-110006, INDIA

MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

CLOTHING, FOOTWEAR, HEADGEAR.
MR. PREM PRAKASH PROPRIETOR OF MANVIK GARMENTS.
THIRD FLOOR, H. NO. 2151/9B-1, KH. NO.-103, NEAR JASBIR BATTERY, NEW PATEL NAGAR, CENTRAL DELHI-110008.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
4400403  07/01/2020
GUANGDONG ZHIHU SPORTSWEAR CO., LTD.
Jingguan Road, Niushan Industrial Zone, Dongcheng District, Dongguan city, Guangdong Province, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016

Proposed to be Used
DELHI
Hosiery; Caps being headwear; Gloves [clothing]; Suspenders; Bathing caps; Belts [clothing]; Dress shields; Footwear; Scarfs.
ANWITA FASHION PRIVATE LIMITED
VENUGOPAL PRABHAKARAN DIRECTOR OF ANWITA FASHION PRIVATE LIMITED, ANWITA FASHION PRIVATE LIMITED, BUILDING NO.44/215-D, PIPELINE ROAD, PALARIVATTOM P O, ERNAKULAM DISTRICT, PIN CODE: 682025, KERALA ST

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
4400427 07/01/2020
GANPATI BULLIONS PVT LTD
54/37, ANnapurna BHAwAN, NAYA GanJ, KANPUR
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRAlok COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI
READymade garments, casual wear including shIRts, JEANS, Pants and hosIery items
4400429  07/01/2020
ASIAM STUDIO PRIVATE LIMITED
“THE RETREAT”, SHAHIBAG, AHMEDABAD-380004, GUJARAT, INDIA.
Manufacturer and Trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaugh Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Used Since :04/09/2018
To be associated with:
1259908
AHMEDABAD
CLOTHING; BOOTS; SHOES; SLIPPERS.
BOASTAR

4400528  07/01/2020
HIRARAM DEWASI SOLE PROPRIETOR OF VOVESHWAR GARMENTS
SHOP NO 17, NO 210/77 2 ND FLOOR SHARIEF & JAIN TOWER, SULTHANPET, BANGALORE 560053
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, Foundation garments
BUMTEX

4400544  07/01/2020

RAMESH KUMAR LAKHANI
"Forum Pravesh", 212, Girish Ghosh Road, Block-C, Flat No.: 1003, Belur, Howrah-711202, West Bengal, India.

an Indian National

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Readymade Garments.
LQZ

4400549  07/01/2020
SERPLEX TRADING PRIVATE LIMITED
R Z A, 38/C, GALI NO. 11,PUL PRAHLADPUR JAITPUR,NEW DELHI,SOUTH DELHI,DELHI - 110044
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing *; Fur clothing; Work clothing; Woollen clothing; Dresses; Men's wear; Formal wear; Casual wear; Sarees; Pants; Palazzo pants; Shirts; T-shirts; Collared shirts; Shawls; Leggings [leg warmers]; Vests; Baby dresses; Women's wear; Headwear; Sun visors [headwear]; Clothing articles, footwear, headgear; Footwear *; Footwear for men and women; Shoes *; Heels; Sports footwear
ASHA SHARMA PROPRIETOR OF B & D ENTERPRISE
536, BHAIPARMANAND COLONY, NEW DELHI-110009
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDED IN CLASS 25
4401039 07/01/2020
SH. CHAINSUKH SHARMA
2570/B, 2ND FLOOR, BACKSIDE KING PALACE, SUNDER NAGAR, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/12/2019
DELHI
HOSIERY AND READYMADE GARMENTS.
OOSEINUK

4401144  07/01/2020
JAGAN WOOLLEN MILLS
CHOWK MALI GANJ, LUDHIANA-141008 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Thermal Clothing, Track Suits, Sweatshirts, Fishing Tackle Vests, Socks & Sweaters.
XARREZA

4401277  07/01/2020
SUPRIYA YUVRAJ SAKHARE (PROPRIETOR) TRADING AS TRENDZ
I-203 / TIMBER GREEN PARK, NEAR DIAMOND INDUSTRIES, NEAR DAHSIAR CHECK NAKA DAHISAR EAST
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Clothing; Footwear; Headgear
4401291 07/01/2020
MRS. RAGINI SHRIVASTAVA, W/O.- RAVI SHANKAR SHRIVASTAVA
M/s.- RAGINI APPARELS, Hall -9, Maharaja Complex, Deen Dayal Nagar, Gwalior - 474020
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Proposed to be Used
MUMBAI
Clothing, Ready-made Garments
SCHWARZ BRAUN

4401824  08/01/2020

IDRIS HAYATH PROPRIETOR OF IDRIS LEATHERS
10/B 3, ISHAQPET, 1ST STREET, MELVISHARAM, VELLORE - 632509

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Shoes *; Leather shoes; Ladies' shoes; Babies' shoes; Adult shoes; Casual shoes; Sports shoes *; Men's shoes; Women's shoes; Track and field shoes; Ski boot bags; Military belts; Tuxedo belts; Belts made of textile; Belts made of fabric; Belts made of cloth; Suspender belts for men; Suspender belts for women
4402129  08/01/2020

SHYAM KISHOR MISHRA
IX/5886, INDRA GALL, SUBHASH MOHALLA GANDHINAGAR, DELHI-110031
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
WHITE FOG

4402170  08/01/2020
MR. PREM CHAND GUPTA M/S PAYAL JEANS
SHOP NO-IX/6943, SAT NARAYAN MANDIR GALLI, MAHAVIR CHOWK, GANDHI NAGAR, DELHI-110031.

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing (Readymade Garments), Footwear, Headgear
X APRO

4402194  08/01/2020

MR. PREM CHAND GUPTA M/S PAYAL JEANS
SHOP NO-IX/6943,SAT NARAYAN MANDIR GALLI, MAHAVIR CHOWK, GANDHI NAGAR, DELHI-110031

Individual

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing (Readymade Garments), Footwear, Headgear
4402251   08/01/2020
SUSHILKUMAR GHISARAM KANODIYA SOLE PROPRIETOR OF MAHAJAN SILK MILLS
C-3117-3118, 1st floor, Millennium Textile Market, Ring Road, Surat-395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 29/12/2014
AHMEDABAD
Sarees
4402263  08/01/2020
MD SHAHID RAZA
TA-151 third Floor, Gali No-4, Tughalakabad Extension, Kalkaji, Kalkaji, South Delhi, Kalkaji, Delhi,110019
Individual

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market, Dwarka Sector-10 110075

Proposed to be Used
DELHI
Clothing
ride king

4402365  08/01/2020

DHARMENDRA KUMAR
J 3197 DSIIDC, Industrial Area, Narela, Delhi 110040
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
Footwear
4402737  09/01/2020
SANGAM MORYA TRADING AS SANGAM MORYA ENTERPRISES
# 184, STREET NO. 3, BABA NAMDEV COLONY, TIBBA ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 12/01/2014
DELHI
Hosiery & Ready-made Clothing.
RAJNEESH KUMAR RAMPRAKASH YADAV PROPRIETOR OF SUSHILA FASHION
PLOT NO.6, WAY TO I.T.I., NEAR SARKARI HOSPITAL, OPP. RAM MANDIR, NAVSARI ROAD, PARDI, SACHIN, SURAT-394520.

PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

Clothing, Wearing Apparels and Readymade Garments.
Proposed to be Used
DELHI
FOOTWEAR, SCHOOL SHOES, SHOES, SLIPPER, CHAPPLES, PU SANDALS, SLIPPER, EVA SANDALS, SLIPPER, AND FOOTWEAR ACCESSORIES
Proposed to be Used

4403129 09/01/2020
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

To be associated with:
4107170, 4403129

MUMBAI
Clothing including but not limited to shirts, trousers, suits, safari suits, blazers, clacks, apparels, wearing apparels, blouses, cloaks, corsets, costumes, pajamas, skirts, dresses, stoles of fur, gowns, hosiery, socks, suspenders, ties, woollen knitwears, bows, cravat, vests, briefs, jackets, jerseys, night shirts, overalls, overcoats, ponchos, scarves, sweaters, underclothes, underwear, uniforms, waistcoats, clothing for children; headgear; footwear.
4403223    09/01/2020
MAHESH KUMAR
61, MAHAVIR ESTATE, B/H ANUPAM CINEMA, OPP BHAGAT ESTATE, KHOKHARA, AHMEDABAD, GUJARAT – 380008
PROPRIETOR OF MS CLOTH MERCHANT

Address for service in India/Agents address:
OM PRAKASH AGRAWAL
622, 6TH FLOOR, VANIJYABHAVAN, D.B. ROAD, KANKARIA, AHMEDABAD-380022, GUJARAT.

Proposed to be Used
AHMEDABAD
Cloting and Footwear Included CLASS 25
A.S. JYOTI

4403271  09/01/2020

MR. AVTAR SINGH PROPRIETOR OF M/S A.S. JYOTI
H. No. 116/117, Gali No.2, New Heera Nagar, Kakowal Road, Near Gurudwara Labh Singh, Ludhiana (Punjab)
Proprietorship Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2018

DELI

Hosiery and Clothing Articles
4403272  09/01/2020  
MR. RAKESH KUMAR PROPRIETOR OF M/S MANOJ DRESSES
1752/1, Chowk Bhaga Lalari, Purana Bazar, Ludhiana (Punjab)
Proprietorship Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019

DELHI
Hosiery and Clothing Articles
4403328   09/01/2020
AMAN KUMAR (SOLE PROPRIETOR OF SUPER YOUTH)
House No-3, Street No- 29, JP Lane, Jagat Narayan Road, Near GD Patliputra High School, Rajendra Nagar, Patna- 800016, Bihar
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Clothing, footwear, headgear Under Class “25”
BAHIARNA PURE CLOTHING LLP
H NO 1468 S/F SHAHPUR JAT VILLAGE NEW DELHI SOUTH DELHI, DELHI - 110049
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing; Boys' clothing; Girls' clothing; Casual clothing; Ladies' clothing; Clothing for girls; Clothing for boys; Clothing for infants; Children's clothing; Men's clothing; Clothing for women; Clothing for men; Clothing for babies; Finished textile linings for garments; Corsets [foundation garments]; Foundation garments; Sleeping garments; Footwear; Shoes; Casual shoes; Sports shoes
FLOPPERS

4403652  09/01/2020

USHARANI

C-4/125, YAMUNA VIHAR, SEELAMPUR, NORTH EAST DELHI, DELHI-110053

Cloths, Garments

Proprietor

Proposed to be Used

DELHI

Clothing, footwear, headgear
4403725  09/01/2020
RANJANBEN PRAFULBHAI KASWALA (PROPRIETOR) TRADING AS EBATRENDS
1204/ B2 KRISHNA AVENUE, NEAR RIVER CENT, BEHIND YAMUNA DARSHAN SOCIETY, YAMUNA CHOWK, MOTA
VARACHHA, SURAT- 394101, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS
4403773  09/01/2020

ZENITH GARMENT
ROOM NO – 06, KEDARNATH MISHRA CHAWL, P. M. ROAD, OPP. BJP OFFICE, NEAR HANUMAN TEMPLE, KHOTWADI, SANTACRUZ (W), MUMBAI – 400054, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since : 10/02/2011

MUMBAI
CLOTHING, READYMADE GARMENTS, LADIES WEAR
UNIKAP SPORTSWEAR

4404133 10/01/2020

DAMAN APPARELS
LOWER GROUND, 1708, LINK ROAD, INDUSTRIAL AREA-A, LUDHIANA
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
HOSIERY & READYM ade GARMENTS; Shawls; Stoles; SOCKS; APPARELS
Trade Marks Journal No: 1940, 10/02/2020

AHIR KALPESHBHAI RAGHAVBHAI
70, NEW SAROLI NAGAR SOCIETY, SAROLI, SURAT, GUJARAT - 395010.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD

Saree, Clothing for men, women and children, footwear, headgear included in class 25.
4404505   10/01/2020
ABU SAYEED SHIKARI TRADING AS SAYEED TEXTILE
Gharami Para, Maheshtala, South 24 Parganas, Pin No-700141, West Bengal.
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
READYMADE GARMENT
Trade Marks Journal No: 1940, 10/02/2020

4404855 10/01/2020

PRASANNA LAKSHMI VP
No 16/9 12th Street, Dr Kanu Nagar, Nesapakkam, Chennai - 600078, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR
YARNI

4404899  10/01/2020
ELAPP TECHNOLOGIES PRIVATE LIMITED
51 EZRA STREET, 4TH FLOOR, KOLKATA - 700001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing articles, footwear, headgear
4404990    10/01/2020
MAULIK PRAFULLBHAI KATHIRIYA TRADING AS MARUTI STORE
Part-2, 13, Sonal Park, Hirawadi, Ahmedabad 382345, Gujarat, India.
Proprietorship Firm
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.
Proposed to be Used
AHMEDabad
Clothing; Socks; Sweat-absorbent socks; Muffs [clothing]; Ear muffs [clothing]; Sports caps; Earmuffs; Dress
handkerchiefs [pocket squares] Clothing; Ready-made clothing; Jeans; Casual clothing; Women's clothing; Linen
clothing; Sportswear; Sports uniforms; Sports breeches; Sports jackets; Sports socks; Sports footwear; Sports clothing;
Sports pants; Sports vests; Short sets [clothing];
SHRI CHIRAG A. PAREKH
An Indian Citizen

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
To be associated with:
4006971, 4006973, 4228243

AHMEDABAD
Sportswear; Sports shoes; Sports socks; Sports shirts; Sports caps; Sports jackets; Sports shorts; Sports over uniforms; Sports clothing; Sports jerseys; Articles of sports clothing; Combative sports uniforms; Articles of clothing, footwear and headgear for babies and toddlers; Athletic tights; Baby tops; BalACLavas; Ball gowns; Ballet shoes; Ballet slippers; Beach clothing; Belts made out of cloth [clothing]; Capris; Jeans; shirts; T-shirts; Long-sleeved T-shirts; Short-sleeved tee-shirts; Printed T-shirts; Formal trousers; Suit trousers; Golf trousers; Leather trousers; Short trousers; Casual trousers; Men's trousers; Footwear for sports; Golf shirts; Short-sleeve shirts; Trousers; Athletic trousers; Tracksuit trousers.
OXYACTIVE
4404997  10/01/2020
SH. NARESH KUMAR
P/O NEERU HYGIENE CARE, HOUSE NO.796, VPO MANESAR, GURUGRAM, HARYANA-122051
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
LEGALSE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :30/10/2019
DELHI
women's undergarments and readymade garments
4405068 10/01/2020
RASUL AHMED
FAIYAYAJ HAUSAIN, SIDHAULI, BAREILLY (UTTAR PRADESH)-243504
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Footwear, Ladies' footwear, Infants' footwear, Mojadi (Footwear), Sneakers [footwear], Leisure footwear, Footwear
[excluding orthopedic footwear], Uppers (Footwear -), Fishing footwear, Footwear soles, Beach footwear, Athletics
footwear, Sports footwear, Baby footwear, Climbing footwear, Waterproof footwear, Formal footwear, Casual footwear,
Trainers [footwear], Rubbers [footwear], Wooden shoes [footwear], Heelpieces for footwear, Footwear for snowboarding,
Footwear for dancing, Flip flops [footwear], Inner socks for footwear.
DEEPAK MOHANLAL NANWANI SOLE PROPRIETOR OF AAYAMI SAREES
Shop No. G-1/G-2, Icon Textile Hub, Near Harihar Market, Opp. Rupam House, Ring Road, Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFAST ACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Sarees, Dupatta, Clothing, Readymade Garments
CGK SAREES
4405270    10/01/2020
KATHAROTIYA CHIRAG GIRDHARBHAI
D-416, YASH PLAZA, OPP. DHANAMILLE COMPOUND, VARACHHA ROAD, SURAT, GUJARAT-395006
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR AND HEADWEAR
SUNITA JAIN  
M/S VIZUAL OVERSEAS, 41B/7,2, FRIENDS TOWER, SANJAY PLACE, AGRA  
OWNER  
Address for service in India/Attorney address:  
ABHISHEK K. BANSAL  
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA  
Proposed to be Used  
DELHI  
FOOTWEAR
4405749  11/01/2020
BALDEVKUMAR VINUBHAI KHOKHARIYA PROPRIETOR OF M/S. ANGEL CREATION
58, 1ST FLOOR, AKASH GANGA SOC., NR. RASHI CIRCLE, KATARGAM, SURAT - 395004, GUJARAT
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SUKAR
Used Since :29/04/2018
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
OREOCASUAL SHIRT
4405887  11/01/2020
DINESH K. RAVRIYA M/S.SOMESHWER NX.
SHREE SAI BABA NIWAS, ROOM NO. 05, GROUND FLOOR, B-WING, BABULPADA, NALASOPARA (EAST), TALUKA VASAI, DIST-PALGHAR -401209
PROPRIETOR

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :18/09/2014

MUMBAI
Shirts, Shirt-jacs, Casual shirts, T-shirts.
UdiSai

4406079  11/01/2020
ARCHNA JAIN
A-5, FIRST FLOOR, OPPOSITE HEDGEWAR HOSPITALS, EAST ARJUN NAGAR, DELHI – 110032
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
Clothing, footwear, headwear
RICHCOUNTY

4406080  11/01/2020
PRABHIJIT SINGH RAHEJA PROPRIETOR OF RAHEJA INTERNATIONAL
309-I BRS Nagar, Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Hosiery & Readymade Garments
Trade Marks Journal No: 1940, 10/02/2020 Class 25

4406084 11/01/2020
BHUPINDER SINGH KHARBANDA
A-3/410 BLOCK -13, KAILASH DHAM, SECTOR-50, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUR.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
FOOTWEARS
4406189  12/01/2020
ANGHAN DHAVALBHAI POPATBHAI
A-94, SIDDHARTH NAGAR SOCIETY, NEAR VALAMNAGAR, SIMADAGAM, SURAT
INDIVIDUAL
Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190, 1ST FLOOR, SHAKTI VIJAY SOCIETY, ABOVE SHIV AGARABATI, H. ROAD, SURAT
Proposed to be Used
AHMEDABAD
MEN’S, WOMEN’S & KIDS READYMADE GARMENT INCLUDED IN CLASS-25
4406204  12/01/2020
AJAY KUMAR SHAW
30 GOPAL CHANDRA MUKHERJEE LANE, HOWRAH 711101
MANUFACTURE OF READYMADE GARMENTS
INDIVIDUAL
Proposed to be Used
KOLKATA
KIDS WEAR INCLUDING INFANT WEAR AND ACCESSORIES
4406221  12/01/2020
DHAMELIYA ASHVINBHAI PREMAJIBHAI
94, SHIV NAGAR SOCIETY, NEAR KRISHNA PARK, SUDAMA CHOWK, MOTA VARACHHA, SURAT
INDIVIDUAL
Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190,1ST FLOOR,SHAKTI VIJAY SOCIETY,ABOVE SHIV AGRABATI,L.H.ROAD,SURAT
Proposed to be Used
AHMEDABAD
MEN'S, WOMEN'S & KIDS READYMADE GARMENT
4406347  13/01/2020
M/S.KARMAN CLOTHING.
326 B, Gandhi Road, Anupparpalayam, Tirupur-641 652, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :01/08/2019

CHENNAI
Readymade Garment For Gents wear, Ladies wear, Kids wear, Inner wear's, Knitted (Clothing) and Woven Garments, Boots, Shoes, Footwear's, Trouser, Shorts, Tee-Shirts and Shirts.
THASA
4406406  13/01/2020
SANJAY PRABHAKAR JOSHI
KUMAR PARK WING N FLAT NO 6 AND 7 BIBVEWADI PUNE 411037 MAHARASHTRA
PROPRIETOR
Proposed to be Used
MUMBAI
CLOTHING,FOOTWEAR,HEADGEAR
4406438   13/01/2020
RUPAL SONI
D/o sh anil soni,Ms ASRUMO-Proprietor 1663 JAT KE KUE KA RASTA, TRIPOLIYA BAZAR, JAIPUR 302002
INDIVIDUAL Sole proprietor
Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV SHIV KUMAR FAUJDAR D-4 Lal Kothi, Near Advocate Bhawan, Near New Vidhansabha, JYOTI NAGAR, Near Waqf Board, JAIPUR 302005
Used Since :05/12/2019
AHMEDABAD
Class 25 . Clothing, footwear, headgear
Trade Marks Journal No: 1940 , 10/02/2020  Class 25

4406745   13/01/2020
COSTUMI DA BAGNO LLP
P-10 /1, DLF PH II, GURGAON HARYANA 122001 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4406750  13/01/2020

RAHUL SHARMA
35, Saini Mohalla, Near Yaduvanshi Hospital, Sohna Road, Dharuhera, Rewari
Individual

Address for service in India/Attorney address:
PRATEEK JAIN
984 Sector 15 Part 2 Gurgaon, Haryana - 122001

Proposed to be Used
DELHI

Clothing, apparels, readymade garments, footwear, headgear
BHAGVANBHAI RAGHAVBHAI DOBARIYA SOLE PROPRIETOR OF FADDY ZONE
FIRST FLOOR, 79, TRUPTI SOCIETY, VED ROAD, SURAT, SURAT, GUJARAT, 395004
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing for men, clothing for women
4407029  13/01/2020
MR. SHAMSAD SIDDIQI PROPRIETOR OF M/S. SADAF GARMENTS
SHOP NO. 6896, MALHOTRA GALI, GANDHI NAGAR, DELHI-110031
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
READYMADE GARMENTS, JEANS, SHIRTS.
ASHWANIS COLLECTIONS

Q. 5/83/544/12/1 OPPOSITE GALI NO. 8, NEW SHIV PURI, LUDHIANA, PUNJAB-141008
Proprietorship

Address for service in India/Attorney address:
DIVYA BAJPAI
105, 7/28, FIRST FLOOR, VARDAAN HOUSE, MAHAVIR LANE, ANSARI ROAD, DARYAGANJ- NEW DELHI-110002

Proposed to be Used
DELHI
Apparels, Garments, Headwear
LINEN HOUSE

4407421  14/01/2020
SRIKANTH AVIRNENI PROPRIETOR OF LINEN HOUSE
H.NO.48-11-26/1, C/O BAYANA BABJI SUNITHA RESIDENCY, GROUND FLOOR, 4TH LINE, CURRENCY NAGAR, VIJAYAWADA-520008
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4274922

CHENNAI
Ready-made clothing; Ready-to-wear clothing; Clothing for women; Clothing for men
4407510  14/01/2020
ANA & NIV
B.T. ROAD, IMPHAL-795001, DISTT-IMPHAL WEST, MANIPUR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084
Used Since :10/05/2017
KOLKATA
CLOTHING
4407553    14/01/2020
TAUKIR TAUFIK KHAN
trading as ;AGGRESSIVE
16-24/21, NATIONAL MARKET, RAFI AHMED KIDWAI ROAD , WADALA MUMBAI 400031
Proposed to be Used
MUMBAI
JEANS TROUSER, COTTON TROUSER, SHIRT, T SHIRT, LADIES JEANS AND READYMADE GARMENTS INCLUDED IN CLASS 25
SONALI GANESH PATIL
SHOP NO. 03, KIRAN APPARTMENT, NEAR NKG SB BANK, NAVGHAR ROAD, BHAYANDAR EAST, DIST THANE, MAHARASHTRA - 401105.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI

Clothing for men, women and children, footwear, headgear included in class 25.
4407562  14/01/2020
RINKY JAIN TRADING AS SHREE HARSHALI APPARELS
NO.8/98 D, SRI MAHAVISHNU NAGAR, 1ST STREET MAIN ROAD, ANGERIPALAYAM, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
To be associated with:
4221173
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for men, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petticoats, Panties, Nighties, Pyjamas, Tees, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
4407602   14/01/2020
SRINIVAS SASTRY EMANI PROPRIETOR OF SRINIVAS GARMENTS INDUSTRY
3-A1, RE-SURVEY NO 40, KHATA NO 30/24/3A1, SRINIVAS GARMENTS, K.I.A.D.B. ROAD, INDUSTRIAL AREA,
CHITRADURGA, KARNATAKA 577501
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing; Work clothes; Baby clothes; Suits [clothing]; Woollen clothing; Knitted clothing; Tops [clothing]; Clothing for
girls; Clothing for boys
FIWI- Feel It Wear It
4407619  14/01/2020
INKFINITY UNIVATIONS PVT LTD
Model Colony
MSME
Address for service in India/Attorney address:
TANVI KHANNA
G 802, Yashwin 2.0, Baner Annexe, Pune

Proposed to be Used
MUMBAI
clothes, clothing line, tshirts, apparel, gym clothes
MOHAMMAD WASIM
5/288 A, Top Khana Nai Ki Mandi, Agra – 282003, Uttar Pradesh
OWNER

Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.
Used Since :01/04/2009

DELHI
Footwear
CAJOLE
4407760  14/01/2020

JYOTIKA WADHWA
Flat No. 23 C, Y-Tower, T.G.B. Meghdutam, Sector-50, Noida, Uttar Pradesh-201301
Lingerie, Inner Wear, Briefs, Vests, Shape Wear, leggings, stockings swimwear, apparel Kids wear, knitwear, all kinds of garments and undergarments.

Individual

Proposed to be Used

DELHI
Lingerie, Inner Wear, Briefs, Vests, Shape Wear, leggings, stockings swimwear, apparel Kids wear, knitwear, all kinds of garments and undergarments.
KESWI FAB

4408138   14/01/2020
RAJESH DEVARE TRADING AS KESWI FAB
22, jay santoshi maa pratap Nagar, Nilgiri Road, Dindoli, Surat, Gujarat - 394210
Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Ready-made clothing
Sh. D. Sadian Proprietor of Shree Ram Garments.
H. No.-24, Kh. No.-350-364, 1st Floor, Block-RZ, Mangol Puri Khurd Village, New Delhi-110083.

Proprietorship

Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
Delhi

ReadyMade Garments, Headgear and Footwear.
URBANBOND

4408245  14/01/2020

ABHIMANYU GUPTA
House No-282, Gali No-C-2, Surender Colony Part-1, Jharoda Majara Burari, Burari, North Delhi, Delhi,110084
An Individual Citizen

Address for service in India/Attorney address:
4SEEINGIP
13,Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078

Proposed to be Used

DELHI

Clothing, footwear, headgear.
4408282 14/01/2020
VASHDEV S KUKREJA. TRADING AS DEEPA TEXTILES.
Shop No.5, Ground Floor, Shri Brindaban Complex, Mangalmurti Gali, Behind Jhulelal Market Gown Bazar, Ulhasnagar – 421 005. Dist- Thane (Maharashtra).
Proprietor-Indian National.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Clothing & wearing apparels of all sorts including hosiery being goods included in class 25.
SNOWCOCK

4408294  14/01/2020

PANKAJ AGGARWAL
V-1/17, BUDH VIHAR, PHASE-I, NEW DELHI-110086

H. S. ENTERPRISES
Proprietorship Firm

Proposed to be Used
DELI

Ready Made Garments, Shirts, Jeans, Trouser, Ladies Clothes, Men and Childrens clothes and Other clothes
FAISAL ISHTIAQ QURAISHI TRADING AS M/S. ZARIZAR
HOUSE NO. A-66, PRIYADARSHANI COLONY, PADEGAON, RAORASPURA, AURANGABAD-431002, MAHARASHTRA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4408407   14/01/2020
AASHI CHOUDHARY
Trading as Star Enterprises, First Floor, Plot No. 50, Kh. No. 11/15/2, 12/10, 12/11, 12/20, West Sant Nagar, 41 Foota Road, Block A, Kamalpur, Burari, North East Delhi, Delhi-110084.
Sole Proprietorship

Address for service in India/Attorney address:
ALAKH NIRANJAN PANDEY
House No. 22, Ward No. 6, AT & PO - Bhagwanpur, Dist. - Kaimur, Pin Code - 821102, Bihar.

Proposed to be Used
DELHI
Clothing, Footwears, Headgears, all types of readymade garments including Shirts, T-shirts, Jeans Articles, Trousers, Fashion garments, Sherwanis, Band galas, Lehngas, Ghagras, Churidars, Indo-western, Kurtas, Pants, Swimming Trunks, Dressing Gowns, Pajama Suit, Neckties and other neck wear such as muffler, scarves, Proms, Pullovers, Baby Suits, Knitwear, Napkins, Skirts, Coats, Overcoats, Sports Jerseys, Stockings, Shocks, Bathing Costumes, Sweaters, Jackets, Denim and Non-denim Wears, Hosiery, all undergarments, and all other clothing and goods included in class 25.
4408514  15/01/2020
HARDIK DINESHBHAI SUVAGIYA
GROUND FLOOR, 260, GAJANAND SOCIETY, NR. MAHALAXMI SOCIETY, PUNAGAM, SURAT, 395010
Individual
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Socks; Articles of clothing, footwear and headgear for babies and toddlers; Salwar Kurta (Ready made garments for women); Ghagra Choli (Ready made Garments); Articles of clothing, footwear and headgear; Thermal clothing; Clothing; Dressing gowns; Wedding dresses; Maternity dresses; Ready-made clothes linings; Clothing, footwear and headgear; Ready-to-wear clothing; Body suits for adults; Ladies' suits; Pants for children; Dresses; Business dress; Formal dress; Dress trousers; Dress suits; Business attire; Finished textile linings for garments; Clothing for men, women and children; Shirts; Kurta (shirt); Tee shirts; Shirts for adults; Shirts for children; Pants; Pants for adults; Skirts; Suits; Ceremonial dresses for women; Leggings [leg warmers]; Leggings [trousers]; Sarees; Body suits for children
4408811   15/01/2020
SUKANTA GHOSH PROPRIETOR OF UTTARAN SHILPA KUTIR
AROTI CINEMATALA, GAYESHPUR, P.O. MULUK, P.S. BOLPUR, DIST. BIRBHUM, PIN. 731204
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :23/12/2018
KOLKATA
Clothing, footwear, headwear as included in class 25
LADDU CREATION

4408864  15/01/2020
SATANI SUMITABEN YOGESHBHAI (PROP.LADDU CREATION)
PLOT NO.A-44,BHAGVAN NAGAR SOC.,NANA VARACHHA,SURAT,GUJARAT-395006
PROPRIETOR

Address for service in India/Attorney address:
PARESHKUMAR RAMESHBHAI KORAT
317,ROYAL SQUARE,NEAR VIP CIRCLE,UTRAN,SURAT-394105

Proposed to be Used
AHMEDABAD
SAREE, DRESS, KURTI, LEHenga, FOOTWEAR AND READY TO WEAR GARMENT
SUPERPOSITIVITY

4409152    15/01/2020

VIKRANT MAHAJAN
6, Adarsh Enclave, Sector 1 Extn Trikuta Nagar Jammu 180020 J&K
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Readymade Garments, Footwear, Headgear, Belts for clothing, Caps
CUTE LOVINA

4409165     15/01/2020

BILAL AHMED
M/S CUTE LOVINA AT-F – 187 GALI NO. 11 KHAJURI KHAS DELHI - 110094

PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
HARSH RAMESHBHAI SAVALIYA (TRADING AS THE HEVIN STORE)
First Floor, D-102, Shradhdha Residancy, B/H. Gajera Farm, Amroli Road, Katargam, Surat-395004
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Ladies Top, Pant, Shirt, T-Shirt, Readymade Garments & Hosiery, Footwear and Head Gear
19 FELLOWZ DENIM CULTURE

4409417  15/01/2020
DEEPAK AMARCHAND SINGHVI
Shop No 115, 1st Floor, Anmol Laxmi Market, Nr Kothi Pole, Gheekanta
19 FELLOWZ DENIM CULTURE
Individual - Proprietorship Firm
Used Since :01/07/2017

AHMEDABAD
Manufacturing of Denim Jeans and Trousers Exclusively for Men's
4409543  16/01/2020
BHAGYALAXMI ROLLING MILL PVT. LTD.
PLOT NO. G-7, GAT NO.30, ADDL. MIDC, PHASE-II, DAREGAON, JALNA-431203 MAHARASHTRA INDIA
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
To be associated with:
1690299
MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
4409680   16/01/2020
MR. ALTAF FARID SHEIKH
PLOT NO. 7, KHAJURWADI, NEAR STAR RESIDENCY, JOGESHWARI (WEST), MUMBAI – 400 102
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
GENTS WEAR INCLUDING SHIRT, T-SHIRT, PANT, JEANS, TROUSER, TRACK PANT, UNDER GARMENT, CLOTHING, HOSIERY, WESTERN WEAR, LADIES WEAR INCLUDING KURTI, CHUDIDAR, PYJAMA, SHIRT, T-SHIRT, TROUSERS, JEANS, PANT HOSIERY, ETHNIC WEAR, CLOTHING KIDS WEAR INCLUDING CAPRI, THREE-FORTH, SHIRT, T-SHIRT, TROUSERS, JEANS, PANT, KURTI, PYJAMA, FROCK, SHORTS, HOSIERY, ETHNIC WEAR, CLOTHING
4409723  16/01/2020
MOHANBHAI MULJIBHAI KAHDARIYA (HUF)
VICHARAN ETHNIC, FIRST FLOOR, 97, MAHAVIR NAGAR SOCIETY, NR. GAJERA CIRCLE, KATARGAM, SURAT-395004,
GUJARAT STATE, INDIA.
HUF
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
4409892  16/01/2020
SANTANU MANNA
trading as ;S. S. APPAREL
PASCHIMPARA (MATHKAL) WEST BENGAL 700065, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
CHILDREN GARMENTS AND OTHER PRODUCT UNDER THIS CLASS OF GOODS.
4409901  16/01/2020
PUSHPENDRA SINGH
R/O SITA RAM, 43/333 relwe lane wali basti, sikandra, Agra, Uttar Pradesh-282007
INDIVIDUAL

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used
DELHI
footwear
Trade Marks Journal No: 1940, 10/02/2020

WONDERCHILD

4409929  16/01/2020

MR MAHAVEER, PROPRIETOR, M/S TODDLERS
G 14 City Center # 186 Pursawalkam High Road, Chennai 600 010 Tamil Nadu, India
Proprietorship Firm

Address for service in India/Attorney address:
AKHIL R BHANSALI
No 47/1 1st Main Road RA Puram Chennai 600028
Used Since :01/01/2004

CHENNAI
Clothing Footwear and headgear
4410085  16/01/2020
PUJIANG FLY OUTDOOR LEISURE CO., LTD.
2nd Floor, Building 4, 198 Xishan North Road, Puyang Street, Pujiang County, Zhejiang Province, China

Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA

Proposed to be Used
DELHI
clothing*, caps [headwear], underwear / underclothing, hosiery, layettes [clothing], gloves [clothing], bathing suits / swimsuits, scarves / scarfs, footwear*, girdles, raincoat / waterproof clothing, shower caps
4410435  16/01/2020
MR. VIKRAMJEET CHADHA
1127/2, D/1, Street No. 3, Fareed Nagar, Basti Jodhewal, Ludhiana (Punjab)
Individual
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/01/2020
DELHI
Hosiery and Clothing Articles
4410439 16/01/2020
NEELAM GUPTA SOLE PROPRIETOR OF PARNIKA DESIGNS
123, JAI MAA APARTMENT, PLOT 16, SECTOR-5, DWARKA, NEW DELHI-110075
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing
MOHIT ARORA  
36/37 SPORTS COMPLEX, A,B ROAD DEWAS 455001.

Proposed to be Used

To be associated with:

MUMBAI

Shoes *, Casual shoes, Baby shoes, Ladies' shoes, Running shoes, Sports shoes *,
4410531  16/01/2020
MONIL DIPAKBHAI KANSARA
3140, MAHETA POL, KAPADWANJ 387620, KHEDA, GUJARAT
Individual
Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
4410652 16/01/2020
NAVEEN SANGU
H. No.796 Sec 6 Jagriti Vihar Meerut (UP) India
Clothing
Natural Person
Used Since: 15/10/2019
DELHI
READYMADE GARMENTS, FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25
4410691   17/01/2020
NEERAJ
C-2, SECOND FLOOR, BHAGWATI GARDEN, DIWAN ESTATE, DWARKA MORE METRO STATION, WEST DELHI, DELHI - 110059
Clothing class 25
Proprietor
**Proposed to be Used**
DELHI
Kid's coat, pant, shirt, kurta, pajama, t shirt etc. .. Ladies suit, lehenga, jeans, kurti etc
4411178  17/01/2020
TANDEE ONLINE SERVICES PRIVATE LIMITED
PLOT NO 12, OLD VILLAGE, NAGOLE, AUTONAGAR, RANGA REDDI, HYDERABAD 500070 TELANGANA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
FIRBANK

4411276  17/01/2020
Firbank Grammar School
51 Outer Crescent, Brighton, Victoria 3186, Australia
An Australian Public Company (Non-Profit) Limited by guarantee
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Clothing, headgear and footwear, including school uniforms and sportswear
SREEBEE

4411419   17/01/2020

RAMKUMAR S
57 Kennet Hospital Road, Ellis Nagar, Madurai, Tamil Nadu - 625016
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Clothing, Footwear and Headgear
QATELLO
4411669    17/01/2020
VARUN BANSAL
26A, Amrit Nagar, 3rd Floor, South Extension-I, Delhi-110049
INDIVIDUAL
Address for service in India/Attorney address:
UDIT JAIN
H-34/151, Sector 3, Rohini, Delhi 110085

Proposed to be Used
DELHI
Clothing, footwear, headgear included in Class 25
NENEZONES

4411697    17/01/2020
NATIONAL EMPIRE GARMENTS
H B 87, SALEM TABRI, NANAK NAGAR, STREET NO. 2, LUDHIANA-141008 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :05/05/2016
DELHI
Hosiery & Ready-made Clothing.
Trade Marks Journal No: 1940, 10/02/2020

4411788 17/01/2020
Suresh Kumar Natrajan Achary
Happy Bhawan, Room No. 408, Kishan Nagar No. 3, Wagle Estate, Thane (W)
An Individual

Address for service in India/Attorney address:
Sanjog Pandere
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
Mumbai
Clothing; Hosiery
SNIPERBLUE525

4411830   17/01/2020
ADNAN UDDIN
GAON- DAUTANA, VILL- DAUTANA, MATHURA, U.P-281401
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4411832  17/01/2020
MOHAMMAD AKIB
S-221/191/F/F, GALI NO. 4/5, VISHNU GARDEN, TILAK NAGAR, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
GEMBSES PRO

4411948    18/01/2020

GOWTHAM
2/86 A 18, EDEN PARK, VELLA KARADU, SIDCO, MUDALIPALAYAM, TIRUPPUR, TAMIL NADU - 641606.

Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing for men, women and children, footwear, headgear included in class 25.
Trade Marks Journal No: 1940, 10/02/2020

Class 25

4411954  18/01/2020
SUJOY MITRA PROPRIETOR OF SRI KRISHNA FASHION
VILLAGE & POST OFFICE – RABINDRA NAGAR KALITALA, POLICE STATION – CHINSURA, DISTRICT – HOOGHY, WEST BENGAL - 712103
Proprietorship firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
KOLKATA
Knit T-shirt, Collar, Shirts, Ready made garments, Clothing
PU-RDS
4412068  18/01/2020

SHUBHAM GARG
H-17, SECTOR-7, RAJA PUR KALAN, ROHINI, NORTH WEST DELHI, DELHI - 110085

PROPRIETOR

Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085
Used Since :03/07/2019

DELHI
Footwears, Ladies Footwear, Children's Footwear, Footwear for Men, Casual Footwear, Sports Footwear, as included in class 25.
POOJA AJAY MAHESHWARI
A -502 KARNAVATI APPARTMENT-3 NEAR MANSI SOCIETY BHAIRAVNATH ISANPUR ROAD MANINAGAR AHMEDABAD GUJARAT - 380008
MANUFACTURER OF ALL TYPES OF READYMADE GARMENTS INCLUDED IN CLASS 25.
INDIVIDUAL
Used Since :01/12/2019

AHMEDABAD
MANUFACTURER OF ALL TYPES OF READYMADE GARMENTS INCLUDED IN CLASS 25.
4412114  18/01/2020
MAQSOOD BEG HAROON BEG MIRZA (PROPRIETOR) TRADING AS DTR FASHION
77, GOVIND NAGAR, NEAR MARUTI NAGAR, LIMBAYAT, SURAT – 395012, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS.
ARMASEN
4412161  18/01/2020
VINAYAK SEN
D-107, 76/9, Kabir Appartments, Kishangarh, Vasant Kunj, 110070
An Indian Citizen

Address for service in India/Attorney address:
ANIKET BHATTACHARYYA
A-19, Ground floor, Jangpura Extension

Used Since : 01/02/2018

DELHI

Clothing, footwear, headwear.
FITCOP

4412599    18/01/2020

AQUALITE INDUSTRIES PRIVATE LIMITED
18-B, BLOCK A-1, PASCHIM VIHAR (WEST), NEW DELHI-110063
AN INDIAN COMPANY

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
FOOTWEARS
FRAMED

4412601  18/01/2020
AQUALITE INDUSTRIES PRIVATE LIMITED
18-B, BLOCK A-1, PASCHIM VIHAR (WEST), NEW DELHI-110063
AN INDIAN COMPANY
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELI
FOOTWEARS
RUN N RIDE

4412604  18/01/2020
AQUALITE INDUSTRIES PRIVATE LIMITED
18-B, BLOCK A-1, PASCHIM Vihar (WEST), NEW DELHI-110063
AN INDIAN COMPANY
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
FOOTWEARS
Vannam
4412824  19/01/2020
DINESH
6/1, West Street - 2, Masakalipalayam, Uppilipalayam (Post), Coimbatore, Tamilnadu, India - 641015
Clothing Manufacturer
Individual
Proposed to be Used
CHENNAI
Clothing, Footwear, Headgear
4412963  19/01/2020
CHETANBHAI PARSOTAMBHAI SAVALIYA Trading As Rashila Silk
A-105, Khodiyar Complex, Near Vishalnagar Society, A. K. Road, Surat- 395008
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in Class 25
RONTEX

4413054  20/01/2020

VIJAY PAL DHAYAL TRADING AS RED ROSE INDUSTRIES
59, PAWAN PURI EAST, LANE NO 5, NADI KA PHATAK, BENAD ROAD JAIPUR RAJASTHAN
MANUFACTURER & MERCHAND

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
FOOTWEAR
GARMONT

4413210   20/01/2020
GARMONT INTERNATIONAL S.R.L.
Via del Lavoro 18, 31050 VEDELAGO (TREVISO), Italy
A limited liability company organized and existing under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI
Ankle boots; bandanas [neckerchiefs]; bath sandals; bath slippers; beach shoes; boots; boots for sports; boot uppers; esparto shoes or sandals; fittings of metal for footwear; football boots; footwear; footwear uppers; gymnastic shoes; half-boots; heelpieces for footwear; heel protectors for shoes; heels; inner soles; lace boots; non-slipping devices for footwear; sandals; shoes; ski boots; slippers; soles for footwear; sports shoes; tips for footwear; welts for footwear; wooden shoes; valenki [felted boots]; footwear for outdoor; mountaineering shoes and boots; trekking shoes and boots; hiking shoes and boots; military shoes and boots; cycling shoes and boots; motorcyclist shoes and boots; running shoes; training shoes; walking shoes; jogging shoes; mountain bike footwear; athletic shoes; athletic footwear; climbing footwear; casual footwear; exercise footwear; rain footwear; climbing shoes; after-ski boots; ski boot bags; ski boots; ski footwear; snowboard shoes; sking shoes; skiwear; snow boots; bathing suits; bath robes; belts [clothing]; berets; cap peaks; clothing; clothing for gymnastics; clothing incorporating LEDs; coats; cuffs; cyclists' clothing; dresses; dress shields; fingerless gloves; footmuffs, not electrically heated; gloves [clothing]; hats; headscarves; hosiery; jackets [clothing]; knitwear [clothing]; leggings [leg warmers]; leggings [trousers]; motorists' clothing; outer clothing; overalls; overcoats; scarfs; ski gloves; socks; stockings; trousers; underpants; underwear; waterproof clothing; tee-shirts; sweaters; sports singlets; mittens; headwear; gaiters; bathing caps; outdoor winter clothing
4413211    20/01/2020

GARMONT INTERNATIONAL S.R.L.
Via del Lavoro 18, 31050 VEDELAGO (TREVISO), Italy
A limited liability company organized and existing under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Ankle boots; bandanas [neckerchiefs]; bath sandals; bath slippers; beach shoes; boots; boots for sports; boot uppers; esparto shoes or sandals; fittings of metal for footwear; football boots; footwear; footwear uppers; gymnastic shoes; half-boots; heelpieces for footwear; heel protectors for shoes; heels; inner soles; lace boots; non-slipping devices for footwear; sandals; shoes; ski boots; slippers; soles for footwear; sports shoes; tips for footwear; welts for footwear; wooden shoes; valenki [felted boots]; footwear for outdoor; mountaineering shoes and boots; trekking shoes and boots; hiking shoes and boots; military shoes and boots; cycling shoes and boots; motorcyclist shoes and boots; running shoes; training shoes; walking shoes; jogging shoes; mountain bike footwear; athletic shoes; athletic footwear; climbing footwear; casual footwear; exercise footwear; rain footwear; climbing shoes; after-ski boots; ski boot bags; ski boots; ski footwear; snowboard shoes; skiing shoes; skiwear; snow boots; bathing suits; bath robes; belts [clothing]; berets; cap peaks; clothing; clothing for gymnastics; clothing incorporating LEDs; coats; cuffs; cyclists' clothing; dresses; dress shields; fingerless gloves; footmuffs, not electrically heated; gloves [clothing]; hats; headscarves; hosiery; jackets [clothing]; knitwear [clothing]; leggings [leg warmers]; leggings [trousers]; motorists' clothing; outer clothing; overalls; overcoats; scarfs; ski gloves; socks; stockings; trousers; underpants; underwear; waterproof clothing; tee-shirts; sweaters; sports singlets; mittens; headwear; gaiters; bathing caps; outdoor winter clothing
3072363  06/10/2015
RATNESH PANDEY
trading as ;M/S PANDEY BROTHERS
12, BONFIELD LANE, KOLKATA-700001
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.
Used Since : 13/04/2014
KOLKATA
Rakhi, Lace and embroidery, ribbons and braid;
3601587  28/07/2017
SIHUI CITY ARTSTAR ACCESSORIES CO., LTD.
No.13 Yongsheng Road, Nanjiang Industrial Park, Sihui, Zhaoqing City, Guangdong Province, China
A Company organized under the laws of China

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Bobby pins; Hair grips [slides]; Hair ornaments; Bows for the hair; Hair bands; Zippers; False hair; embroidery needles; Artificial flowers; Top-knots [pompoms].
3606407  04/08/2017
RAJU KAPOOR PROPRIETOR OF NEELKANTH CROCKERY EMPORIUM
SHOP NO.7, BASEMENT 12/8 SARASWATI MARG, NEW CRYSTAL MARKET, W.E.A. KAROL BAGH, NEW DELHI-110005
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
Rubber bands for hair, Hairbands, Hair ornaments and Hair fastening articles
3640307  21/09/2017
AMIT PARNAMI TRADING AS GAURAV BHAII LACE HOUSE
11, Shopping Complex, Basement, Middu Mal Street, Bathinda, Punjab-151001
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :13/09/2012
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers
3915461  13/08/2018
NITESH Bhai DHIRAJLAL TALSANIA - HEENA ENTERPRISE.
130 GIRIRAJ ESTATE, LOHA NAGAR , NR. TELEPHONE EXCHANGE, GONDAL ROAD, RAJKOT-36004 GUJARAT INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :07/02/2013
AHMEDABAD
Dress Hooks, Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
4186852  24/05/2019
M/S. POLYLACE INDIA PVT. LTD.
A-107, Wazirpur Industrial Area, Delhi - 110052 (INDIA)
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).

Used Since : 10/12/2018

DELHI

ZIPS, ZIPS SLIDE FASTENERS, BUTTONS, PRESS BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES, SLIDERS AND TAILORING MATERIALS, HOOKS AND LOOPS (TAPES), HOOKS AND PILE, FASTENING TAPES, HOOKS (SHOES), HOOKS FOR CORSERS & HOOKS (HABERDASHERY) IN CLASS 26
16 SHRINGAR

4295761  17/09/2019

HEMANTKUMAR HIRALALJI PARMAR
Flat No-5/B, 5th Floor, Shri Swastik Homes, Behind Aditya Complex, Bhatar Rd, Surat, Gujrat - 395017

INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Lace and embroidery, ribbons and braid; elastic tape; zari (decorative lace); buttons, hooks and eyes, pins and needles.
4377779   14/12/2019
KAMAL KUMAR
A-176, Shivalik, Malviya Nagar, New Delhi-110017
Individual
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/12/2019
To be associated with:
3297217
DELHI
Manufacturer of hair pins, hair band & hair clips
4385022    21/12/2019
PLUMTIN DESIGN PRIVATE LIMITED
SCO-657, 1ST Floor, Sector 70, S.A.S. Nagar, Mohali, Punjab -160071
Private Limited Company
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :12/03/2019
DELHI
Embroidery; Gold Embroidery; Silver Embroidery; Fancy Goods [Embroidery]; Fastenings for clothing; Festoons [embroidery]; Frills for clothing; Frills [lacework]; Haberdashery [dressmakers’ articles], except thread; Lace; Lace for trimmings; Lace for edgings; Skirt flounces; Tassels; Tassels [haberdashery]; Tinsels [trimmings for clothing]; Trimmings for clothing; orsedew [trimmings for clothing]; Zip fasteners; Slider fasteners; Zippers; Zari (decorative lace); Lace and embroidery Buttons; Beads for handicraft work other than for making jewellery; Borders and edging for clothing, Fabric appliques; Brooches in class 26
4385929   22/12/2019
DILIPBHAI RAMJIBHAI GAMOT
B-602, SHREE SAVGAN CHS LTD, 4 BUNGLOW, RTO ROAD, NEAR AMBEDKAR HALL, AZAD NAGAR, ANDHERI WEST, MUMBAI, MAHARASHTRA -400053
WHOLESALE OF FANCY LACES AND EMBROIDERY BORDERS
INDIVIDUAL PERSON

Proposed to be Used
MUMBAI
FANCY LACES & EMBROIDERY BORDERS.
Trade Marks Journal No: 1940 ,  10/02/2020           Class 26

4388070    24/12/2019
SUNIL KUMAR CHOPRA
101-A, Shalimar Morya Park, Opp. Infinity Mall, Andheri Link Road, Andheri West Maharashtra 400053
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :29/11/2019

MUMBAI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR
Petalshue
4388319   24/12/2019
VINAY KUMAR
P-603/2, Old B-39, Punjabi Basti Baljeet Nagar, Near Gopal Dairy, New Delhi-110008
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi-110034

Proposed to be Used
DELHI
Artificial flowers, Bouquets of artificial flowers
ZARIAARA
4393582  30/12/2019
ZIAUL HAQ
436/36, KAREEMGANJ, SAADATGANJ, CHOWK
PROPRIETOR
Address for service in India/Attorney address:
SYED ALI BASIR RIZVI
467/249 ALIA COLONY DURGA DEVI MARG SHEESMAHAL LUCKNOW 226003
Proposed to be Used
DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
4395456  01/01/2020
WEI HUA INTERNATIONAL LIMITED
Rooms 1318-19, Hollywood Plaza, 610 Nathan Road, Mongkok, Kowloon, HK
A Company Incorporated under Laws of Hongkong
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Snap hooks; Zippers; Snap buttons; Snap buttons for clothing; Snap fasteners; Buttons; Eyelets for clothing;
4395458 01/01/2020
WEI HUA INTERNATIONAL LIMITED
Rooms 1318-19, Hollywood Plaza, 610 Nathan Road, Mongkok, Kowloon, HK,
A Company Incorporated under Laws of Hongkong
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Snap hooks; Zippers; Snap buttons; Snap buttons for clothing; Snap fasteners; Buttons; Eyelets for clothing;
4397760 04/01/2020

RAJKUMAR
Hanuman Nagar, House No-13, Naharpar, Gali No-10, Sector-16-A, Faridabad, Haryana-121002
Individual
Address for service in India/Attorney address:
SUMIT BANSAL
218 LSC DDA MARKET OPP ST MATTHEW SCHOOL

Proposed to be Used
DELHI
WIGS, HAIR & HAIR ACCESSORIES
4397761  04/01/2020
TWINKAL
Hari Nagar Extension, E-75, Jaitpur Road, Badarpur, South East Delhi, Delhi-110044
Individual
Address for service in India/Attorney address:
SUMIT BANSAL
218 LSC DDA MARKET OPP ST MATTHEW SCHOOL
Proposed to be Used
DELHI
WIGS, HAIR & HAIR ACCESSORIES
4397794 04/01/2020
MR. SOHAN SINGH PROPRIETOR OF A. P. WIRE PRODUCTS.
E-55, SANJAY COLONY, SECTOR-23, FARIDABAD, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

SAFETY PINS, HOOK AND LOOP FASTENING TAPES, HOOK AND LOOP FASTENERS, LACE AND EMBROIDERY,
RIBBON, BOWS FOR CLOTHING, PINS, BUTTONS, BLAZER BUTTONS OF PRECIOUS METALS, STUD-BUTTONS,
BUTTONS FOR CLOTHING, EYELETS, ZIP MATERIALS, ZIPS, ZIP-FASTENERS, SLIDE-FASTENERS, SNAP-FASTENERS,
HOOKS AND EYES, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES FOR CLOTHING, ELASTIC TAPE,
TRIMMING FOR CLOTHING.
GIRIDHARI SINGH PUROHIT, SOLE PROPRIETOR, TRADING AS MEENAKSHI ENTERPRISES
9/201, NARAYAN MUDALI STREET, KUM-KUM ARCARD, 2ND FLOOR, CHENNAI-600 079, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3622371

CHENNAI
LACE AND EMBROIDERY, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; RIBBONS AND BRAID; ARTIFICIAL FLOWERS; BROOCHES [CLOTHING ACCESSORIES]; BUCKLES; HAIR BANDS; BOWS FOR THE HAIR; HAIR ORNAMENTS; FASTENINGS FOR CLOTHING; ZIP FASTENERS; ZIPPERS; EDGINGS FOR CLOTHING; FRILLS FOR CLOTHING; ARM BANDS
Evisha

4400254  07/01/2020

RADHA AGRAWAL
B-69, ADARSH NAGAR, JAWAHAR NAGAR, JAIPUR 302004
Individual

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/07/2017

AHMEDABAD

LACE AND EMBROIDERY, RIBBONS AND BROAD; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS, HAIR ACCESSORIES, ARTIFICIAL FRUITS, ARTIFICIAL GARLANDS, BADGES, WIGS, BOWS FOR HAIR, DECORATIVE ARTICLES FOR HAIR INCLUDED IN CLASS 26.
SH. VAIBHAV JAIN PROPRIETOR OF RAM PARSHAD PAWAN JAIN.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/04/2013

DELHI

HOOK AND LOOP FASTENING TAPES, HOOK AND LOOP FASTENERS, LACE AND EMBROIDERY, RIBBON, BOWS FOR CLOTHING, PINS, BUTTONS, BLAZER BUTTONS OF PRECIOUS METALS, STUD-BUTTONS, BUTTONS FOR CLOTHING, EYELETS, ZIP MATERIALS, ZIPS, ZIP-FASTENERS, SLIDE-FASTENERS, SNAP-FASTENERS, HOOKS AND EYES, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES FOR CLOTHING, ELASTIC TAPE, TRIMMING FOR CLOTHING, BOBBIN AND COLLAR BOBBIN.
4400573  07/01/2020
SANA CHUNAWALA
91, SANT SAVTA MARG, MUSTAFA BAZAR BYCULLA, EAST MUMBAI, MUMBAI - 400010
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
false hair; hair extensions; human hair; plaited hair / tresses of hair; wigs
MESBRO

4401916  08/01/2020

MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India

Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used

MUMBAI

LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.
4401931  08/01/2020
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.
Trade Marks Journal No: 1940, 10/02/2020 Class 26

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai-400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
4177567, 4403130

MUMBAI
Lace; braid; embroidery; haberdashery; ribbons; bows; buttons, hooks and eyes; pins and needles; artificial flowers; hair decorations; false hair.
NYKAA LAND

4403144  09/01/2020
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
4177567

MUMBAI
Lace; braid; embroidery; haberdashery; ribbons; bows; buttons, hooks and eyes; pins and needles; artificial flowers; hair decorations; false hair.
AROOMAN

4405525   11/01/2020

AVDHESH MUDGAL

C/O NARENDRA KUMAR, GUTHAWALI KHURD, GUTHAWALI KALAN, BULANDSHAHR, Bulandshahar, Uttar Pradesh, 203001

MANUFACTURER AND TRADER

INDIVIDUAL

Proposed to be Used

DELHI

Hairnets, Hairbands, Hair extensions, Hair grips, Ornaments (Hair -), Hair wraps, Hair ornaments, Hair decorations, Hair fasteners, Hair buckles, Hair bands, Hair bows, Hair tresses, Hair clips, Hair barrettes, Hair pins, Synthetic hair, Hair nets, Hair curlers, Hair rollers, Hair elastics, Hair ribbons, Hair weaves, Hair twistes [hair accessories], Hair ornaments, hair rollers, hair fastening articles, and false hair, Hair curling pins, Barrettes [hair-slides], Oriental hair pins, Twisters [hair accessories], Hair curl clips, Elasticated hair ribbons, Elasticated hair bands, Hairpieces for Japanese hair styling (kamishin), Hairpieces for Japanese hair styling [kamishin], Hair ribbons for Japanese hair styling (tegara), Clam clips for hair, Grips for the hair, Ornaments for the hair, Bands for the hair, Bows for the hair, Elastic for tying hair, Rubber bands for hair, Hair rollers (Non-electric -), Non-electric hair curlers, Hair pins and grips, Hair ornaments in the nature of hair wraps, Claw clips [hair accessories], Snap clips [hair accessories], Ribbons for the hair, Paper bows [hair decorations], Paper ribbons [hair decorations], Korean ornamental hairpins (Binyer), Tabodome [hair pins for fixing back-hairpieces for use in Japanese hair styling], Back-hairpieces fixing pins for Japanese hair styling (tabodome), Decorative articles for the hair, Ponytail holders and hair ribbons, Waving pins for the hair, Hair ornaments [not of precious metal], Hair curlers, other than hand implements, Chignon for Japanese hair styling (mage), Hair ornaments in the form of combs, Ornamental combs for Japanese hair styling (marugushi), Sticks for use in styling the hair, Sticks for use in decorating the hair, Pigtail ribbons for Korean hair style (Daeng-gi), Bridal headpieces in the nature of ornamental hair combs
JOGI ZIPPER

4406212  12/01/2020
JOGI ZIPPER
PLOT NO.- 18, SURVEY NO.- 23, AT.- VAVDI, RAJKOT, 360004
Partnership Firm

Address for service in India/Agents address:
AMITKUMAR PARSOTAMBHAI TARAPARA
Shree Ram Apartment, B/h, Kalyan Park, Nana Mava Main Road, Rajkot-360005. Gujarat.

Used Since: 03/05/2019

AHMEDABAD
Zippers, Zipper pulls, Zipper fasteners, Plastic zipper closures, Zippers for bags, Slide fasteners [zippers] INCLUDED IN CLASS 26
4407446  14/01/2020
KIRTI KUMAR M. JARIWALA
trading as ;DAYALJI JARIWALA
47, JAYDEV MARKET, 1ST FLOOR, 3RD BHOIWADA, MUMBAI - 400 002.
Used Since :01/05/1990
To be associated with:
1278166
MUMBAI
ZARI, RIBBONS, LACE, BRAID AND EMBROIDERY
IMTIBISH

4409068   15/01/2020
IMTIBISH HERBAL PHARMACEUTICALS LLP
KP 2L/3O3 B, KANNOOTH P.O., KAITHAPOYIL, THAMARASSERY, KOZHIKODE-673 580, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since: 12/03/2015

CHENNAI
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations;
false hair.
BHAGYALAXMI ROLLING MILL PVT. LTD.
PLOT NO. G-7, GAT NO.30, ADDL. MIDC, PHASE-II, DAREGAON, JALNA-431203 MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
To be associated with:
1690299

MUMBAI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS: FALSE HAIR
SPARK

4411798  17/01/2020

JITENDRA RATILAL JARIWALA PROP. OF KISHAN RIBBONS
101, AAGMAN HERITAG, OPP. SAINATH BUNGLOWS, CHINAGATE ROAD, ALTHAN CANAL, NEW CITY LIGHT ROAD,
SURAT- 395007
Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 01/04/1999
To be associated with:
3369029

AHMEDABAD
Elastic tape; ribbons made of textile.
ROADWAY SOLUTIONS (I) PRIVATE LIMITED
PLOT NO. 20, DHANJIBUOY SOCIETY, NEXT TO SERA SCHOOL, BEHIND BIZZBAY, OFF NIBM ROAD, PUNE – 411 048
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :24/06/2013

MUMBAI
HAIR CLIPS; HAIR BANDS; HAIR PIECES.
3372238  27/09/2016
SPRING AIR BEDDING CO. INDIA LIMITED
GATE NO 418, BEHIND FINOLEX CABLES, NEXT TO KL T AUTOMOTIVES, VILLAGE, URSE, TALUKA MAVAL, DIST.
PUNE–410506
MANUFACTURER AND MERCHANT
Company
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/02/2016
MUMBAI
CARPETS, RUGS,
3631162  09/09/2017
ADITYA INFOTECH LIMITED
F-28, Okhla Industrial Area, Phase – 1, New Delhi – 110 020
A company organized and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
 Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3639458  20/09/2017
ROGER MOTORS PVT. LTD.
GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT, GUJARAT, INDIA

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 31/12/1998

AHMEDABAD
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
3659069 17/10/2017
KARTIKAY
487/87, Mangal Bazar Road, Peeragarhi, Delhi-110087
Individual

Address for service in India/Agents address:
PATHAK TRADE MARKS CO.
D-608, PREM NAGAR-III, PART-2, SULTAN PURI, DELHI-86.

Proposed to be Used
DELHI
MATS & MATTING (INCLUDING PLASTICS), PLASTIC MAT, GRASS MAT, DOOR MATS, PVC CUSHION MAT, PVC COIL MAT, PVC DOOR MAT, PVC CAR MAT, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, CARPETS, RUGS, WALL HANGINGS (NON-TEXTILE).
3692302 01/12/2017
Mr. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS [NON-TEXTILE].
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3966402 06/10/2018
RAJESH PRABHU CHANDNANI - TRADING AS OREN EMPOWER
OFFICE NO 304, PLOT NO:117, SEC-08, GANDHIDHAM, KUTCH-370201 GUJARAT
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI
AHMEDABAD 380006
Used Since: 17/06/2015
AHMEDABAD
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
ACTIONWARE

4003817 21/11/2018
ACTIONWARE INDIA PVT. LTD.
ACTIONWARE ROAD, NH-27, VILLAGE-JALIDA, TA - WANKANER, DIST. - MORBI, PIN CODE - 363 621 (GUJARAT)
A Company duly registered under the Companies Act, 1956
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :02/03/2015
AHMEDABAD
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR EXISTING FLOORS, WALL HANGINGS [NON- TEXTILE] INCLUDED IN CLASS-27
4180861  20/05/2019

GVK AIRPORT DEVELOPERS LIMITED.
Paigah House, 156-159, S. P. Road, Secunderabad Andhra Pradesh, Telangana 500003.
Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
CHENNAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
ZIACARPETS

4296000  17/09/2019

ATHAR ALI WARSI SOLE PROPRIETOR OF REHANA TRADERS

HOUSE NO 116 WARD NO 3 HASRAT MOHANINAGAR SYEDRAJA CHANDAULI 232110

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Carpets
4381527   18/12/2019
BIMLA GANDHI
A-233, CHATTARPUR ENCLAVE, PHASE-1, CHATTARPUR, NEW DELHI-110074
Single Firm
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since :01/08/2019
DELHI
WALLPAPER & WALL COVERINGS
4397195  03/01/2020
EDDY FASHION PRIVATE LIMITED.
315, FIRST FLOOR, PATPARGANJ INDUSTRIAL AREA, DELHI-110092.
BODY INCORPORATE
Address for service in India/Attorney address:
DIKSHA SAINI
B-44/G-2, DLF, BHOPRA, GHAZIABAD, U.P.-201005.

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile].
4398706 06/01/2020
METAROLLS ISPAT PRIVATE LIMITED
GAT NO. 48, ADJACENT TO ADDL. MIDC PHASE-II, DAREGAON, JALNA - 431203. MAHARASHTRA (INDIA)
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE
4403131  09/01/2020
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
To be associated with:
4177568, 4403131
MUMBAI
Carpets, rugs mats and matting, wall hangings.
FAN DE WEI HENAN AUTOMOBILE PRODUCTS CO. LTD.
Intelligent Equipment Science and Technology Park of Industrial Agglomeration Area, Xiangcheng County, Xuchang, Henan, China,
A company Incorporated under the Laws of China

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India

Proposed to be Used
DELHI
Carpets for automobiles; Non-slip mats; Floor mat; Rubber floor mat; Carpet underlay; Bath mats; Floor coverings;
Gymnastic mats; Gymnasium mats; Linoleum.
The Louvre

4406387    13/01/2020
ARTISANS ONLINE PRIVATE LIMITED
Flat No 704, Tower No 5, Malibu Town, Sohna Road, Sector 47, Gurgaon - 122018, Haryana
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :24/01/2019
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile
IMTIBISH

4409069    15/01/2020

IMTIBISH HERBAL PHARMACEUTICALS LLP
KP 2L/3O3 B, KANNOTH P.O., KAITHAPOYIL, THAMARASSERY, KOZHIKODE-673 580, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :12/03/2015

CHENNAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
ANTARAM

4409865  16/01/2020

HOUSE OF ANTARAM LLP
F-3, Lajpat Nagar- I, New Delhi-110024
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
DINO IMPEX

2995369  26/06/2015

SHILPI GUPTA

trading as ;SHAKTI ZONE

SHOP NO. 2, 3rd FLOOR, 2452, BHARTI MARKET, SADAR BAZAR, DELHI-110006

MANUFACTURING AND TRADING

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

PRAMOD KUMAR KAPOOR (ADVOCATE)

47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :18/06/2015

DELHI

TOYS
3294712  25/06/2016
SARVAN KUMAR
trading as : PRACHI INTERNATIONAL
295, INDRA VIHAR, NEAR MUKARJI NAGAR, DELHI-110009
Manufacturing & Trading
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since : 01/06/2016
DELHI
SOFT TOYS, TOYS AND GAMES INCLUDED IN CLASS 28
EXXON

3321471  28/07/2016
EXXON MOBIL CORPORATION
5959 LAS COLINAS, BOULEVARD, IRVING, TEXAS 75039 - 2298, U. S. A.
MANUFACTURERS AND MERCHANTS
( A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, U. S. A.)

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES.
3406806  09/11/2016

SARANSH BAFNA.
trading as SURAJ ENTERPRISES.
4, MISSION COMPOUNDS SHOP, OPP. GAYATRI TALKIES, RATLAM, M.P.-457001, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

MUMBAI
GAMES AND PLAYTHINGS; EDUCATIONAL AND ENTERTAINING GAMES; GYMNASIC AND SPORTING ARTICLES; TOYS INCLUDING TOYS FOR BABIES AND CHILDREN; PLUSH TOYS, SOFT TOYS, STUFFED TOYS, PLASTIC TOYS, RATTLING TOYS, SOUNDS AND MUSIC ACTIVATED TOYS, ENTERTAINING, MECHANICAL, MUSICAL AND EDUCATIONAL TOYS.
DING DONG BELL L-O-L
3455010  11/01/2017
ALT DIGITAL MEDIA ENTERTAINMENT LIMITED
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI 400053
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018
Used Since :28/10/2016
MUMBAI
GAMES AND PLAYTHINGS, PLAYING CARDS, BOARD GAMES, CONJURING APPARATUS, DOLLS, DARTS, DUMBBELLS, DICE, CHIPS FOR GAMBLING, EXERCISERS, PAINTBALL GUNS, JIG-SAW PUZZLES, MAHJONG, DOMINOES, ROLLER SKATES, RACKETS, PUNCHING BAGS, TOY MASKS, RADIO CONTROLLED TOY VEHICLES, PUPPETS, SAIL BOARDS, TOY SCOOTERS, STUFFED TOYS, TOY MOBILES
3479817   13/02/2017

T. M. PRINTERS PVT. LTD

1, A-Z INDUSTRIAL ESTATE, G.K. MARG, LOWER PAREL, MUMBAI-400013
MANUFACTURER AND MERCHANT

A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:

BOAZZ LAW CHAMBER
313, Churchgate Chambers,5 New Marine Lines, Churchgate, Mumbai- 400 020

Used Since :26/03/2002

MUMBAI

ORDINARY PLAYING CARDS, PLAYING CARD ACCESSORIES
KARRLE TU BHI MOHABBAT
3492791    27/02/2017
ALT DIGITAL MEDIA ENTERTAINMENT LIMITED
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI 400053
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
LEX MANTIS
D-4, B-Wing, 4th Floor, Barodawala Mansion, 81, Dr. Annie Besant Road, Worli, Mumbai 400018

Proposed to be Used
To be associated with:
3492790

MUMBAI
GAMES AND PLAYTHINGS, PLAYING CARDS, BOARD GAMES, CONJURING APPARATUS, DOLLS, DARTS, DUMBBELLS, DICE, CHIPS FOR GAMBLING, EXERCISERS, PAINTBALL GUNS, JIG-SAW PUZZLES, MAHJONG, DOMINOES, ROLLER SKATES, RACKETS, PUNCHING BAGS, TOY MASKS, RADIO CONTROLLED TOY VEHICLES, PUPPETS, SAIL BOARDS, TOY SCOOTERS, STUFFED TOYS, TOY MOBILES
3577952  24/06/2017
NAVEEN SAINI
HOUSE NO-254, GALI NO-18, MAIN MARKET SANT NAGAR, NEAR (NDPL OFFICE) BURARI, DELHI-110084
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
3589956  12/07/2017
MR. KHUSHWANT RAI
172, Model Town, Phase-I, Bathinda. (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/06/2017

DELHI
Air pistols [toys], Artificial climbing walls, Athletic protective sportswear, Automatic gaming machines, Battery-powered computer game with LCD screen, Battery-operated action toys, Body-building apparatus [exercise], Chest protectors for athletic use, Climbing units [playground equipment], Computer game consoles, Electronic action toys, Guns (Paintball -) [sports apparatus], Knee guards [sports articles], Paintball guns [sports apparatus], Paintballs [ammunition for paintball guns] sports apparatus, Paintballs [sports apparatus]
3600333  27/07/2017
ANKUSH GUPTA PROPRIETOR M/S SHYAM SPORTS INDUSTRIES
93/1, SURAJ KUND ROAD, MEERUT-250002
MANUFACTURER & TRADER
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Used Since :04/01/1990
DELHI
CRICKET BAT, BALL, RACKET, SHUTTLE COCK, CARROM BOARD, LUDO, FOOTBALL AND GENERAL PHYSICAL
EXERCISE EQUIPMENTS INCLUDED IN CLASS-28
ECHO SHOW
Priority claimed from 03/03/2017; Application No. : 52466 ;Trinidad and Tobago
3613709   16/08/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A corporation organized under the laws of the state of Nevada
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Free-standing video games apparatus and equipment; game controllers; interactive video game remote control units; portable and handheld electronic devices for video games; computer and electronic game machines adapted for use with external display screen or monitor; hand-held game apparatus with liquid crystal displays and parts and fittings for hand-held game apparatus with liquid crystal displays, namely, power supplies, cables and battery chargers, all sold as a unit; game machines and apparatus, namely, LCD game machines; handheld unit for playing electronic games; hand-held games with liquid crystal displays; handheld game consoles; cases for play accessories; protective carrying cases specially adapted for hand-held video game systems.
SELECTPLUS

3624605  31/08/2017
ANIL KUMAR GOYAL
trading as ;AK STEEL INDUSTRIES
NE119-D, GALI NO.-4, VISHNU GARDEN, NEW DELHI-110018
MANUFACTURERS AND MERCHANTABILITY

Proposed to be Used

DELHI

GAMES & PLAYTHINGS & BABY WALKERS, TOYS FOR BABIES, SWINGS FOR BABIES; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASS
SELZER

3631341  09/09/2017
SELZER INNOVEX PRIVATE LIMITED
7/144, SWAROOP NAGAR, KANPUR 208002, UP
Registered Private Limited Company

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES
ECHO SPOT

Priority claimed from 27/09/2017; Application No. : 87624251 ;United States of America

3649029    04/10/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI
Free-standing video games apparatus and equipment; game controllers; interactive video game remote control units; portable and handheld electronic devices for video games; computer and electronic game machines adapted for use with external display screen or monitor; hand-held game apparatus with liquid crystal displays and parts and fittings for hand-held game apparatus with liquid crystal displays, namely, power supplies, cables and battery chargers, all sold as a unit; game machines and apparatus, namely, LCD game machines; handheld unit for playing electronic games; hand-held games with liquid crystal displays; handheld game consoles; cases for play accessories; protective carrying cases specially adapted for hand-held video game systems.
ECHO PLUS
Priority claimed from 27/09/2017; Application No. : 87624243 ;United States of America
3649891  05/10/2017
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle Washington 98109, USA
a Nevada corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
3649029
DELHI
Free-standing video games apparatus and equipment; game controllers; interactive video game remote control units; portable and handheld electronic devices for video games; computer and electronic game machines adapted for use with external display screen or monitor; hand-held game apparatus with liquid crystal displays and parts and fittings for hand-held game apparatus with liquid crystal displays, namely, power supplies, cables and battery chargers, all sold as a unit; game machines and apparatus, namely, LCD game machines; handheld unit for playing electronic games; hand-held games with liquid crystal displays; handheld game consoles; cases for play accessories; protective carrying cases specially adapted for hand-held video game systems.
JAYA HE GVK NEW MUSEUM

4174881 13/05/2019
GVK AIRPORT DEVELOPERS LIMITED.
Paigah House, 156-159, S. P. Road, Secunderabad Andhra Pradesh, Telangana 500003.

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
CHENNAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
CK Fit

4177777  15/05/2019

C.KARTHIKEYAN
Plot No: 32 & 33, Kamaraj Nagar, China Elasagiri, Hosur – 635109, Tamilnadu

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :11/03/2019

CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
RAJUDDIN (TRADING AS: RJM ENTERPRISES)
G/F, KH No.343/1, House No. 253, Gali No.3, Near Aisha Masjid, Old Mustafabad, North East Delhi, Delhi, 110094
SOLE PROP.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Used Since: 01/09/2019
DELHI
Fitness exercise machines, Body toner apparatus [exercise], Body training apparatus [exercise], Machines for physical exercises, Weight lifting machines for exercise, Machines incorporating weights for use in physical exercise covered in class 28
4293814  14/09/2019  
M/S. MEDIZEN LABS PRIVATE LIMITED.
# 28, SUNDER INDUSTRIAL ESTATE, NTY LAYOUT, MYSORE ROAD, BANGALORE-560 026.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Games and playthings, gymnastic and sporting articles not included in other classes;
M/S SABRO SPORTS
VILLAGE DHALLIWAL, P.O. BASTI GUZAN, JALANDHAR, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2019
DELHI
SPORTS ARTICLES AND SPORTS EQUIPMENT.
4298822   20/09/2019
IMRAN ANSARI
20, HAWA MANZIL, GRD FLR, FLAT NO 11, MADHAVRAO GANGAN MARG, AGRIPADA, MUMBAI - 400011.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
MUMBAI
Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus included in class 28.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SMOONI
4299408  20/09/2019

M/S. GREEN GOLD LICENSING AND MERCHANDISING INDIA PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Toys, games, playthings and novelties, Gymnastic and Sporting Articles, Toy Vehicles, Toy Masks, Balloons (Play), Toy balls, Cricket balls, Pool balls, Play balls, Dolls, Kites, Mascot dolls.
4300980   23/09/2019
APACS SPORTS (M) SDN. BHD.
138, Jalan Temenggong Ahmad, 84000 Muar, Johor, Malaysia.
Company
Address for service in India/Attorney address:
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India
Proposed to be Used
DELHI
Nets for sports; sporting articles; sports equipment; sports gloves; arm guards [sports articles]; balls for racket sports; elbow guards [sports articles]; hand wraps for sports use; knee guards [sports articles]; leg guards [sports articles]; strings for sports rackets; wrist guards for sports use; bags adapted for use with sporting equipment; grips for rackets; grips for tennis racquets; grips for tennis bats; grips for squash racquets; Badminton equipment; badminton nets; badminton shuttlecocks; grip bands for badminton racquets; grip tapes for badminton racquets; shaped covers for badminton racquets; strings for badminton racquets; badminton racket: bags adapted for carrying sporting articles.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
K F DEALS
4305256   26/09/2019
MS. FARZANA D/O. SH. SAQEEQ KHAN PROPRIETOR OF M/S. KGN STORE
H. NO. 2212, GAUTAM PURI PHASE-1, BADARPUR, SOUTH DELHI, DELHI-110044
PROPRIETOR
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
TOYS, GAMES
KC NUMBER 17
4307082  28/09/2019

ANURAG LAMBA TRADING AS KRISHNA CREATIONS
RZ 58A, First Floor, Narsingh Garden, Khayala, New Delhi-110018.

Sole Proprietorship firm

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Used Since :07/11/2017
DELIHI

Playing Cards.
TRICKY TAKA
4307231  28/09/2019
YUVRAJ SINGH BIRDI
B-9, FOCAL POINT, LUDHIANA-141010 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Sporting Articles, Gymnastic Apparatus, Gymnastic Articles, Cricket Bats, Fitness Machines & Apparatus, Games & Playthings.
ONE EYED JACK

4310116   01/10/2019
ONE EYED JACK
A-15, BASEMENT, MARKET LANE, BLOCK E HAUZ KHAS, NEW DELHI-110016
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDBIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Playing Cards, Poker Chips
HANUSHA E SPORTS INDIA PRIVATE LIMITED
No.963, (old No.963 & 964), 12th Main, HAL 2nd Stage, Indranagar, Dommaluru, Bengaluru-560038
MANUFACTURER AND MERCHANT
Private Limited Company

Proposed to be Used

CHENNAI

Game and playthings, and other sporting items which are not covered under any other class.
4348944  15/11/2019
PERSEUS LEARNING PRIVATE LIMITED
FLAT NO.101, FLOWER VALLEY, COMPLEX, BLDG.3, EASTERN EXPRESS HIGHWAY, KHOPAT, THANE-WEST,
MAHARASHTRA-400601, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI
EDUCATIONAL TOYS AND PLAYTHINGS; ELECTRONIC EDUCATIONAL TEACHING GAMES
CHUCHU TV STUDIOS LLP
TVH Belicia Towers, Tower 1, 1st Floor, No. 94, MRC Nagar, Chennai - 600 028
Limited Liability Partnership

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
M/S MORNIVA VENTURE PRIVATE LIMITED
1963/27, GALI NO. 1, NEW SHANTI NAGAR, KURUKSHETRA
MANUFACTURER AND MERCHANT
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ARJUN TYAGI
#119, DARIA, U.T. CHANDIGARH-160101.

Proposed to be Used

DELHI

Sports equipments, sport training apparatus, sports articles, sports games, bags specially adapted for sports equipments, bags adapted to carry sports implements, electronic targets for games and sports, yoga blocks, yoga straps, yoga swings, gym balls for yoga.
MRS. CHHAYA SHANTILAL KADAM
S. No – 2/1A, Parijat Colony, Pratap Nagar, D K Corner, Malegaon Camp, Malegaon – 423203
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

Mumbai

Toys, Games And Play things; Plush, Puzzles, Collectible Cards, Board Games, Activity Toys, Art And Craft, Novelty Toys; Gymnastic And Sporting Articles Not Included In Other Classes; Decorations For Christmas Trees.
KRIANZ

4386541   23/12/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
INDIVIDUAL

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, H.No. 6-3-596/77/3A, Naveen Nagar, Erramanzil, Hyderabad- 04

Proposed to be Used
CHENNAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4387250  23/12/2019
SHENZHEN JIEJIA SPORT PRODUCT CO., LTD.
No.202, Building 5, Fluent Ind, park, HuaXing Rd, Langkou Community, Dalang Sub-district, LongHua District, ShenZhen CHINA
Body Incorporate

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Surfboards; Harpoon guns [sports articles]; Skis; Sleds [sports articles]; Surf skis; Sailboards; Bags especially designed for skis and surfboards; Hunting game calls; Swimming kick boards; Flippers for swimming; Ropes for rhythmic gymnastics; swim rings; Fishing tackle; Ski bindings; Surfboard leashes.
ALOK DIWAKAR TRADING AS M/S. JAI HIND ASSOCIATES
GROUND FLOOR, SHOP NO. G-14, JAYANTI COMPLEX, MARHATAL, JABALPUR (M.P.)-482002
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
Mumbai
Electronic toys
AMAN GUPTA
M/S IRA EXPORTS, 34 R.K. PURAM, DELHI ROAD, MEERUT
MANUFACTURER & TRADERS

Address for service in India/Attorney address:
YUDHISH KUMAR GUPTA
SANTOSH TRADE MARK COMPANY, A-7, SARASWATI LOK , DELHI ROAD, MEERUT-250002 U.P.

Used Since :05/10/2017

DELHI
BAT, BALL, HOKEY STICK, SHUTTLE COCK, FOOTBALL, TENNIS BALL, CRICKET STUMP, PLAYTHINGS INCLUDED IN CLASS-28
ANGLAR CO.
H.No-33, New Defence Colony, Deep Nagar, Jalandhar Cantt., Jalandhar, Punjab-144005
A Small Enterprises Incorporated under MSME Act
Address for service in India/Attorney address:
4SEEINGIP
13,Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078

Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
AGGALLERY

4396314  02/01/2020
ABHISHEK KUMAR
House No-A-32, Mandir Mohalla, Sameypur, Samay Pur, Samal Pur, North West Delhi, Delhi - 110042
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
MILEAGE

4398977   06/01/2020
RAHUL SHEKHAWAT
trading as ;SIDHI ENTERPRISES
C-243A, LAJPAT NAGAR, SAHIBABAD, GHAZIABAD, U.P.-201005, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES
KOMTO

4399981   06/01/2020

GOURAV SHARMA
F-67, Mohan Garden, Uttam Nagar, Delhi-110059
An individual

Proposed to be Used

DELHI
REMOTE CONTROLLED AND BATTERY OPERATED TOYS, ELECTRONIC TOYS, EDUCATIONAL GAMES AND EDUCATIONAL TOYS, SOFT TOYS, TOYS, GAMES AND PLAYTHINGS.
PIYUSH JAIN TRADING AS SWARUP ENTERPRISES  
157, Juni Kasera Bakhal, Khajuri Bazar, Indore - 452013, Madhya Pradesh  
Proprietorship firm  

Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  

Proposed to be Used  
MUMBAI  
Toys
4403489   09/01/2020
CYC (SHENZHEN) FASHION DESIGN LIMITED
Unit 202, 3/F, 88 IPEGGA Industrial Zone, Long Wang Mia Industrial Zone, Bai Shi Xia, Fuyong Town, Baoan District, Shenzhen, China.
A Company incorporated as per the laws of People's Republic of China.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
MUMBAI
Toys; Games; Protective films adapted for screens for portable games; Apparatus for games; Portable games with liquid crystal displays; Board games; Controllers for toys; Parlor games; Controllers for game consoles; Board games; Body-building apparatus.
Snyzo
feel the comfort

4403500  09/01/2020
BIJENDER KUMAR PASWAN PROPRIETOR OF SRLSL TRADING.
D312, JJ COLONY SHIVVIHAR VIKAS PURI DELHI 110059
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTATION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
TOYS, GAMES AND PLAYTHINGS, INCLUDED IN CLASS 28
AiWanju

4404106   09/01/2020

HEMANT DEVILAL SAGRAWAT PROPRIETOR OF M/S TOYS N SMILE
D 43, Virindavan CHS,Plot No 330, Sector 3, Charkop, Kandivali (W), Mumbai-400067, Maharashtra
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
AMAN
HOUSE NO. 169, KH NO. 525, GALI NO, 4, CHANDAN PARK SIRASPUR, NORTH WEST DELHI, DELHI - 110042.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus included in class 28.
IMTIBISH
4409070  15/01/2020
IMTIBISH HERBAL PHARMACEUTICALS LLP
KP 2L/3O3 B, KANNOOTH P.O., KAITHAPOYIL, THAMARASSERY, KOZHIKODE-673 580, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :12/03/2015

CHENNAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4409140  15/01/2020  
GUANGDONG LOONGON ANIMATION & CULTURE CO., LTD  
THE EAST OF NINGCHUANBEI ROAD AND THE NORTH OF DENGFENG ROAD, CHENGHAI NEW DISTRICT, CHENGHAI  
SHANTOU, GUANGDONG, CHINA  
Body Incorporate  
Address for service in India/Attorney address:  
ANOVIP  
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017  
Proposed to be Used  
DELHI  
Drones [toys]; machines for physical exercises; balls for games; body-training apparatus; swimming pools [play articles]; games; toys; building blocks [toys]; fishing tackle; board games; ornaments for Christmas trees, except illumination articles and confectionery; archery implements; conjuring apparatus; remote-controlled toy vehicles; dolls; swimming pool air floats; boxing gloves; soap bubbles [toys]; scratch cards for playing lottery games; rattles [playthings].
4409546  16/01/2020
BHAGYALAXMI ROLLING MILL PVT. LTD.
PLOT NO. G-7, GAT NO.30, ADDL. MIDC, PHASE-II, DAREGAON, JALNA-431203 MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
To be associated with:
1690299
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4409675   16/01/2020
SHAKTI ENTERPRISES
146, 146/1, GALI NO. 1, SAI PURAM, DELHI ROAD, MEERUT
PROPRIETOR
Address for service in India/Attorney address:
CS NIKHIL MIDHA
#201, Sector-8 Part-I, Karnal, Haryana-132001
Used Since :04/06/2000
DELHI
GAMES & SPORTING GOODS
PAWANSHREE FOOD INTERNATIONAL PRIVATE LIMITED
164, Bhagwandin Nagar, Behind Sapna Santee Cinema (Inox), Indore (M.P.), Pincode - 452001, India
Company incorporated under Indian Companies Act through Director.

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
4410086  16/01/2020
PUJIANG FLY OUTDOOR LEISURE CO., LTD.
2nd Floor, Building 4, 198 Xishan North Road, Puyang Street, Pujiang County, Zhejiang Province, China
Company
Address for service in India/Attorney address:
KIPG
K-2/5 (OPP. CENTRAL ARCADE), DLF PHASE-II, GURGAON, NATIONAL CAPITAL REGION, HARYANA, INDIA
Proposed to be Used
DELHI
Toys*, party poppers [party novelties], apparatus for games, chess games, balls for games, body-building apparatus / body-training apparatus, machines for physical exercises, knee guards [sports articles, ornaments for Christmas trees, except illumination articles and confectionery, fishing tackle
4410260  16/01/2020
JATINDER KUMAR PROPIETOR OF M/S. DOT COM STORE
346, SODAL ROAD, PREET NAGAR, JALANDHAR, PUNJAB - 144001.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :18/04/2018

DELHI
Sports balls, Sports equipment, Fitness machines and apparatus, Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus included in class 28.
4413422  20/01/2020
HARPREET SINGH, TRADING AS: R.H. SPORTS CO.
270, VENUS VALLEY, NEAR BABA MOHAN DASS NAGAR, GODAIPUR, JALANDHAR-144004 (PUNJAB)
SOLE PROPRIETOR

Address for service in India/Agents address:
S. HANDED & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Proposed to be Used

DELHI
SPORT GOODS, GAMES AND PLAYTHINGS, SPORTING AND GYMNAS TIC ARTICLES, GYM EQUIPMENT'S INCLUDED IN CLASS 28.
2593297   09/09/2013
AL RIFAI INTERNATIONAL HOLDING LTD.
Ugland House, Grand Cayman, KY1-1104, Cayman Islands
Manufacturers & Merchants
A Limited Liability Company organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since :24/10/1997

To be associated with:
2593223

DELHI
Prepared nuts of all kinds, potato chips, meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; frosted fruits; crystallized fruits; fruit chips, dates, jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.

Transliteration : Al Rifai
2808363  12/09/2014
JECO NUTRI CHEM PRIVATE LIMITED
trading as ;JECO NUTRI CHEM PRIVATE LIMITED
92,CHITRAKUT BUILDINGS,230A,A.J.C.BOSE ROAD,KOLKATA-700 020,W.B.,INDIA.
Manufacture(s), Merchant(s) & Trader(s).
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :05/06/2014

KOLKATA
Milk & Milk products, Ghee, Edible Oils and Vanaspati.
BABA BLISS
2854884  03/12/2014
DHARAMPAL PREMCHAND LTD.
A-34/35 SEC 60 NOIDA 201301 U.P
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES JAMS, FRUIT SAUCES; EGGS, MILK AND MILK
PRODUCTS; EDIBLE OILS AND FATS
2855608  04/12/2014
M/S SAHARA AGRO PVT. LTD.
GAT NO. 481, WALUNJNAGAR, POST - LONI (DHAMNI) TAL- AMBEGAON, DIST. PUNE - 410510
MANUFACTURER AND MERCHANT
A PARTERSHIP FIRM
Address for service in India/Attorney address:
VARIKASERY LAW & MARKS
31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSIFIRE TEMPLE, OPP. FIRE STATION, DR. B AMBEDKAR ROAD,
DADAR(EAST), MUMBAI.
Used Since :01/11/2013
MUMBAI
MILK AND MILK PRODUCT
PARIWAR
3073049  08/10/2015
ESSEN PRODUCTS INDIA LTD.
GAT NO. 1559, SHELAR VASTI, CHIKHALI, ON DEHU-ALANDI HIGHWAY, PUNE-411 062 MAHARASHTRA
MANUFACTURER AND TRADER
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/1998
MUMBAI
COCONUT OIL AND ALL OTHER EDIBLE OILS, MEAT, FISH, POULTRY AND GAME: MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES: JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; AND FATS AND ALL BEING GOODS IN CLASS 29 FOR ALL STATE OF INDIA EXCEPT CHANDIGARH
SANE DAIRY
3073055   08/10/2015
ANANT SANE
trading as ;SANE DAIRY.
770, BHANDARKAR ROAD, PUNE-411004.
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :03/04/1965
MUMBAI
MILK AND MILK PRODUCTS
RAHURI TALUKA SAHAKARI DUDH VYAVSAIK SANGH MARYADIT, RAHURI
PLOT NO. A-53, MIDC RAHURI, TAL-RAHURI, DIST-AHMEDNAGAR-414111
MANUFACTURE AND TRADER
A REGISTERED SOCIETY
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/10/2015
MUMBAI
MILK AND MILK PRODUCTS
3123306  14/12/2015
RAMCHANDRA S. GADVE
RAJENDRA R. GADVE. HUF
SURENDRA R. GADVE. HUF
trading as ;RAMCHANDRA AND SONS
16A PARVATI INDUSTRIAL ESTATE CO. OP. SOCIETY, PUNE-SATARA ROAD, PARVATI, PUNE - 411009, MAHARASHTRA, INDIA
MANUFACTURER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHATE AND PONKSHE
12,VENU - MADHAV APPARTMENTS,5 TH FLOOR, 104/7,OFF LANE NO.14,PRABHAR ROAD, PUNE- 411 004 MHARASHTRA STATE, INDIA
Used Since :20/11/2015
MUMBAI
MILK AND MILK PRODUCTS BEING GOODS INCLUDED IN CLASS 29.
3123307    14/12/2015
RAMCHANDRA S. GADVE
RAJENDRA R. GADVE, HUF
SURENDRA R. GADVE, HUF
trading as ;RAMCHANDRA AND SONS
16A PARVATI INDUSTRIAL ESTATE CO. OP. SOCIETY, PUNE-SATARA ROAD, PARVATI, PUNE - 411009, MAHARASHTRA, INDIA
MANUFACTURER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE - 411 004 MHAHARASHTRA STATE, INDIA
Used Since :01/01/2003
MUMBAI
MILK AND MILK PRODUCTS BEING GOODS INCLUDED IN CLASS 29.
SENS
3165788   22/01/2016
JKC HOLDINGS PRIVATE LIMITED
trading as ;JKC HOLDINGS PRIVATE LIMITED
C-1, SECTOR 3, NOIDA-201301, UP
MANUFACTURERS, MERCHANTS
A COMPANY INCORPORATED AND EXISTING UNDER THE LAWS OF THE REPUBLIC OF INDIA
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :16/12/2015
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES,
JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK, AND MILK PRODUCTS, EDIBLE OILS AND FATS.
3167427  21/01/2016
RAKESH KUMAR GARG
G-17, Maharani Bagh, New Delhi - 110065
Producer and Trader

Address for service in India/Attorney address:
NAVEEN BHARDWAJ
104, FF, Vardhaman Plaza, Opp. Ajanta Apt., I.P. Extension, Delhi - 110092

Proposed to be Used
To be associated with:
3153052, 3153060, 3153062, 3153072, 3153077, 3153081, 3153082, 3167426

DELHI
Refined edible Oil included in class 29
3240846  22/04/2016
SAHA MERCANTILE PVT. LTD.
trading as ;SAHA MERCANTILE PVT. LTD.
CITY HEIGHTS, 4TH FLOOR, 40/C, JESSORE ROAD, DUCKBANGLO MORE, BARASAT, KOLKATA 700124, WEST BENGAL
Manufacture(s), Merchant(s) & Trader(s).
Address for service in India/Attorney address:
DAS & ASSOCIATES
56/6, THAKUR RAMKRISHNA LANE, HOWRAH 711 104, WEST BENGAL, INDIA
Used Since : 14/01/2012
KOLKATA
EDIBLE OILS INCLUDED IN CLASS 29
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
TENDOSURE
3279470 08/06/2016
ALKEM LABORATORIES LTD.
ALKEM HOUSE, DEVASHISH, ADJ. TO MATULYA CENTRE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
Manufacturers and Trading Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
mumbai - 400 058.

Proposed to be Used
MUMBAI
PROTEIN MILK FOR HUMAN CONSUMPTION, EDIBLE OILS, EDIBLE FATS, FRUITS AND VEGETABLE BASED SNACK
FOODS, GELATINE FOR FOOD
3378009 01/10/2016
SHABBIR KANOREWALA
trading as ;SHABBIR KANOREWALA
Plot No.116/117/118,Hadapsar,Ramtekdi,Industrial Estate,Pune-411030.
Manufacturer & Trader
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :23/09/2016
To be associated with:
3377993
MUMBAI
Jellies ,Dry Fruits And Nuts ,Processed Fruits .
3389034  18/10/2016
PRADEEPTA TRIPATHY
trading as :MAA DAIRY PRODUCTS
AT-SURA PRATAP RAJKISHORPUR,PO-MATHATENTULIA,GONDIA,DHENKANAL,PIN-759016,ODISHA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228,V.S.S. NAGAR,BHUUNANWAR,PIN 751007,ODISHA.
Used Since :30/07/2016
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF ODISHA.
3412920 18/11/2016
MAGADH INDUSTRIES PRIVATE LIMITED
trading as ;M/S MAGADH INDUSTRIES PRIVATE LIMITED
MUNNACHAK, KANKARBAHG MAIN ROAD, PATNA-800020, BIHAR, INDIA
MANUFACTURER & MERCHANTS
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,Bihar,India.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats being included in class 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MAGADH EXCEPT AS DEPICTED.
3425746 02/12/2016
SUNIL KUMAR JINDAL
trading as M/s Sunil Jindal
H.No.2052, Sector No.21, Ward No. 29, Panchkula (Haryana) India
Manufacturer and Trader.
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Used Since :08/11/2016
DELHI
Milk and Milk Products included in class 29.
Mark is claimed as a whole and applicant do not claim any exclusive rights on descriptive. words.
Utsav Bites
3436081    20/12/2016
ROBERT CRASTO
SURESH CHOWTA
trading as ;ROBERTHA FOODS
UNIT NO.16, ROYAL COMPOUND, KAMAN, VASAI EAST, PALGHAR-401208
MANUFACTURES, MERCHANTS AND TRADERS
PARTNERSHIP FIRM

Address for service in India/Agents address:
ANSHUL BHATT
ANSHUL BHATT & ASSOCIATES, 57, POPULAR ARCADE, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD(E), MUMBAI-400004.

Proposed to be Used
MUMBAI
WEFFERS, CHIPS
3459380 17/01/2017
HAWARE VENTURES PVT. LTD.
501, 5TH FLOOR, VASHI INFOTECH PARK, SECTOR -30A, VASHI NAVI MUMBAI
MANUFACTURER / MERCHANT
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; SALAD DRESSINGS; PRESERVES
3483108  15/02/2017
ASLAM NOOR MOHAMMAD SIDDHIQUE
trading as ;M.M. OIL ENTERPRISES
ROOM NO.2, JOSHI CHAWL, NEAR SAVARKAR NAGAR, SHANKAR MANDIR, MUMBRA (EAST) 400 612 MAHARASHTRA, INDIA
MANUFACTURER
INDIAN NATIONAL
Used Since :01/01/2015
MUMBAI
PROVIDING GOODS FOR COOKING OIL INCLUDING IN CLASS 29
3489149 20/02/2017
SARDA DAIRY & FOOD PRODUCTS LIMITED
trading as ;Sarda Dairy & Food Products Limited
GF, E-585, Greater Kailash-II, New Delhi-110048
Manufacturing & supply
Address for service in India/Attorney address:
CORPORATE LEGAL PARTNERS
BLOCK-I, 16 &17, LGF, LAJPAT NAGAR, PART-1, DELHI-110024
Used Since :15/05/2016
To be associated with:
2610217
DELHI
Milk and milk products, curd, edible oils and fats
3529081  19/04/2017
SUMEDHA DAIRY AND AGROTECH PRIVATE LIMITED
39, Mahesh Nagar, Sangam Marg, Chittorgarh, Pincode – 312001, Rajasthan, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH
Proposed to be Used
AHMEDABAD
MILK, MILK BEVERAGES, MILK PRODUCTS, MILK SHAKES, MILK FERMENTS FOR CULINARY PURPOSES, MILK SUBSTITUTE, POWDERED MILK, FOODSTUFFS, AND HORTICULTURAL COMESTIBLE PRODUCTS INCLUDED IN CLASS 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Goods restricted for sale in the state of Rajasthan only.
JIYA NAWANI TRADING AS : PRIYA INDUSTRIES
Gram Daryapur, BURHANPUR - 450 331 [M.P.]
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
EDIBLE OILS INCLUDED IN CLASS 29
3572302  16/06/2017
PRAKASH PANDURANG CHAVAN
S. NO. 68, SARATHI SHILP, FLAT NO. 1006, A2-WING, BEHIND EKLAVYA COLLEGE, KOTHRUD, PUNE - 411038
Proprietor

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER JUNIOR POWER MILK.
3588920 11/07/2017
U FOODS INDIA PVT. LTD.
442, EPIP, HSIIDC, KUNDLI, SONEPAT, HARYANA, INDIA-131028
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
2436273, 2650066

DELHI
Meat, fish, poultry and game; preserved, dried and cooked fruits including fruit chips, dried and cooked fruits and vegetables including ready to eat food made therefrom including potato chips, ultra thin wafers, soups and other preparations for making soups, tomato puree, tinned vegetables, dried and preserved vegetables, tinned fruits, preserved fruits, frozen fruits, processed gram, preserved peas, apple puree, jellies, jams, fruit sauces, eggs milk and milk products including yoghurts; edible oils and fats.
3589006  11/07/2017
MOHD. AHMED
KARIMPURA, NEAR GOPI COLD STORE, BULANDSHAHAR ROAD, HAPUR
MANUFACTURER AND TRADER
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Proposed to be Used
DELHI
EDIBLE OIL AND FATS INCLUDED IN CLASS-29
VERTIKA FOOD PRODUCT PVT. LTD.
63B, SHANTAM BHAWAN, STREET NO-3, EAST AZAD NAGAR, DELHI-110051
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
POULTRY AND GAME, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SUPERCHARGER
3595431  20/07/2017
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
a Limited Liability Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Chicken burgers; meat burgers; meat; fish; poultry and game; meat extracts; chicken burger patties; chicken strips;
preserved; frozen; dried and cooked fruits and vegetables.
PARAMNAND

3598940    25/07/2017
MR. ROTESH KUMAR PROPRIETOR OF M/S SHARMA BROTHERS MILK PRODUCTS
Seo Complex, 1st Floor, Khanjanchian Bagh, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :15/07/2017
DELHI
Milk & Milk Products
3601498  28/07/2017
MANOJ KUMAR TRADING AS MERRY AGRO
H No. 477, VILLAGE BURJ DHILWAN, BURJ DHILWAN, MANSA, PUNJAB-151508
A Proprietorship Firm

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Used Since: 19/09/2016

DELHI
Ghee (Butter), edible oil, preserved, frozen, dried and cooked fruits and vegetables
Trade Marks Journal No: 1940 , 10/02/2020 Class 29

SOYA LITE
3609421 09/08/2017
MR. ASHISH MAHESHWARI
trading as ;MR. ASHISH MAHESHWARI
ANAND VILLA, MANDI, CHOB, AMROHA U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELH-110092

Proposed to be Used
DELHI
REFINED OIL, EDIBLE OIL AND MUSTARD OIL.
aish
3615220  18/08/2017
Sudeep Garg
Tapan House, 1-2, Kusum Vihar, Dayal Bagh, Agra-282005
Individual
Address for service in India/Agents address:
S.K. Agarwal & Co.
6/2, Gali Barah Bhai, Belanganj, Agra - 282 004.
Used Since :01/04/1997
DELHI
Deshi Ghee, Milk Powder, Butter Etc, Low Cholesterol Fat, Mild Fat, Proprietary Food, Cooking Medium, Instant Milk Mix (Dairy Mix), Refind Vanaspati, Edible Oils Including Other Edible Fats, Being Included in Class-29
To be associated with 1948874.
MR. SANJAY TANEJA TRADING AS RAM AGRO
Shyam Vihar, Opp. Police Chowki, A. B. Road, Girwai Naka, Gwalior-474001
Sole proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
MUMBAI
Edible Oils & Fats
3616409  19/08/2017
M.K. PROTEINS LTD
M.K. Proteins Ltd., Village Garnala, Naraingarh Road, Ambala City, Ambala -133001,Haryana
limited company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/2017

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats

IN USE.

MARK SHOULD BE READ AND USE AS A WHOLE..
KOHLU DHARA

3617405   21/08/2017

SH. RAJESH KUMAR PROPRIETOR OF M/S BHAGAT RAM BASHESHW AL
ANAJ MANDI, UCHANA, JIND, HARYANA.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2007

DELHI

EDIBLE OIL, COCONUT OIL FOR FOOD, MUSTARD OIL, GROUNDNUT OIL, SUNFLOWER OIL FOR FOOD, RICE BRAN OIL
FOR FOOD, SOYABEAN OIL FOR FOOD AND PALM OIL FOR FOOD.

MARK SHOULD BE READ AND USE AS A WHOLE.
TOWER EVERYDAY

3618274 22/08/2017

ATULE AGARWAAL
15, Deepali Enclave, Pitam Pura, Delhi – 110 034.

Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Used Since: 01/04/2009

DELHI

DRY FRUITS, DAIRY PRODUCTS, SNACK FOODS, PROCESSED OR ROASTED NUTS & FRESH NUTS. PRESERVED OR SALTED FOODS, DRIED & COOK FRUITS & JAMS, SNACK FOODS. PRESERVED, FRUIT SAUCES, MILK & MILK PRODUCTS, POPCORNS, EDIBLE OILS, GHEE, PICKLES & FATS
3618400    22/08/2017
MR. SUMIT GARG
H. No. –B-VII/1082, Street Number 4, Gobind Nagari, Abohar-152116
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
COOKING OIL; EDIBLE OIL
MARK SHOULD BE READ AND USE AS A WHOLE.
3631166 09/09/2017
ADITYA INFOTECH LIMITED
F-28, Okhla Industrial Area, Phase – 1, New Delhi – 110 020
A company organized and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
CHACHA BHATIJA

3635901  15/09/2017

SH. RAJIV KUMAR PROPRIETOR OF M/S ANKUR KARYANA STORE
NEAR OPG SCHOOL, HINORI ROAD, LADWA (K.K.R.), HARYANA.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2017

DELHI

EDIBLE OIL, MUSTARD OIL AND GHEE.

MARK SHOULD BE READ AND USE AS A WHOLE.
3637266   18/09/2017
M/S G AND G ENTERPRISES
KC- 68/9, Ground Floor, Kavi Nagar, Ghaziabad, 201002
Partnership Firm
Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used
DELHI
Milk And Milk Products Including Paneer, Ghee, Shrikhand, Chakka, Butter, Milk Cream, Butter Milk, Curd, Lassi, Cheese, Milk Shakes, Almond Milk, Coconut Milk, Milk Powder And Khawa Being Goods Included In Class-29
3639460    20/09/2017
ROGER MOTORS PVT. LTD.
GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT, GUJARAT, INDIA
Body Incorporate

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :31/12/1998

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMs, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3639842  20/09/2017
SHAKTI FOOD OIL PRIVATE LIMITED
SHOP NO. 182, NEW GRAIN MARKET, SAFIDON JIND Jind – 126112 Haryana
A Pvt. Limited Company

Address for service in India/Attorney address:
KANIKADA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi - 110034
Used Since : 14/11/2007

DELHI
Meat, Poultry ,Edible oil, Frozen Meat.
3641960    23/09/2017
PUNEET GARG
M/S Y P SONS, 369, RAM NAGAR, KIRANA MANDI, GHAZIABAD, U. P. INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, HIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :28/03/2011
DELHI
Cashews, Pistachio, Cranberries, Blueberries, Dried Berries, Kishmish & Dry Dates, Peanuts, Ground Almonds, Raisins &
Prepared Nuts, Cooked Dryfruits, Makhana, Apricots, Figs, Pine nuts (Chilghoza), Seedless & Stuff Dates
ANMOL MOTI

3643270  25/09/2017

SHASHANK KUMAR GUPTA
M/S BHARAT BHUSHAN & SONS, 384, RAM NAGAR, KIRANA MANDI, GHAZIABAD, U. P. INDIA
SOLE PROPRIETOR

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Used Since :01/04/1998

DELHI

Dry fruits, Preserved and dried varieties of nuts such as almonds, cashews, Walnuts, pistachio, berries such as cranberries, blue berries, dried berries, kishmish & dry dates, frozen and dehydrated preserved & Processed (salted) peanuts, coated nuts, cooked dry fruits, crystallized fruits, fruit based snack food, frozen fruits, coconut powder, ground almonds, raisins & prepared nuts, processed makhana, coated makhana, Flavored Cashews, Almonds, Raisins, Elaichi, Mishri, Natural Dry Fruits including apricots, figs, pine nuts (Chilghoza), dates seedless, stuffed dates, choco dip dry fruits and goods made from these materials
3644288 26/09/2017
SH. RAJESH KUMAR PROPRIETOR OF M/S BHAGAT RAM BASHESHAR LAL ANAJ MANDI, UCHANA, JIND, HARYANA.
DIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELI
EDIBLE OIL, COCONUT OIL FOR FOOD, MUSTARD OIL, GROUNDNUT OIL, SUNFLOWER OIL FOR FOOD, RICE BRAN OIL FOR FOOD, SOYABEAN OIL FOR FOOD AND PALM OIL FOR FOOD.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL..
HOME NEED

3651742  06/10/2017

SMT. JYOTI MAHAJAN PROPRIETOR OF M/S MAHAJAN FOOD PRODUCTS
MOHALLA ARAF WALA, TOPKHANA, KAPURTHALA, PUNJAB.

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI

EDIBLE OIL, MUSTARD OIL, VANASPATHI OIL, PULSES, GHEE AND MILK & MILK PRODUCTS INCLUDED IN CLASS-29.
MR. TOTA MAINA
3660995    23/10/2017
AJAY GUPTA
trading as ;LAKSHMI TRADERS
MANDI KESAR GANJ, LUDHIANA 141008 PB
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
IMPEX TRADE MARK CO.
B-V/332, BENJAMIN ROAD, NEAR DIVISION NO.3, LUDHIANA.
Used Since :01/04/2010
DELHI
MUSTERED OILS, VEGETABLES OILS AND EDIBLE OILS
3661174  23/10/2017
SH. VARUN KUMAR PROPRIETOR OF M/S R. V. AGRO INDUSTRIES
BATHINDA ROAD, SUNAM, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/09/2017
DELHI
EDIBLE OIL, MUSTARD OIL, GHEE AND MILK AND MILK PRODUCTS INCLUDED IN CLASS-29.
3692304  01/12/2017
Mr. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.

Individual

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
3750879   12/02/2018
MIKITA NIRAV SHAH, TRADING AS : MIKITA GRUH UDHYOG
Shop No. 32, Pushpraj Shopping Center, Nutan mill Compound, Near Potaliya Cross Road, Saraspur, Ahmedabad – 380018, Gujarat.
INDIVIDUAL
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Proposed to be Used
AHMEDABAD
PROCESS PEANUTS, PROCESS PEAS AND PROCESS CHICKPEAS,
Goods restricted for sale in the state of Gujarat only.
3791168  28/03/2018
MR. NARESHBHAI NANDKISHORE MEGHANI, TRADING AS:- NARESH DAIRY FARM
VIJDI ROAD, OPPOSITE MUNICIPAL COLLEGE, UPLETA - 360 490, DIST. RAJKOT (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESsafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
GHEE

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3446973.
3801691  10/04/2018
HARDIK GHANSHYAMBHAI GONDALIYA
HDK ENTERPRISE, B-1, NEW SHAKTI VIJAY SOCIETY, VARACHHA ROAD, SURAT-395006
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
MOUTH FRESHNER, SUPARI (BETEL NUTS FLAVOURED AND SCENTED)
3805567  13/04/2018
MURLIDHAR PEA NUT INDUSTRIES
C/O. SHRI KRISHNA OIL INDUSTRIES, JUNAGADH ROAD, DHORAJI – 360410. GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 08/04/2013
AHMEDABAD
GROUNDNUT, ROASTED PEANUTS, BLANCHED PEANUTS, PEANUT PRODUCTS INCLUDED IN CLASS 29
3816124  25/04/2018
A.GANDHIMATHI
PLOT NO 19, T.H ROAD, RAMACHANDRA NAGAR, KESAVAPURAM, MINJUR-601203
SINGLE FIRM
Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085
Proposed to be Used
CHENNAI
Coconut oil for food; Organic coconut oil for use in cooking and food preparation; Sesame oil for food; Cooking oil; Corn oil for food; Nut oils for culinary purposes; Oils for food; Palm oil for culinary purposes; Rice bran oil for food; Soy bean oil for culinary purposes; Sunflower oil for culinary purposes; Vegetable oils for food; Cashew nuts, prepared; Cashew nuts, processed; Flavored nuts; Pistachio nuts, prepared; Roasted cashew nuts; Roasted mixed nuts; Seasoned nuts; Shelled nuts; Snack mixes consisting of processed fruits, processed nuts or raisins; Spiced mixed nuts; Toasted nuts; Banana chips; Potato chips; Plantain chips; Vegetable chips; Pickled onions; Pickled cucumbers; Pickled fruits and vegetables;

Transliteration  :  YAL
JITENDRA GOYAL
C/o M/s M.O. INDUSTRIES Telipada, Roopwas, Distt- BHALATPUR 321404 Rajasthan india.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since : 14/12/2017
AHMEDABAD
Mustard oil
Sale of goods is restricted in the state of Rajsthan only.
3923360  22/08/2018

M/S. MD MART
Ward No.65, Plot No. 25, Shiv Park Society, Godadara, Surat-395010(Gujarat)
Partnership

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used

AHMEDABAD

PRESERVED, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED VEGETABLES, JELLIES, JAMS PICKLES, MILK, DAIRY PRODUCTS, MILK BASED BEVERAGES, MILK SHAKE, PREPARATION OF FOOD CONTAINING EDIBLE OILS, VEGETABLES, FRUIT, MEAT, POULTRY, FISH EGGS, ELEMENTARY PRODUCTS ORIGINATING FROM THE SEA. ALL THESE PRODUCTS IN FROM OF EXTRACTS, SOUP, JELLIES OR DEHYDRATED PRESERVES AS WELL AS IN CRISP FORM, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, INSTANT MIXES, CHINA GRASS, READYMADE DISHES AND FROZEN FOODS AND READY TO SERVE MEALS, FRUIT AND POTATO BASED SNACK FOODS, NUT PRODUCTS, PROCESSED FOODS PRODUCTS, PILSES, EDIBLE OIL, COMPOTES, AND ALL GOODS INCLUDED IN CLASS 29

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Goods restricted for sale in the state of Gujarat only..
3947658    17/09/2018
NAVEEN PAREEK TRADING AS : BABA RAM DEV TRADING COMPANY
ROSHANIGHAR CHAURAHA, OLDGAJNER ROAD, BIKANER [RAJASTHAN]
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
VEGETABLE COOKING OIL.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
ANJANABEN KANUBHAI PATEL
19 ISHWAR RESIDENCY, BEHIND VRUNDAVAN PARTY PLOT, SOLA BHAGWAT, SOLA, DASKROI AHMEDABAD, GUJARAT-380060, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 15/08/2018

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DWARKA..
3966812   08/10/2018
MEGH OVERSEAS PRIVATE LIMITED
A-43, Aditya Residency, Near Swagat Greenvilla, Thaltej, Ahmedabad 380059, Gujarat, India
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since: 03/07/2014

AHMEDABAD
Preserved, frozen, dried and cooked fruits and vegetables, fruit, preserved, fruit, stewed, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], hazelnuts, prepared
VISWAS
3974169   15/10/2018
ASHOKBHAI LALAJIBHAI NARODIA PROPRIETOR OF VISHWAS PRODUCTS
OPP. DR. GOL SAHEB CLINIC, VEGETABLE MARKET ROAD, AT- DERADI (KUMBHAJI), PIN-364462, TAL-GONDAL, DIST-
RAJKOT (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :07/04/2009
AHMEDABAD
MUKHWAS, PAN MASALA INCLUDED IN CLASS-29.
3987528  30/10/2018
HITESH JAMANABHAI VACHHANI
1, PATANJALI TENAMENT, A/27, CHIKHODARA CIRCLE, OPP. KRISHMA PARTY PLOT, CHIKHODARA, ANAND-388320, GUJARAT, INDIA.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52

Proposed to be Used
AHMEDABAD
EDIBLE OILS, GHEE.
VINCENT YESU ADIMAI
trading as ;MANNA DAIRY FARM
63/F4, THENKARAI, THALAPATHY SAMUDHIRAM POST, TIRUNELVELI, 627 101, TAMILNADU, INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Used Since :15/10/2018
CHENNAI
MILK AND MILK PRODUCTS
3992017  04/11/2018
DHARMESH K.SOMAIYA, PROPRIETOR OF RADHE GRUH UDHYOG.
END OF VIVEKANAND NAGAR, RANDAL VIDHAYALAY ROAD, B/H KOTHARIYA ROAD, RAJKOT-360002 GUJARAT, INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Dates, Dates, processed, Dates, dried, Prepared dates, Dates, prepared, Processed dates, Dried dates in class-29
LIZAZ

4036937   25/12/2018

BILAL AHMED AKHIL AHMED
Quadri Cottage, Sarfaraz Nagar, Near Madina Mobile Shop, Parbhani-431401 Maharashtra INDIA
Individual

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
MUMBAI

Preserved, dried, cooked, canned fruits and vegetables, jellies, jams, fruit pulps and pickles, frozen and bottled fruits and vegetables products., milk and milk products, Edible oils and fats, meat, fish, poultry and game: Meat extracts, all being goods included in class 29.
4068395  26/01/2019
ANAND C. PATTANSHETTI
Plot No.262/1, 2nd Lane, Market Yard, Sangli-416416, Dist-Sangli,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Preserved, Dehydrated, Dried And Cooked Fruits And Vegetables, Raisins, Cashew, Nuts. Pickles, Banana Chips, Potato Chips, Potato Chips Made From Sweet Potato, Fruit Chips, and Vegetable Chips.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Sangli.
SWEEDS
4085457  13/02/2019
FRIDAYLINES PRIVATE LIMITED
DOOR NO. 36/1262A, FIRST FLOOR, THATTANVEEDU VAIKYAR LANE, KALOOR KOCHI ERNAKULAM KERALA 682017 INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
4090921  18/02/2019
M/S.SRI AMMAN AGRO FOODS.
No:79, Palanthandalam Village, Thirumudivakkam Main Road, Chennai-600044, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARAKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Coconut Oil, Groundnut Oil, Gingelly Oil, Sesame Oil, Sunflower Oil and Edible Oils.
*The mark should be used as a whole.*
4093367 19/02/2019
VILLAGE OIL MILL PRIVATE LIMITED
NO.75,MANI SQUARES,AREKERE MICO LAYOUT BUS STAND,B.G ROAD,BANGALORE-560076
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut oil, Coconut oil, Sesame oil, Blended Vegetable oil and Edible oil
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
4096807  22/02/2019
TEAMNATURE FOOD AND BEVERAGES PRIVATE LIMITED
307/B, KANCHANPURI SOCIETY, SHIVTIRTH NAGAR, PAUD ROAD, KOTHRUD, PUNE, 411038, MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.
Used Since :03/10/2017
MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MANNA

4107530  05/03/2019

SOUTHERN HEALTH FOODS PVT LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since : 24/05/1995

CHENNAI

preserved and dried and cooked fruits and vegetables, jams, milk and milk products, salad dressing, preserves; jams, pickles and tomato puree; tomato paste; pressed fruit paste; peanut paste; garlic paste for culinary purposes; fruit paste; soya-based snack foods; soya burger patties; soya chips; soya milk; soya patties; prepared soya beans; preserved soya beans for food; processed soya beans; soyabean powder, soyabean chunk, preparations for making soup; vegetable salads; dates, nuts, peanuts, raisins, cashews, pistachios, aneeer, chilgoza (pine nuts), dry fruits; chips, sauces; fruit jellies, desiccated coconut powder; all types of preserved and dried lentils, beans, peas and pulses; pre cooked and cooked food products, processed food, preserved foods; peanut butter; peanut, processed; potato chips; raisins; dried fruit products; fruit chips; cooked fruits, preserved fruits, processed fruits, prepared fruits, tinned fruits; food products made from nuts; nut products, edible nuts, prepared nuts, processed nuts; edible seeds; edible seaweed; pastes made from fruits, nut based spread; pickles, prepared vegetables, processed vegetables, mixes for making soup; roasted mixed nuts; snack mixes consisting of processed fruits, processed nuts or raisins; snack mixes consisting of wasabi peas, processed nuts, dehydrated fruit or raisins; snack mixes consisting of dehydrated fruit and processed nuts; soup mixes; spiced mixed nuts; rice milk-based beverages

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4107528.
4127836 25/03/2019
SINU MATHEW
BINU VILLASAM,KOTTAVATTOM P.O.,NIRAPIL -691 322,KERALA STATE,INDIA
Sole Proprietor
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Proposed to be Used
CHENNAI
Meat, fish, poultry, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats, coffee cream in the form of powder, coffee creamer
Proposed to be Used

CHENNAI

GHEE.

Subject to restrict the area to South India only.
4139830  06/04/2019
MANKADA AGRICULTURAL & GENERAL MARKETING, CO-OPERATIVE SOCIETY, LTD.NO. M462
Makkaraparamba (po), Malappuram(dt)-676507
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Transliteration : GRAMIKA
4143048  10/04/2019
R. RAJKUMAR
SHRI SR TRADERS, R.S. NO. 4-I-A AND 95-I THIRUBHUVANAI - SANYASIKUPPAM ROAD, THIRUBHUVANAI, PUDUCHERRY - 605107
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :17/12/2013

CHENNAI
Palm oil for food, Palm kernel oil for food
Mark considered substantially as shown in the form of representation.
4152867  20/04/2019
AJESH. M. S
S/O SASI. M.K, MURITHOTTATHIL HOUSE, KUTTAMPUZHA POST, ERNAKULAM DISTRICT, KERALA, PIN 686 681
Manufacturer
SOLE PROPRIETOR
Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHI CHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.
Proposed to be Used
CHENNAI
COCONUT OIL, EDIBLE OILS, EDIBLE OILS AND FATS, SUNFLOWER OIL, SOYA BEAN OIL, MUSTARD OIL, EDIBLE OILS AND FATS PARTICULARLY MARGARINE AND VANASPATI, GHEE AND OTHER DAIRY PRODUCTS, JAMS, JELLIES, EGG, MILK AND MILK PRODUCTS MILK, MILK SUBSTITUTES, SKIM MILK, SOY MILK, MILK JAM, DRIED MILK, FLAVOURED MILK, JAMS, JELLIES, COMPOTES, FRUIT AND VEGETABLE SPREADS, SQUASH SPREADS AND PASTES, BUTTER, FRUIT CHIPS, BANANA CHIPS, POTATO CHIPS and PICKLES
Subject to restrict the area to South India only and The mark should be used as a whole.
4153858  22/04/2019
LAXMI CHHAYA SEVA KRUSHI UDHIG MILK DAIRY
Ugar Khurd Tq, Athani Dist Belgaum,Karnataka-591316
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :31/03/2016

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
In Use
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as ;WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.
Used Since :24/11/2018
CHENNAI
FOOD STUFFS INCLUDING VEGETABLES.
DMR MOUTH FRESHENER

4162788  30/04/2019

MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572

DELHI
MOUTH FRESHENER, SCENTED SUPARI, PAN MASALA.
DMR MASALA
4162789   30/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572

DELHI
MOUTH FRESHENER, SCENTED SUPARI, PAN MASALA.
4168249   06/05/2019
DAYALDAS ISRANI TRADING AS : BALAJI FOODS
20, MANGAL NAGAR, A.B. ROAD, INDORE [M.P.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :04/09/2008
MUMBAI
SWEET SUPARI & MOUTH FRESHNER INCLUDED IN CLASS 29
4170503  08/05/2019

SEETHAMPETA AGRICULTURE AND ALLIED PRODUCERS MUTUALLY AIDED COOPERATIVE SOCIETY LIMITED,
TRADING AS POSITION TRADING
TPMU – Velugu, ITDA – Seethampeta, Srikakulam – 532 443 (A.P)
Registered under the Andhra Pradesh Mutually Aided Cooperative Societies Act, 1995

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Dry Fruits
4171240  09/05/2019
NIARANJANADEVI
KAMADHENU DESI COW MILK, #106, RAJAGOUNDAMPALAYAM, TIRUCHENGODE – 637 029, NAMAKKAL (DT), TAMILNADU, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :15/04/2018

CHENNAI
Milk and Milk products, Milk beverages, Ghee, Edible oils

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
GANESH

4173776   11/05/2019

SRI VENKATA SAI AGENCIES
S.No.52/A, 52/B, 66/CA, 66/CB, Near Ayyappa Swamy Temple, Sattenapalle Road, Narasaraopet - 522 601, Guntur Dist., (A.P)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :19/07/2017

CHENNAI
Edible oils

Sale in the States of Andhra Pradesh and Telangana.
4179912 20/05/2019
R.A.MOORTHY, PROPRIETOR
GURU PICKLES, NO- 30, CHERANMAHADEVI ROAD, TIRUNELVELI - 627 006, TIRUNELVELI DIST

Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since: 28/05/2003

CHENNAI
PICKLES
4182507    21/05/2019
MODI CAKE'S AND CONFECTIONARY PVT LTD, JOY K.D. DIRECTOR
KUZHUR P.O, MALA TRISSUR -680734,KERALA
PRIVATE LIMITED
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY; DRIED AND COOKED FRUITS AND VEGETABLES; JAMS; EGGS; MILK AND OTHER DAIRY
PRODUCT EDIBLE OIL, PRESERVES; PICKILES CHIPS (FRUITS) BANANA CHIPS; POTATO CHIPS IN CLASS 29
APSUS NATURAL PRODUCTS

4192367  30/05/2019
CHANDRA PRAKASH AGRAWAL
House No. 427, Siklapur, Bareilly, Uttar Pradesh- 243001
Individual

Proposed to be Used

DELHI

EDIBLE OIL, MUSTARD OIL, EDIBLE CREAM, MANGO, MINT AND TAMARIND PREPARATIONS AAM PAPAD, PROCESSED PEANUTS, NUTS, FRUIT PULP, PICKLES, MURABBA, JELLIES, JAMS, PRESERVES, SAUCES, BUTTER, MILK PRODUCTS, GHEE, FATS, SALAD DRESSING AS INCLUDED IN CLASS 29.
FRESHLIFE

4196839  04/06/2019
VENKATA LAKSHMI TRADERS
13-4/6, Kotappakonda Road, Near Chitralaya Theater, Narasaraopet - 522 601, Guntur Dist., (A.P)
Registered Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P).

Used Since :31/10/2015

CHENNAI
Edible oils

*For sale in the States of Andhra Pradesh, Telangana and Orissa.*
Trade Marks Journal No: 1940, 10/02/2020 Class 29

VENKATA LAKSHMI TRADERS
13–4/6, Kotappakonda Road, Near Chitalaya Theater, Narasaraopet - 522 601, Guntur Dist., (A.P)
Registered Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since :31/10/2015

CHENNAI
Edible oils

For sale in the States of Andhra Pradesh, Telangana and Orissa.
HAPPYLIFE

4196841   04/06/2019
VENKATA LAKSHMI TRADERS
13-4/6, Kotappakonda Road, Near Chitralaya Theater, Narasaraopet - 522 601, Guntur Dist., (A.P)
Registered Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :30/12/2015

CHENNAI
Edible oils
PSR
4196842  04/06/2019
VENKATA LAKSHMI TRADERS
13-4/6, Kotappakonda Road, Near Chitralaya Theater, Narasaraopet - 522 601, Guntur Dist., (A.P)
Registered Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :31/10/2015
CHENNAI
Edible oils
4197946    05/06/2019
MAHESH JAJU, PROPRIETOR, TRADING AS TELANGANA FOODS
Ground Floor, H. No. 17-241/1, Indra Nagar Colony, Pargi Road, Shadnagar - 509 215, Mahaboobnagar District (T.S)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :15/09/2014

CHENNAI
Edible oils and fats included in Class 29.
4240698  19/07/2019
YASHPREET SINGH
FLAT NO 70, EKTA APARTMENT, 17 BLOCK, NEAR KALI MANDIR, GEETA COLONY, DELHI-110031
Individual
Address for service in India/Agents address:
AKANSHA DHINGRA
3117, 1ST FLOOR, RAM BAZAR, MORI GATE, DELHI-110006
Proposed to be Used
DELHI
Burgers, Meat burgers, Vegetable burgers, Chicken burgers, Veggie burger patties, Turkey burger patties, Fruit snacks, Potato snacks, Coconut-based snacks, Vegetable-based snack foods, Cheese-based snack foods, Meat-based snack foods and Snack foods based on vegetables
HARI RAM S/O OM PARKASH
19, SHAKTI COLONY, MALL ROAD, KARNAL, HARYANA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE same.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4248668, 27/07/2019
HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Paan masala (as mints for breath freshening)
4271300   22/08/2019
MR. ANIL ASHOK SAWANT
B803, Mantra insignia, Keshav Nagar, Mundhwa, Pune-411036
Individual
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Proposed to be Used
MUMBAI
Preserved, Dried And Cooked Fruits And Vegetables, Jellies, Jams, Milk And Milk Products & Pickles
4277790  28/08/2019
JAMES VARGHESE
Cee Cee Extractions, 10/150, Tiruppur Main Road, Illiampudhur Road, Vaikkalmedu, Kangayam-638701, Tiruppur Dt
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Coconut Oil and Edible Oils
M/S. HAPPILO INTERNATIONAL PRIVATE LIMITED
NO.7, 1st & 2nd FLOOR, ULLAS THEATRE, 4th CROSS ROAD, NEAR ARALIMARA GANESHA TEMPLE, YESHWANTHPUR,
BENGALURU-560022, KARNATAKA, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since: 13/05/2018

CHENNAI
FRUITS, DRIED, NUTS, PROCESSED, TOASTED NUTS, SHELLED NUTS, FLAVORED NUTS, PISTACHIO NUTS,
PROCESSED, CASHEW NUTS, PROCESSED, ALMONDS, PROCESSED, ROASTED ALMONDS, SPICED ALMONDS,
WALNUTS, PROCESSED.
4283350  04/09/2019
BHATT HEMANG PINAKINBHAI
trading as OMKAR PEANUT AND PUSLE
C - 16, SHIVNAGAR SOCIETY, JOSHIPARA, JUNAGADH, GUJARAT - 362001
Proposed to be Used
AHMEDABAD
PEANUTS
4283561  04/09/2019
P.K.SATHYAN
P.K.Sathyan, Aged 55 years, S/o kunhiraman, Panamtattil House, Kappad.P.O,
proprietor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used
CHENNAI
Dates, Dried Dates, Processed Dates, Pickles, Pickled Vegetables, Mixed Pickles, Spicy Pickles, Jellies, jams, fruit sauces;
milk and milk products; edible oils and fats, Edible oil for glazing foodstuffs, Edible oil derived from fish, Edible for use in
cooking food stuffs, Organic coconut Oil, Coconut oil for food, Soya bean Oil, Butter oil, Olive Oil, Corn Oil, Tuna Oil,
Sesame Oil, Extra Virgin Olive Oil, Sesame oil for food, Extra Virgin Olive Oil, Sun flower Oil, Palm Oil, Peanut Oil, Soya
Bean Oil for Cooking, Corn Oil, Coconut oil for food, Hydrogenated oil for food, Rice Barn Oil, Palm Kernel Oil for food,
Organic coconut oil for Culinary purposes, Meat, fish, poultry and game; meat extracts; preserved, dried and cooked
fruits and vegetables.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CKM GOLD
4283744  04/09/2019
PARAMOUNT AGRO INDUSTRIES (A REGISTERED PARTNERSHIP FIRM)
Plot No. 44, Industrial Park, Aganampudi, Visakhapatnam - 530 053 (A.P)
Partnership Firm
Address for service in India/Ageants address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Edible oils and fats, milk and milk products, preserved, dried and cooked fruits and vegetables; jellies, jams.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4284449  05/09/2019
G.ESWARAN
Karthikeya & Co, K.K.C Oil Mill, 47, Chinnamuthu, 2nd Street, Erode- 638011
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since : 02/04/1990

CHENNAI
Gingelly oil and Edible oils

Transliteration : MAHAVISHNU
4284980  05/09/2019
MR. VIVEK KUMAR SHRIVASTAV
G-15, LGF, SOUTH EXTENSION -II, DELHI - 110049
SINGLE FIRM

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018

Proposed to be Used
DELHI
Meats, Fresh meat, Meat extract, Meat preserves, Dried meat, Meat spreads, Frozen meat, Frozen vegetables, Prepared meat, Fried meat, Chicken meatballs, Fish, Fish, preserved, Fish extracts, Fish, seafood and molluscs spreads.
4285946  06/09/2019
PRATYANGIRA AGRO PRODUCT PRIVATE LIMITED
B-47, Block B, Sector 92, G B Nagar, Gautam Buddha Nagar, Noida, UP 201301
Private Limited

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road,
Bhayandar East, Thane-401107

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats and covered under class 29
PURESHIFT

4289544  10/09/2019

Pureshift Organics
141-F2, Rose Park, Shalimar Garden Extension-1, Sahibabad-201005, District Ghaziabad, Uttar Pradesh

Partnership Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4292364  13/09/2019
HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Proposed to be Used
MUMBAI
PAAN MASALA PROCESSED NUTS SEEDS AND BETEL LEAVES USED AS INGREDIENTS & MILK PRODUCTS, SAUF SUPARI, MITHI SUPARI INCLUDED IN CLASS 29
4293287  14/09/2019
KAKARIA EXIM INDIA LIMITED
A 603, SHAHEEN CHAMBERS, DAWOOD BAUG LANE, ANDHERI WEST, MUMBAI-400058
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad, Mumbai- 400064
Proposed to be Used
MUMBAI
FRUIT MARMALADE, FRUIT JELLIES, FRUIT CONSERVES, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, FRUIT PULP, TAMARIND PULP, FRUIT PASTE, TAMARIND PASTE, JAM, CANNED FRUIT, DRIED TAMARIND.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4294446  16/09/2019
R. R. PROTEINS & AGRO LIMITED
46/C, RAFI AHMED, KIDWAI ROAD, 4TH FLOOR, KOLKATA - 700 016
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
KOLKATA
EDIBLE OILS, COCONUT OIL, MUSTARD OIL, SOYABEAN OIL, SUNFLOWER OIL, RICE BRAN OIL, RAPSEED OIL, PALMOLEIN OIL, VANASPATI OIL, ALL TYPES OF RAW & REFINE OILS AND FATS
Proposed to be Used

KOLKATA
ALL KINDS OF DRIED, PRESERVED, ROASTED, FRIED, COOKED, COATED, FLAVOURED NUTS, ALL KINDS OF DEHYDRATED PRESERVED, DRIED FRUITS INCLUDING IN CLASS -29
SURESH RAMALING LANDAGE TRADING AS SURESH RAMALING LANDAGE TRADERS.
OPP. STATE BANK OF HYDERABAD, MONDHA MARKET, PARLI V PIN-431515, MAHARASHTRA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
MUMBAI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4297038  18/09/2019
MANISH
V.P.O. BHAINSRU KHURD, SAMPLA, ROHTAK, HARYANA-124501, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
PRIYAM GUPTA
GLOCAL PROFESSIONALS, 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP METRO PILLAR 769, MIE PART- A, BAHADURGARH , HARYANA-124507
Used Since :16/06/2018
DELHI
MILK, BUTTER, CREAM, RAITA, CHEESE, CURD, YOGHURT, MILK SHAKES, MILK & MILK PRODUCTS INCLUDED IN CLASS -29.
SHAH.G

4297448   18/09/2019
M/S. SHAH ENTERPRISES
130/B, Ansari Road, North Civil Line, Muzaffarnagar, Uttar Pradesh 251001
Partnership Firm
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Proposed to be Used
DELHI
Pan Masala, Mukhvas, Mouth Freshener

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHOK VYAS -- TRADING AS -- ASHOK KUMAR AND COMPANY
GOPINATH BHAWAN, DAGA CHOWK, BRIJ LAL KUWA, BIKANER-334005 (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS
4300878  23/09/2019
REBEL FOODS PRIVATE LIMITED
Office No. C/305, S. No. 199, 204, 206, 209, Pl No. 4+12+13, Eden Park Society, Viman Nagar, Lohegaon Pune- Maharashtra-411014
Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :01/03/2017
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4300882    23/09/2019
REBEL FOODS PRIVATE LIMITED
Office No. C/305, S. No. 199, 204, 206, 209, Pl No. 4+12+13, Eden Park Society, Viman Nagar, Lohegaon Pune- Maharashtra-411014
Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :06/06/2003

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
GLAUKOTENE
4302499    24/09/2019
GLAUKOS ALGAE TECHNOLOGIES PRIVATE LIMITED
trading as ;GLAUKOS ALGAE TECHNOLOGIES PRIVATE LIMITED
NO.26-15-34/47,FLAT NO.40, 8 BLOCK,NO.261, VANAM THOPU,NELLORE ANDHRA PRADESH,INDIA-524004
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Proposed to be Used
CHENNAI
PROCESSED ALGAE
Trade Marks Journal No: 1940 ,  10/02/2020           Class 29

NATURUP FOOD AND BEVERAGES PVT. LTD.
trading as ;NATURUP FOOD AND BEVERAGES PVT. LTD.
NO.31/177A, PATHADAN HOUSE, AVARD BHAVAN ROAD, CHALAKUDY THRISUR, KERALA 680307 INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
A.K. RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.
Used Since :24/06/2016

CHENNAI
Coconut Milk; Coconut based food and beverages; Coconut oil for food; Fruit jellies; Fruit Jams and preserved Fruit based food; Pickles included in Class 29
NATURUP

4303602  25/09/2019
NATURUP FOOD AND BEVERAGES PVT. LTD.
trading as ;NATURUP FOOD AND BEVERAGES PVT. LTD.
NO.31/177A,PATHADAN HOUSE,AVARD BHAVAN ROAD,CHALAKUDY THRISUR,KERALA 680307 INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
A.K.RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.
Used Since :24/06/2016

CHENNAI
COCONUT MILK; COCONUT BASED FOOD AND BEVERAGES;COCONUT OIL FOR FOOD;FRUIT JELLIES;FRUIT JAMS
AND PRESERVED FRUIT BASED FOOD;PICKLES INCLUDED IN CLASS 29
VIKAS JAIN TRADING AS SHREE ORGANIC OIL
1331, Sango Ka Rasta, Kishan Pole Bazar, Jaipur - 302003, Rajasthan
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Oils for food, Edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KINGDATES
4305200 26/09/2019
KING ASSOCIATES
No. 34 A, Palankottai Street, Poonamallee, Tiruvallur,
PARTNERS
Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040
Proposed to be Used
CHENNAI
DATES, DRIED DATES, PREPARED DATES
Trade Marks Journal No: 1940, 10/02/2020

MIET

4305825 27/09/2019

SAHIL BANSAL
D-16, MAHARANI BAGH, SRINIWASPURI, DELHI-110065, INDIA

Individual

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used

DELHI

AAMLA SUPARI (PROCESSED GOOSEBERRIES), PROCESSED BETEL NUTS, PAN MASALA [PROCESSED NUTS, SEEDS AND BETEL LEAVES USED AS INGREDIENTS]
KACHHOMAL
4332639  28/10/2019
RAM KASHOMAL PANJWANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KACHHOMAL SWEETS
Shop No 717, Shivaji Chowk, Ulhasnagar, Thane, Maharashtra- 421003
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/01/1990
MUMBAI
Milk and milk based preparations (sweets), preserved, dried and cooked fruits and vegetables
ATOP

4337624  04/11/2019
ATOP FOOD PRODUCTS PRIVATE LIMITED
Survey No. 335, 336/1336/2 Paiki, Morbi Rajkot Highway Village Lajai, Tankara, MORBI-363641, Gujarat, India
Private Limited Company through its director Neel Patel.

Address for service in India/Attorney address:
RUSHVI N SHAH
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India

Used Since: 30/04/2006

To be associated with:
1348825

AHMEDABAD
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS LIKE CHEESE, BUTTER, YOGHURT, EDIBLE OIL AND FATS FOR FOOD INCLUDED IN CLASS 29.
4343656    11/11/2019
BALDEV SINGH
BALDEV SINGH PROPRIETOR OF HIGHBORN INTERNATIONAL LOCATED AT HOUSE NO. BXXX 641, NEW VISHAVKARMA NAGAR, FOCAL POINT LUDHIANA 141010
Trademark
Address for service in India/Attorney address:
DEEPAK
OFFICE ADDRESS :-Legal Roof Associates, Ward No. 15/248,Pathshalla Road, Dhuri, District SANGRUR.
Proposed to be Used
DELHI
MEAT, FISH, POULTRY, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, PICKLES
PETRICHOR
4357434  25/11/2019
PRABANANTH MOUNASAMY
39014, DLF GARDEN CITY, THAZHAMBUR, KANCHEEPURAM DT, 600130
Individual
Proposed to be Used
CHENNAI
Meat, Fish, Game and Poultry, Meat Extracts, Preserved, Frozen, Dried and Cooked Fruits and Vegetables, Jams, Jellies, Oils and Fats for Food including Edible Oils like Groundnut Oil, Sesame Oil, Til Oil, Coconut Oil, Olive Oil, Mustard Oil, Sunflower Oil, Compotes, Eggs, Milk and Milk Products like Ghee, Butter, Cheese, Curd, Buttermilk, Paneer, Cottage Cheese.
4359013   26/11/2019
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :05/03/2019
CHENNAI
Milk and milk products .
4369477  06/12/2019
V. POORNA JYOTHI
trading as ;SRI BALAJI FROZEN FOODS
Unit no.13, TIE, Opp. MTAR, Balanagar, Hyderabad-500037, Telangana

sole proprietorship

Address for service in India/Agents address:
VANMALA SWAPNA
FLAT NO.106, EDEN ENCLAVE APPTS., ADIKMET, HYDERABAD-500044.

Proposed to be Used
CHENNAI
Milk and Milk Products
4381610  18/12/2019
RECON OIL INDUSTRIES PRIVATE LIMITED
5, CHUNAWALA ESTATE, KONDIVITTA ROAD, J.B.NAGAR, ANDHERI EAST, MUMBAI 400 059.
Mfrs of edible oil
PRIVATE LIMITED COMPANY
Used Since :30/11/2019

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
4383171 19/12/2019
RUSHIKULYA AGROTECH PRIVATE LIMITED
Plot No-15, 1st line Gajapatinagar, Berhampur, Odisha 760010
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
To be associated with:
3519424
KOLKATA
MILK PRODUCTS
GoodGai

4383872  20/12/2019
AAIDEA SOLUTIONS PRIVATE LIMITED
PLOT NO B-9-10 NEAR HUDA MARKET SECTOR 32 GURUGRAM-122001
MANUFACTURER AND MERCHANT
Private Company Incorporated Under Companies Act 2013

Address for service in India/Agents address:
MOHIT AGGARWAL
2-L, MODEL TOWN, REWARI-123401, HARYANA

Proposed to be Used
DELHI
Milk and other dairy products such as milk, ghee, butter, dahi.
4384899  21/12/2019
V.SELVA SARAVANESWARAN
AVS Oil, 59, Kalyanasundaram Street, Chennimalai Road, Erode-638009
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut oil and Edible oils
KHANDANI

4386143  23/12/2019

MAYANK GOEL
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

INDIVIDUAL

Address for service in India/Attorney address:

THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Used Since :01/09/2017

DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats, Pan Masala, Mouth Freshener, Flavoured Supari, Squash Paste, Garlic Paste, Olive Paste, Fruit Paste, Vegetable Paste, Tomato Paste, Peanut Paste, Soup Pastes, Vegetable Marrow Paste, Food Pastes made from Vegetables, Fruit Puree, Tomato Puree, Vegetable Puree, Fruit Concentrates and Purees used as ingredients of foods.
4387917  24/12/2019
KAUSHA ASSOCIATES PVT. LTD.
M 70 Sector 12 Pratap Vihar Ghaziabad U.P. 201009
Body Incorporate
Address for service in India/Attorney address:
LEGUS INTELLECT
F-405, 4th FLOOR, ADITYA TOWER, COMMERCIAL COMPLEX, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Dairy Products And Dairy Substitutes, Milk, Curd, Ghee, Milk Beverages, Milk Powder, Flavored Milk, Cow's Milk, Milk Products, Milk Shakes.
MR. D. HARISH RAJPUROHIT, TRADING AS M/S. KRISHNA IMPEX.
No: 58/842, Slimin Square Bearing, Mount Road, Near. Govt State Metro Station, Chennai-600002, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A Rathnam Complex, Pollachi Main Road, Sundrapuram, Coimbatore- 641024.
Used Since : 09/08/2014
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
HI-BOND CEMENT (INDIA) PRIVATE LIMITED
GANDHI CHAMBERS, GONDAL ROAD NR. BOMBAY HOTEL, RAJKOT – 360002. GUJARAT - INDIA.
BODY INCORPORATE

Address for service in India/Agents address:

K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :16/05/2007

AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD IN CLASS 29.
4390579  27/12/2019
NILESH DINESH SETH PROPRIETOR OF LAXMI FOOD PACKAGING
GODOWN NO - 04, HOUSE NO - 452, 32/2 B 1/4, NEAR PUNA VAJAN KATA, PISOLI PUNE - 411048
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :14/06/2016
MUMBAI
Dried fruits, Dates
GOVARN

4390583  27/12/2019
DEEPAK OMPRAKASH BAGDIYA PROPRIETOR OF BALAJI AGRO FOOD INDUSTRIES
FLAT NO 6, SAI SHILP APARTMENT, LANE NO 1 PRATAP NAGAR, AURANGABAD - 431001

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Ghee; Vegetable-based food; Fruit-based food; Preserved soybeans for food; Cocoa butter for food; Fruit-based snack food; Bean-based snack foods; Vegetable fats for food; Nut-based snack foods; Vegetable-based snack foods; Edible oils for foodstuffs; Oils and fats for food; Chilled foods consisting primarily of poultry; Organic coconut oil for use in cooking and food preparation; Milk products; Milk and milk products; Eggs, milk and milk products; Desserts made from milk products; Milk, cheese, butter, yoghurt and other milk products; Dairy products based on milk substitutes; Desserts made primarily from milk products; Dried milk-based products for use as meal replacements; Fruit-based fillings for cakes and pies; Banana chips; Potato chips made from sweet potatoes; Nuts, processed; Toasted nuts
SIAJ FOODS PRIVATE LIMITED
JEWEL ARCADE BUILDING, 11, PLOT NO.123, TPS IV, WATER FIELD ROAD, BANDRA (W), MUMBAI, MAHARASHTRA - 400050

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Jams; Cherry jam; Peach jam; Pineapple jam; Blackcurrant jam; Apricot jam; Blueberry jam; Ginger jam; Strawberry jam; Raspberry jam; Plum jam; Rhubarb jam; Blackberry jam; Fruit jams; Red plum jam; Black cherry jam; Jellies, jams, compotes; Pickles; Pickled onions; Pickled peppers; Pickled eggs; Dill pickles; Pickled vegetables; Pickled shallots; Pickled herrings; Pickled radishes; Pickled jalapenos; Pickled fish; Pickled cucumbers; Pickled fruits; Pickled hot peppers; Pickled pigs’ feet; Pickled watermelon rind; Spicy pickles; Vegetables pickled in vinegar; Pickled fruits and vegetables; Pickled fruit and vegetables
MR. SAJID ABDULLA
B- 204, MONARCH GARDEN, SEWREE X ROAD, BEHIND ARYA HONDA, SEWREE WEST, MUMBAI 400015

Proposed to be Used

MUMBAI

VEGETARIAN AND NON-VEGETARIAN FROZEN FOODS, PROCESSED FOODS, READY TO COOK AS WELL AS READY TO EAT FOODS ITEMS, FROZEN BONELESS BUFFALO / VEAL / LAMB / SHEEP, CARCASSES PRODUCTS, FROZEN MEAT, MEAT EXTRACT, CORN BEEF, STEW, CANNED MEAT, LAMB CURRY CUBES WITH BONES, BUFFALO MEAT, LAMB MEAT AND BUFFALO BOBBY VEAL, OFFAL, FISH, EGGS INCLUDING IN CLASS 29
MAKHMAL

4391184  27/12/2019

MAKHMAL FOODS PVT. LTD.
NAINWA ROAD, BUNDI-323001

Private Limited

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/12/1973

AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4391259  27/12/2019

MOHAMMAD AYOUB KHALIKYAR
C-74, 4th Floor, Sector-8 Dwarka, Bagdola, South West Delhi, Delhi-110077
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI

dried and cooked fruits and vegetables; jellies, jams, fruit sauces, edible oils and fats.
MAMATVA
4391347  27/12/2019
SHUBHAM MALAV M/S SHIVAM AGRO FOODS
H.NO. 76, Badi Pole Village, Undwa, Tehsil Ramganjmandi, Dist. Kota
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
AHMEDABAD
Milk & Milk Products – Ghee, Butter Milk, Edible Oil, Peanut Oil, Mustered Oil; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
GOLDEN HORSE

4391544    27/12/2019
SATINDER SINGH ARORA trading as 'NARINJAN SINGH PREM SINGH INC' (A Sole Proprietary Firm)
Darshni Gate, Jandiala Guru-143115, District Amritsar, Punjab State, India
A Sole Proprietary Firm

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Proposed to be Used
To be associated with:
399657, 1244883

DELHI
edible oils including mustard oils, coconut oils, refined oils, toria oils and till oils; fats, ghee, desi ghee, vanaspati ghee,
vanaspati; preserves and pickles; skimmed milk powder, milk and milk preparations; fish, meat and meat extracts; fresh,
preserved/dried & cooked fruits & vegetables included in Class 29
Trade Marks Journal No: 1940, 10/02/2020 Class 29

4391818  28/12/2019
RAMNATH DAYANAND SHANBHAG
A- 703, Samved Madhukunj Chs Ltd, Datta Pada Road, Rajendra Nager, Borivali East, Mumbai 400066
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 24/11/2019

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED, AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
EKAS

HJ FOODS PVT LTD
M/S HIRA LAL AMARNATH, DHURI, KAHERU ROAD, SANGRUR, PUNJAB - 148024, INDIA

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
DELHI
EDIBLE OIL, EDIBLE OILS AND FATS, LINSEED OILS [EDIBLE], COOKING OIL, CANOLA OIL, CORN OIL, SOYBEAN OIL, GROUNDNUT OIL, SESAME OIL, COCONUT OIL, SUNFLOWER OIL FOR FOOD, VEGETABLE OILS FOR FOOD INCLUDED IN CLASS 29
4391966   28/12/2019
SHIVAPRAKASH
#1074, 10th Cross, Kamadhenu Road, Bogadi, Mysore-570026, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
4283798

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED, AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMs, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT, AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD, FRUIT CHIPS, LOW-FAT POTATO CRISPS / LOW-FAT POTATO CHIPS, POTATO CRISPS / POTATO CHIPS
Trade Marks Journal No: 1940, 10/02/2020

4392035  28/12/2019
PAVAN SHAMARAV KULAKARNI
AT POST PAPARI, TAL. MOHOL, DIST. SOLAPUR 413324
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
PICKLES, MILK & MILK PRODUCTS, JAMS, JELLIES, EGG, FROZEN DRIED & COOKED FRUITS & VEGETABLES, EDIBLE OILS.
TOFFICO
4393270    30/12/2019
VARUN SACHDEVA
trading as ;W.R. ENTERPRISES
C-7/SECTOR -2 DSIDC BAWANA INDUSTRIAL AREA, DELHI-110039, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4393572  30/12/2019
MEI YUAN PRESERVED FOODS CO., LTD.
No.18-1, Mei Chou 1 Rd., Yi Lan City, Taiwan, R.O.C.
a limited company registered in Taiwan.
Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
To be associated with:
1973928
DELHI
Dried plum, Preserved green prune, Dried hawthorn berries, Preserved prune, Green plum, Honey olive, Dark plum,
Sweetened jujube, green mango, dried mango, Dehydrate fruit and vegetable, Dried vegetables, Dried pineapple, Plum
powder, Fruit preserved in alcohol, processed fruit, Dried longan,
4393751  30/12/2019
M/S. NOURISHWELL LIFE
1/778A, Nicolson Road, 2nd floor, Kashmere Gate, Delhi-110006
Partnership Firm

Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
Soup Powder; Berries; Coconut Oil; Groundnut Oil; Butter Oil; Edible Oil; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4393769  30/12/2019
KALPESH D. BHANDERI PROPRIETOR OF SARYU ENTERPRISE
NEAR KING’S KRAFT HOTEL, KALAWAD ROAD, MOTA MAVA, RAJKOT-360005, GUJARAT, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR

Proposed to be Used

AHMEDABAD
JELLIES, JAMS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PICKLES PROCESSED FRUITS AND VEGETABLES, CANNED-TINNED, BUTTER AND BUTTERMILK, EDIBLE CREAM, CHIPS, CRISPS & FLAKES, BREAD SPREAD, SHRIKHAND, PROCESSED NUTS AND RAISINS, MILK POWDERED, MILK AND MILK PRODUCTS, CHEESE, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, PROCESSED NUTS, EDIBLE OIL, SEEDS AND BETEL LEAVES USED AS INGREDIENTS OF PAN MASALA INCLUDED IN CLASS 29.
Trade Marks Journal No: 1940 ,  10/02/2020           Class 29

4395460    01/01/2020
VISHNU SONI S/O SH. VIJAYKISHAN SONI
M/s Vishnu Enterprises, K-4th/24, Mandore Mandi, Jodhpur
Sole Proprietorship

Address for service in India/Agents address:
ASHOK SONI, ADVOCATE.
A-118, SHAHASTRI NAGAR, JODHPUR - 342 003.
Used Since :05/12/2019

AHMEDABAD
Dry Fruits
Milchious Dairy Products Pvt Ltd

4396281  02/01/2020

MILCHIOUS DAIRY PRODUCTS PRIVATE LIMITED
122, 5th Main, 3rd Cross Vinayaka Layout Immadihalli Whitefield Bengaluru - 560066
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4396708  03/01/2020
MR. LUNGARIYA HARESH KANJIBHAI (PROPRIETOR)
B-101 SANJIVANI HEIGHTS SARThANA JAKATNAKA B/H SWASTIK TOWER SARThANA, SARThANA GUJARAT - 395006
MANUFACTURING & TRADING

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used
AHMEDABAD

EDIBLE OILS, MUSTARD OIL, VANASPATEE, VEGETABLES OILS, FRUITS AND VEGETABLES (COOKED, PRESERVED, FROZEN, DRY ROASTED, PRESERVED, SYRUP), PICKLES, JAMS, JELLIES, PEAS, PEANUT, MILK AND DAIRY PRODUCTS, CHEESE, FATS OIL OF ALL KINDS, SOUP AND PREPARATIONS FOR MAKING SOUP, MEAT, FISH, POULTRY.
4396877  03/01/2020
DHRUVIN SHAH
49/1 Surya sadan, Sion West, Mumbai 400022
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED, AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT, AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
Red Soil

4397007  03/01/2020
DATLA TEJASWINI
604, Mvv Royal Palace, Waltair Uplands, Visakhapatnam, Andhra Pradesh- 530003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
4397774  04/01/2020
KANNAN HARI PRASAD TRADING AS R.S.KANNAN & CO
NO.16/1, 16TH CROSS, 5TH MAIN ROAD, MARIYAPPANAPALYA, K.P AGRAHARA, BHUVANESHWARINAGAR,
BENGALURU (BANGALORE) URBAN - 560 023, KARNATAKA.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages And Paneer (Milk Product).
Trade Marks Journal No: 1940, 10/02/2020 Class 29

4397925 04/01/2020
NITISH JAIN
HOUSE NO.5,1ST FLOOR,SHYAM ENCLAVE,DELHI 110092
INDIVIDUAL

Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4397927  04/01/2020
NITISH JAIN
HOUSE NO.5, 1ST FLOOR, SHYAM ENCLAVE, DELHI 110092
INDIVIDUAL

Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4397938   04/01/2020
KEDISON EXPPELLERS
Xi/326, Kedison Expellers, Kanjirappally Thampalakadu, Kanjirapally Po Kottayam, Kerala – 686507
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/08/2015

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4398708  06/01/2020
METAROLLS ISPAT PRIVATE LIMITED
GAT NO. 48, ADJACENT TO ADDL. MIDC PHASE-II, DAREGAON, JALNA - 431203, MAHARASHTRA (INDIA)
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4398894  06/01/2020
RAJESHBHAI DHANJIBHAI PITRODA PROPRIETOR OF JAY KHODIYAR GRUH UDHYOG
1022, PARTH NAGAR SOCIETY, SAYAN ROAD, KOSAD, SURAT.
PROPRIETOR
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Pickles.
4399189  06/01/2020
MADDULA RUPA NAGA ANITHA
17-10-26A, Rama Mandinam Street, Islam Pet, Tenali, Guntur, Andhra Pradesh - 522201
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
Transliteration : Subodhadaya
TLK

4399221  06/01/2020
ANKIT SARAWOGI
S/o.- SANTOSH KUMAR SARAWOGI, MARGHAT ROAD KE ANDAR, GUDI GUDA KA NAKA, LASHKAR, GWALIOR -474001, (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAJNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI
FLAVOURED & MIX SUPARI, (BETAL SPICES) PAN MASALA, MOUTH FRESHNER, in class -29
4399721  06/01/2020
B. NITISH HARIHAR
5/5, METTU VELLALAR STREET, KONDALAMPATTY, SALEM-636010, TAMIL NADU.
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3597472

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; POWDERED MILK; MILK BEVERAGES, MILK PREDOMINATING; CREAM; WHIPPED CREAM; YOGHURT; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS.

Transliteration : NITHARA
4399725    06/01/2020
B. NITISH HARIHAR
5/5, METTU VELLALAR STREET, KONDALAMPATTY, SALEM-636010, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3597472

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; POWDERED MILK; MILK BEVERAGES, MILK PREDOMINATING; CREAM; WHIPPED CREAM; YOGHURT; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS.
4399972  06/01/2020
GOPALJEE DAIRY FOODS PRIVATE LIMITED
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
3179998, 3362579

DELHI
milk and milk products included in class 29.
4400111  07/01/2020
GOUP MULTITRADE PRIVATE LIMITED
192, BUMB SADAN, SHANTI NAGAR ROAD NO.1, GOPALPURA PHATAK, OPP. DURGAPURA RAILWAY STATION, JAIPUR (RAJ)

PRIVATE LIMITED

Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004

Proposed to be Used
AHMEDABAD

Preserved, Frozen, Dried, Cooked Fruits and Vegetables, Ghee, Edible Oils and Fats.
GOUP
4400112  07/01/2020
GOUP MULTITRADE PRIVATE LIMITED
192, BUMB SADAN, SHANTI NAGAR RAOD NO.1, GOPALPURA PHATAK, OPP. DURGAPURA RAILWAY STATION, JAIPUR (RAJ)

PRIVATE LIMITED
Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004

Proposed to be Used
AHMEDABAD
Preserved, Frozen, Dried, Cooked Fruits and Vegetables, Ghee, Edible Oils and Fats.
ABHISHEK SATISH KULKARNI
PLOT NO.H-61,PARIMAL BEHIND HIGH COURT,N-4 CIDCO AURANGABAD,MAHARASHTRA - 431001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Cooking oil; Nut oils; Spiced oils; Sunflower oil for food; Olive oil for cooking; Palm oil for food; Coconut oil for food; Corn oil for food; Edible oils and fats
4401531 08/01/2020
T.K RAJENDRAN AND SONS
NO. 23, SOUTH RAJA STREET, TUTICORIN - 628001.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
edible oil
4401732  08/01/2020
BASAMH MARKETING CO. LTD.
PO Box 16362, Jeddah 21464, Kingdom of Saudi Arabia
a Saudi Arabian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4401734  08/01/2020
BASAMH MARKETING CO. LTD.
PO Box 16362, Jeddah 21464, Kingdom of Saudi Arabia
a Saudi Arabian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes;
eggs, milk and milk products; edible oils and fats
HAROONBHAI ABDUL SHAKOOR TRADING AS: BHARAT TRADING COMPANY
NEAR BALAJI TEMPLE, SAKKARSATH, AMRAVATI-444601, MAHARASHTRA, INDIA
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, Iind Floor, Near TSEC Engineering College, 35th Road, TPS III, Bandra
West Mumbai-400050

Proposed to be Used
MUMBAI
KATTHA, MITHA MASALA, PAN MASALA, MOUTH FRESHENER
HAROONBHAI ABDUL SHAKOOR TRADING AS : BHARAT TRADING COMPANY
NEAR BALAJI TEMPLE, SAKKARSATH, AMRAVATI-444601, MAHARASHTRA, INDIA
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used
MUMBAI
SCENTED SUPARI, PLAN SUPARI, MOUTH FRESHNER, CHERRY, SWEET COATED SAUNF, CLOVE PERFUMED SUPARI, AMLA, MEETHA PAN, DRAYED SUPARI, PAN MASALA
HAROONBHAI ABDUL SHAKOOR TRADING AS: BHARAT TRADING COMPANY
NEAR BALAJI TEMPLE, SAKKARSATH, AMRAVATI-444601, MAHARASHTRA, INDIA
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2000
MUMBAI
SCENTED SUPARI, PLAN SUPARI, MOUTH FRESHNER, CHERRY, SWEET COATED SAUNF, CLOVE PERFUMED SUPARI, AMLA, MEETHA PAN, DRAYED SUPARI, PAN MASALA
MESBRO

4401917  08/01/2020
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
DAIRY PRODUCTS (FOR FOOD), MILK, BUTTER-MILK, CHHAS, EDIBLE CREAM, GHEE, EDIBLE OILS AND EDIBLE FATS, MILK BEVERAGES PRINCIPALLY OF MILK,
4402564 09/01/2020
NASEERA AKTHAR
ARSHSHA TRADERS, No.153 A, Fathima Hospital Complex, Podanur Main Road, Coimbatore, Tamil Nadu, 641023
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Ghee

Transliteration : PUDUMANAM
RANGMAHAL

4402635  09/01/2020
MR. NARESH CHANDRA JAJRA S/O SHRI BAL KISHAN JAJRA
SHRI RAM VATIKA 3/A 1ST STREET, SHAKTI NAGAR, POATA C ROAD, JODHPUR, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
SUPARI (BETEL NUTS), PAN MASALA, PAN MEETHA, PAN SUGANDHA, PAN CHATNI, UNDER CLASS 29.
SUNDROP PEAQ

4402861    09/01/2020
AGRO TECH FOODS LIMITED
31, Sarojini Devi Road, Secunderabad – 500 003 India

Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Used Since :10/12/1987

To be associated with:
1055156, 1055926, 1056700, 1066862, 1066863, 1069413, 1156092, 1836586

CHENNAI

EDIBLE OILS, NAMELY SUNFLOWER OIL, OLIVE OIL, EXTRA VIRGIN OIL, COCONUT OIL, VEGETABLE OILS AND VEGETABLE OIL BLENDS CONTAINING ESSENTIAL FATTY ACIDS, PROCESSED EDIBLE FLAX SEEDS, FLAX SEED OIL, FLAVORED FLAX SEED OIL, PUMPKIN SEED OIL, SESAME OIL, SOYBEAN OIL, CANOLA OIL, CORN OIL, HAZELNUT OIL, SALAD OIL; CHEESES, BUTTER AND GHEE; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; PICKLES
SUNDROP FRUIT FEST

4402863 09/01/2020
AGRO TECH FOODS LIMITED
31, Sarojini Devi Road, Secunderabad – 500 003 India
Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Used Since: 10/12/1987

To be associated with:
1836586, 1862309, 1895708, 3582423, 4227283

CHENNAI

EDIBLE OILS, NAMELY SUNFLOWER OIL, OLIVE OIL, EXTRA VIRGIN OIL, COCONUT OIL, VEGETABLE OILS AND
VEGETABLE OIL BLENDS CONTAINING ESSENTIAL FATTY ACIDS, PROCESSED EDIBLE FLAX SEEDS, FLAX SEED OIL,
FLAVORED FLAX SEED OIL, PUMPKIN SEED OIL, SESAME OIL, SOYBEAN OIL, CANOLA OIL, CORN OIL, HAZELNUT OIL,
SALAD OIL; CHEESES, BUTTER AND GHEE; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED
AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; PICKLES
DEEPA RAJENDRAN PROPRIETOR OF PRAKANIYA NATURALS
F3 ANJANEYA ANNEXE, GM PALYA MAIN ROAD, BENGALuru, KARNATAKA-560075
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
CHENNAI
Edible Oil in class 29
Trade Marks Journal No: 1940, 10/02/2020  Class 29

4404123   09/01/2020
MOHIT CHOUDHARY PROP. OF MAHALAXMI AGRI PRODUCTS.
NAI MANDI NARNAUL, HARYANA-123001.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
EDIBLE OILS, MUSTERED OILS, GHEE.
LDF

4404260  10/01/2020
MAHESH SONI
136, DILIP NAGAR, LAL SAGAR, JODHPUR
DRY FRUITS AND OTHER GROCERY
PROPRIETOR

Proposed to be Used

AHMEDABAD
DRY FRUITS
NIKHIL BHARDWAJ TRADING AS M/S TRIMURTI ENTERPRISES  
OFFICE NO : 35, SHUBHAM ENCLAVE GATE NO 2, PASCHIM VIHAR 110063, NEW DELHI  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
THE MONETIC CO.  
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092  
Proposed to be Used  
DELHI  
Pan masala [processed nuts, seeds and betel leaves used as ingredients].
Skyclad

4404389  10/01/2020
FITIZEN FOOD AND BEVERAGE LLP
1205,12th Floor, Lantana Nahar Amrit Shakti, Chandivali, Andheri East, Mumbai 400072
Limited liability Partnership

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI
PROTEIN MILK; FORMED TEXTURED VEGETABLE PROTEIN FOR USE AS A MEAT SUBSTITUTE; DAIRY-BASED BEVERAGES CONTAINING OATS; OAT-BASED BEVERAGES [MILK SUBSTITUTE]; MILK POWDER; POWDERED GOAT MILK; SOYBEAN MILK [SOY MILK]; FLAVOURED MILK POWDER FOR MAKING DRINKS; SOYA-BASED BEVERAGES USED AS MILK SUBSTITUTES; SOYA CHIPS; PRESERVED SOYA BEANS FOR FOOD; SOYA BEAN OIL FOR FOOD; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD ALL INCLUDED IN CLASS 29
MUBARAK GULAMHUSEN PANJWANI TRADING AS PANJWANI ENTERPRISE
MOTILAL NAGAR NO. 1, CHAWL NO. 68, ROOM NO. 548, ROAD NO. 1, H. S. R. GOREGAON (WEST), MUMBAI- 400104
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Used Since: 01/04/1990

MUMBAI
ROASTED CHICKPEAS, ROASTED PEANUTS AND DRIED FRUITS INCLUDE IN CLASS 29
ST. PETER & PAUL SEA FOOD EXPORTS PRIVATE LIMITED
11-A, New Thiruvalluvar Nagar, Kasimedu Royapuram Chennai – 600013
Private Limited

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI,
AHMEDABAD 380006

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams,
compotes; eggs, milk and milk products; edible oils and fats
4406431    13/01/2020
BHIMESHWARI FOODS & BEVERAGES PRIVATE LIMITED
PL NO 8, L EXTN-- II, MOHAN GARDEN, UTTAM NAGAR, WEST DELHI-110059
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
PRIYAM GUPTA
GLOCAL PROFESSIONALS, 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP METRO PILLAR 769, MIE PART- A,
BAHADURGARH , HARYANA-124507

Proposed to be Used
DELHI
MUSTARD OIL, EDIBLE OILS , FATS, MILK , MILK PRODUCTS, DRIED AND COOKED FRUITS & VEGETABLES , JELLIES,
JAMS AND FRUIT SAUCES AS INCLUDED IN CLASS 29.
MATKI

4406444  13/01/2020
MR. LOKESH GARG PROPRIETOR OF KAMLESH MULTI ESTATE.
FACTORY NO.-291, PATPARGANJ INDUSTRIAL AREA, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MUSTARD OIL, REFINED OIL AND EDIBLE OIL INCLUDED IN CLASS 29.
Trade Marks Journal No: 1940, 10/02/2020 Class 29

DIAHAPPY HEALTH PRIVATE LIMITED
1/1, GANDHI PARK, SURENDRA MANGALDAS ROAD, VASTRAPUR, AHMEDABAD, GUJARAT - 380006
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 22/12/2019

AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1940 , 10/02/2020           Class 29

4406956    13/01/2020
YOSHA FOODTECH PRIVATE LIMITED
217/A, GROUND FLOOR, M S BUILDING NO. 7, NEAR SHITLA MATA TEMPLE, MAHUL ROAD, CHEMBUR COLONY, MUMBAI – 400074
Body Incorporate
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
ANEESH A G
AREEKCODE, VELIYAMBAM, NADAVAYAL, WAYANAD, KERALA-679579, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
COCONUT, DESICCATED IN CLASS 29
4407560  14/01/2020
R.SIVABALAN TRADING AS STEPS MARKET
GROUND FLOOR NO.13/33, DAWAKAR ROAD, WORAIYUR, TRICHY - 620 003, TRICHY DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :11/01/2018
CHENNAI
Milk, Butter, Ghee, Curd, Milk Shakes, Milk Beverages, Milk Predominating, Paneer(Milk Products), Condensed Milk, Cream(Dairy Products), Jam, Edible Oils, Jellies For Food, Fruit Pulp, Pickles, Potato Flakes, Dates, Coconut Desiccated and Egg, Preserved Pulses, Dried Pulses, Edible oils and Fats.

Transliteration : AYUSHU NOORU MEANS 100 YEARS LIFE.
SAVITA BHARAT BHOR  
At Post Kawate, Pune-412218  
Proprietor  
Address for service in India/Attorney address: 
BABAN SANGALE  
Office No.E-2, Shine Complex, Wadala East, Mumbai-400037  
Proposed to be Used  
MUMBAI  
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29.
SAVITA BHARAT BHOR
At Post Kawate, Pune-412218
Proprietor

Address for service in India/Attorney address:
BABAN SANGALE
Office No.E-2, Shine Complex, Wadala East, Mumbai-400037

Proposed to be Used

MUMBAI
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29
MILCALONE
4407612  14/01/2020
AEIMPON FOOD PRODUCTS PVT LTD
8/210 A, Venugopalapuram Main Road, Venugopalapuram, Iyyappanthangal, Chennai – 600 056
Registered Private Limited Company
Address for service in India/Attorney address:
CHENTHOORI PUGAZENDHI
3/378, B-302, Baggyam Aura Mills, OMR, Metukuppam, Okkiyam, Thoraipakkam Chennai-600097
Used Since :30/04/2019
To be associated with:
4295497
CHENNAI
Manufacturer of milk and milk products and other Dairy products.
4407859    14/01/2020
RAFEES JALALUDEEN
Vellalil House, Perunna P O, Changanassery, Kottayam, Kerala - 686102
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
IMTIBISH

4409071   15/01/2020
IMTIBISH HERBAL PHARMACEUTICALS LLP
KP 2L/303 B, KANNOTH P.O., KAITHAPOYIL, THAMARASSERY, KOZHIKODE-673 580, KERALA STATE, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.
Used Since :12/03/2015

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
4409547  16/01/2020
BHAGYALAXMI ROLLING MILL PVT. LTD.
PLOT NO. G-7, GAT NO.30, ADDL. MIDC, PHASE-II, DAREGAON, JALNA-431203 MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
To be associated with:
1690299

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
MEEVE

4411807  17/01/2020

AA BIZCORP PVT LTD
401, FORTUNE PLAZA, AMCHI COLONY, BAVDHAN, PUNE, MAHARASHTRA, 411021

Body Incorporate

Address for service in India/Attorney address:
KESHAVA.H.B
B 203, Stargaze, Kolte Patil Housing Society, Bavdhan, Paud Road, Pune, Maharashtra 411021

Proposed to be Used

MUMBAI

Fruits, dried, Dried fruits, Dried fruit mixes, Dried fruit and vegetables, Dried fruit-based snacks, Dried fruits and vegetables, Fruit jams, Fruit jellies, Fruit leathers, Sliced fruit, Fruit spreads, Sliced fruits, Fruits processed, Pickled fruits, Cut fruits, Fruit-based food, Fruit-based spreads, Processed kiwi fruit, Kiwi fruit, processed, Pickled fruit and vegetables, Pickled fruits and vegetables, Processed fruits and vegetables, Processed vegetables and fruits, Pickles, Jams, Pineapple jam, Ginger jam, Jellies, jams, compotes, Marmalade, Marmalades, Orange and ginger marmalade
EBHUVI AGRO FOODS
6-3-199/5, Premnagar, Khairatabad, Hyderabad - 500004
A partnership firm registered before the Registrar of Firms, Hyderabad (South) under the Indian Partnership Act, 1932

Address for service in India/Attorney address:
KONDETI RANJITH REDDY
Centre for Innovation and Agripreneurship, National Institute of Agricultural Extension Management (MANAGE), Rajendranagar, Hyderabad 500030.
Used Since :05/10/2018

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food; milk beverages; milk substitutes; preserved mushrooms; pulses and nuts prepared for human consumption; seeds prepared for human consumption.
JOVAKI

4412771  18/01/2020
JOVAKI AGRO FOOD INDIA PRIVATE LIMITED
B 402, ATHARVA HEIGHT, NALLASOPARA NEW LINK ROAD, VASAI, PALGHAR, THANE (MH) - 401209
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Used Since :31/08/2017

MUMBAI

PRESERVED, DRIED & COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, DAIRY PRODUCTS PRESERVES, PICKLES, FRUITS & VEGETABLE PULPS, EDIBLE OIL, FRUITS IN SLICES, PIECES AND PULP FORM, FORZEN, COOKED & DRIED FOOD, CHUTNEY, MILK AND OTHER DAIRY PRODUCTS, GHEE, POTATO CHIPS, FRUIT CHIPS, DAIRY PUDDINGS ALL BEING GOOD INCLUDED IN CLASS 29.